



# **DRAFT CIVIL LIST**

## **OF**

**MEMBERS OF THE ODISHA SUPERIOR JUDICIAL SERVICE &  
ODISHA JUDICIAL SERVICE**

(CORRECTED UP TO MAY, 2020)

**PUBLISHED UNDER THE AUTHORITY OF  
THE HIGH COURT OF JUDICATURE, ORISSA, CUTTACK**

## **NOTE**

**Mistakes, if any, may please be reported  
to the Special Officer (Administration),  
Orissa High Court, Cuttack**

**PART-III**  
**OFFICERS IN THE CADRE OF DISTRICT JUDGES**  
**TOTAL CADRE STRENGTH : 238**  
**SCALE OF PAY**

<b>Entry Level – (154 posts)</b>	:	<b>Rs. 51,550-1230-58,930-1380-63,070/-</b>
<b>Selection Grade- (60 posts)</b>	:	<b>Rs. 57,700-1230-58,930-1380-67,210-1540-70,290/-</b>
<b>Super-time Scale- (24 posts)</b>	:	<b>Rs. 70,290-1540-76,450/-</b>

**Permanent – 238**

(a)	District & Sessions Judge	:	<b>30</b>
(b)	Addl. District & Sessions Judge	:	<b>75</b>
(c)	A.D.J-cum- Special Court under POCSO Act	:	<b>24</b>
(c)	Addl. District Judge-cum-Special Judge (CBI)	:	<b>05</b>
(d)	Addl. District Judge-cum-Special Judge (Vig.)	:	<b>14</b>
(e)	Addl. District Judge-cum-Addl. Special Judge (Vig.)	:	<b>03</b>
(f)	Judge, Family Court	:	<b>29</b>
(g)	Special Posts	:	<b>48</b>
(h)	Leave Reserve	:	<b>10</b>

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1.	Registrar General, Orissa High Court, Cuttack	21.	Registrar (S.A.T.), Bhubaneswar
2.	Registrar (Judicial), Orissa High Court, Cuttack	22.	Legal Advisor, State Vigilance Organisation, Cuttack
3.	Registrar (I & E), Orissa High Court, Cuttack	23.	P.O. (Member), Co-operative Tribunal, Bhubaneswar
4.	Principal Secretary to Government, Law Department, Bhubaneswar	24.	IIInd Judicial Member, Sales Tax Tribunal, Cuttack
5.	Legal Remembrancer, Law Department, Bhubaneswar	25.	Director, Odisha Judicial Academy, Cuttack
6.	Ist Additional Legal Remembrancer, Law Department, Bhubaneswar	26.	Special Judge, Special Court, Cuttack
7.	Presiding Officer, Industrial Tribunal, Bhubaneswar	27.	Special Judge, Special Court, Bhubaneswar
8.	Chairman, Sales Tax Tribunal, Cuttack	28.	Authorised Officer, Special Court, Cuttack
9.	Commissioner, Hindu Religious Endowments, BBSR	29.	Authorised Officer, Special Court, Bhubaneswar
10.	Member, State Transport Appellate Tribunal, Cuttack	30.	Registrar (Vigilance), Orissa High Court, Cuttack
11.	P.O., State Education Tribunal, Bhubaneswar	31.	Registrar (Admn.), Orissa High Court, Cuttack
12.	Director of Public Prosecutions, Odisha, Bhubaneswar	32.	Secretary, Juvenil Justice Committee, OHC, Cuttack
13.	Chairman, Arbitration Tribunal, Bhubaneswar	33.	Co-ordinator, Arbitration Centre, OHC, Cuttack
14.	IIInd Motor Accident Claims Tribunal (N.D.), Sambalpur	34-37.	Designated Court under O.P.I.D. Act, 2011 at Cuttack /Berhampur / Balasore / Sambalpur
15.	IIInd Motor Accident Claims Tribunal (S.D.), Berhampur	38-40.	Special Court under S.C & S.T. (PoA) Act at Cuttack / Balasore / Bolangir
16.	Member-Secretary, Legal Services Authority, Cuttack	41.	Member Secretary, State Court Management System, Orissa High Court, Cuttack
17.	IIInd Additional L.R., Law Department, Bhubaneswar	42.	OSD (Vigilance), Orissa High Court, Cuttack
18.	Addl. Secretary (Judl.), Law Deptt. Bhubaneswar	43.	Addl. Director, OJA, Cuttack
19.	P.O., Industrial Tribunal, Rourkela	44-46	LAR & R Authorities, Cuttack, Berhampur & Sambalpur
20.	1 <sup>st</sup> Judicial Member, Sales Tax Tribunal, Cuttack	47	Full Time Secretary, H.C.L.S.C.
		48	Director of Prosecutions, Lokayukta, Odisha

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7

## **DRAFT CIVIL LIST - DISTRICT JUDGE CADRE**

1.	<b>Shri Satya Narayan Mishra</b> , B.Sc. LL.B Sonepur Sonepur	16.07.1968 31.07.2026 31.07.2028	08.12.2008 08.12.2008	08.12.2008 07.12.2010	Registrar General, Orissa High Court, Cuttack (ST) 02.03.2020	
2.	<b>Shri Goutam Sharma</b> M.A. LL.B Sundargarh Sundargarh	05.07.1973 31.07.2031 31.07.2033	08.12.2008 08.12.2008	08.12.2008 07.12.2010	Presiding Officer, Industrial Tribunal, Bhubaneswar (ST) 18.12.2019	
3.	<b>Shri Biranchi Narayan Mohanty</b> , B.A. LL.B Cuttack Cuttack	18.06.1968 30.06.2026 30.06.2028	08.12.2008 08.12.2008	08.12.2008 07.12.2010	Presiding Officer, State Education Tribunal, Bhubaneswar (ST) 01.07.2017	
4.	<b>Shri Radha Krishna Pattanaik</b> , B.Sc (Hons) LL.B Cuttack	25.10.1970 31.10.2028 31.10.2030	28.12.2009 28.12.2009	28.12.2009 28.12.2011	Chairman, Odisha Sales Tax Tribunal, Cuttack (ST) 16.11.2018/ 19.11.2018/ 02.03.2020	
5.	<b>Shri Sashikanta Mishra</b> , M.A. LL.B., Cuttack	17.01.1967 31.01.2025 31.01.2027	28.12.2009 28.12.2009	28.12.2009 28.12.2011	Principal Secretary, Law Department, Odisha, Bhubaneswar (ST) 04.07.2018	
6.	<b>Smt. Suchismita Misra</b> , B.Sc. LL.M Cuttack	14.07.1961 31.07.2019 31.07.2021	02.01.1985 02.01.1985	09.04.2010 08.04.2012	Presiding Officer (Member), Co- operative Tribunal, Odisha, Bhubaneswar (ST) 02.03.2020	
7.	<b>Shri Malaya Ranjan Dash</b> , M.Sc., LL.B Cuttack Cuttack	05.04.1973 30.04.2031 30.04.2033	15.12.2010 15.12.2010	15.12.2010 14.12.2012	Dist. & Sessions Judge, Dhenkanal (ST) 05.07.2019	
8.	<b>Shri Hiranmaya Bisoi</b> B.A. LL.B Cuttack / Bhubaneswar	18.10.1971 31.10.2029 31.10.2031	15.12.2010 15.12.2010	15.12.2010 14.12.2012	Dist. & Sessions Judge, Balasore (ST) 18.12.2019	
9.	<b>Shri Bikram Keshari Pattnayak</b> , B.A LL.B Khurda / Bhubaneswar	07.01.1971 31.01.2029 31.01.2031	15.12.2010 15.12.2010	15.12.2010 14.12.2012	Presiding Officer, Industrial Tribunal, Rourkela (ST) 02.03.2020	

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1	2	3	4	5	6	7
10.	<b>Shri Gopal Chandra Patnaik</b> , B.Com, LL.B Koraput Jeypore	09.05.1960 31.05.2018 31.05.2020	15.11.1988 15.11.1988	11.03.2011 10.03.2013	Dist. & Sessions Judge, Nayagarh (ST) 15.11.2018	
11.	<b>Shri Gopal Chandra Behera</b> , B.A. LL.B Bolangir/ Bolangir	25.05.1967 31.05.2025 31.05.2027	15.12.2010 15.12.2010	15.12.2010 14.12.2012	Special Judge, (C.B.I), Court No.I, Bhubaneswar (ST) 04.07.2018/ 29.10.2018	
12.	<b>Shri Gourishankar Satapathy</b> , B.Sc. LL.B Bolangir / Sonapur	25.04.1972 30.04.2030 30.04.2032	26.12.2011 26.12.2011	26.12.2011 25.12.2013	Director, Odisha Judicial Academy, Cuttack (ST) 02.07.2018	
13.	<b>Shri Asanta Kumar Das</b> , B.com, LL.B Kendrapara / Cuttack	06.05.1974 31.05.2032 31.05.2034	03.08.2012 03.08.2012	03.08.2012 02.08.2014	Dist. & Sessions Judge, Angul (ST) 15.11.2018	
14.	<b>Shri Shishir Kumar Rath</b> , B.Sc. LL.B Sambalpur / Deogarh	16.12.1963 31.12.2021 31.12.2023	01.06.1990 01.06.1990	16.01.2012 15.01.2014	Dist. & Sessions Judge, Bhadrak (ST) 27.11.2019	
15.	<b>Shri Biswajit Das</b> M.A. LL.B Kalahandi Dharamgarh	03.12.1973 31.12.2031 31.12.2033	03.08.2012 03.08.2012	03.08.2012 02.08.2014	Dist. & Sessions Judge, Gajapati, Paralakhemundi (ST) 17.01.2019	
16.	<b>Shri Manas Ranjan Barik</b> , M.A. LL.B Kendrapara / Khurda	07.03.1975 31.03.2033 31.03.2035	03.08.2012 03.08.2012	03.08.2012 02.08.2014	Special Judge (C.B.I), Court No.II, Bhubaneswar (ST) 02.01.2019/ 18.12.2019	
17.	<b>Shri Krushna Chandra Rath</b> , M.A. LL.M Puri/ Puri	24.05.1960 31.05.2018 31.05.2020	01.06.1990 01.06.1990	26.12.2011 25.12.2013	Special Judge, Special Court, Bhubaneswar (ST) 17.07.2017	
18.	<b>Shri Surya Prakash Kar</b> , M.A. LL.M Cuttack/ OHC, Cuttack	20.06.1972 30.06.2030 30.06.2032	27.05.2013 27.05.2013	27.05.2013 26.05.2015	Judge, Family Court, Khurda (ST) 02.01.2020	

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1	2	3	4	5	6	7
19.	<b>Shri Sudipta Acharya</b> LL.B Cuttack	21.04.1970 30.04.2028 30.04.2030	27.05.2013 27.05.2013	27.05.2013 26.05.2015	Dist. & Sessions Judge, Deogarh (ST) 09.08.2019	
20.	<b>Shri Lokanath Mohapatra, M.A.</b> LL.M Cuttack/ Cuttack	03.06.1964 30.06.2022 30.06.2024	01.06.1990 01.06.1990	28.01.2013 27.01.2015	Dist. & Sessions Judge, Khurda at Bhubaneswar (ST) 02.07.2018/ 29.10.2018/ 18.12.2019	
21.	<b>Shri Ram Shankar Hota, B.A LL.B</b> Subarnapur/ Sonapur	08.05.1971 31.05.2029 31.05.2031	27.05.2013 27.05.2013	27.05.2013 26.05.2015	Dist. & Sessions Judge, Ganjam, Berhampur (ST) 29.11.2019	
22.	<b>Shri Bidyut Kumar Mishra, M.Phil, LL.B</b> Bolangir Bolangir	01.05.1968 30.04.2026 30.04.2028	27.05.2013 27.05.2013	27.05.2013 26.05.2015	Dist. & Sessions Judge, Puri (SG) 20.04.2019	
23.	<b>Shri Asim Kumar Dalbehera, M.A., LL.M</b> Deogarh Rourkela	29.10.1968 31.10.2026 31.10.2028	27.05.2013 27.05.2013	27.05.2013 26.05.2015	1 <sup>st</sup> Judicial Member, Sales Tax Tribunal, Cuttack (SG) 08.11.2019	
24.	<b>Shri Ambuja Mohan Das, M.A. LL.B</b> Dhenkanal Cuttack	08.10.1961 31.10.2019 31.10.2021	16.02.1987 16.02.1987	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	L.R-cum-Special Secretary, Law Department, Bhubaneswar (SG) 20.04.2019/ 25.10.2019	
25.	<b>Shri Manas Kumar Mishra, LL.B</b> Puri Puri	23.05.1960 31.05.2018 31.05.2020	01.06.1990 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Director, Public Prosecutions, Odisha, Bhubaneswar (SG) 11.02.2019	
26.	<b>Dr. Radha Kanta Mishra,</b> B.Sc (Hons) LL.M Ph. D (Law) Ganjam No Practice at Bar	01.05.1962 30.04.2020 30.04.2022	07.02.1985 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Special Judge, Special Court, Cuttack (SG) 01.08.2019	

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1	2	3	4	5	6	7
27.	<b>Shri Sovan Kumar Dash</b> , M.Com LL.B Balasore Balasore	12.02.1961 28.02.2019 28.02.2021	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Judge, Family court, Nabarangpur (SG) 27.11.2019	
28.	<b>Shri Raj Kumar Sahu</b> , M.Sc, LL.M Keonjhar	14.06.1961 30.06.2019 30.06.2021	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge, Cuttack (SG) 25.11.2019	
29.	<b>Shri Chittaranjan Mohapatra</b> , M.A. LL.M Cuttack Cuttack	07.07.1963 31.07.2021 31.07.2023	01.06.1990 01.06.1990	27.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Commissioner of Endowment, Bhubaneswar(SG) 05.08.2019	
30.	<b>Shri Arabinda Kumar Guru</b> , B.A. LL.B Sambalpur No Practice at Bar	20.01.1961 31.01.2019 31.01.2021	01.06.1990 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Dist. & Sessions Judge, Boudh (SG) 04.07.2018	
31.	<b>Shri Tara Prasad Rath</b> , B.Sc. LL.B Ganjam Berhampur	28.01.1962 31.01.2020 31.01.2022	01.06.1990 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Special Judge, (C.B.I), Court No.III, Bhubaneswar (SG) 27.08.2019	
32.	<b>Shri Rajendra Kumar Tosh</b> , LL.B Cuttack Cuttack	26.06.1961 30.06.2019 30.06.2021	01.06.1990 01.06.1990	27.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Registrar (Admn.), Orissa High Court, Cuttack (SG) 09.08.2019/ 16.01.2020	
33.	<b>Shri Basudev Panda</b> LL.B Jajpur / Cuttack	06.12.1961 31.12.2019 31.12.2021	01.06.1990 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Dist. & Sessions Judge, Kendrapara (SG) 02.07.2018	
34.	<b>Shri Sanjay Ranjan Bohidar</b> , M.A LL.B Bolangir Bolangir	06.07.1965 31.07.2023 31.07.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge, Mayurbhanj, Baripada (SG) 06.07.2018	
35.	<b>Shri Biranchi Narayan Mishra</b> , M.A. LL.B Sonapur/Sonapur	06.11.1960 30.11.2018 30.11.2020	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge, Jajpur (SG) 15.11.2018	

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1	2	3	4	5	6	7
36.	<b>Shri Chittaranjan Dash</b> , B.A LL.B Sambalpur (Rourkela)	12.11.1964 30.11.2022 30.11.2024	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge , Rayagada (SG) 20.01.2020	
37.	<b>Shri Gajendra Mohapatra</b> , M.Com LL.B Jajpur Bhubaneswar	26.05.1960 31.05.2018 31.05.2020	01.06.1990 01.06.1990	18.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Director of Prosecution to Lokayukta, Odisha, Bhubaneswar (SG) 10.06.2019	
38.	<b>Shri Dilip Kumar Mishra</b> , LL.B Puri Puri	03.04.1963 30.04.2021 30.04.2023	01.06.1990 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Legal Advisor, State Vigilance Organization, Cuttack (SG) 24.06.2019/ 16.01.2020	
39.	<b>Shri Soma Sekhar Jena</b> , LL.B Balasore No Practice at Bar	25.06.1961 30.06.2019 30.06.2021	01.06.1990 01.06.1990	27.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Registrar (Vigilance), Orissa High Court, Cuttack (SG) 16.01.2020	
40.	<b>Shri Rohitlal Panda</b> , LL.B Kalahandi Dharamgarh	04.04.1961 30.04.2019 30.04.2021	01.06.1990 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Dist. & Sessions Judge , Malkangiri (SG) 11.02.2019	
41.	<b>Sayed Abdul Kader Zahir Ahmed</b> , LL.B Cuttack No Practice at Bar	03.11.1960 30.11.2018 30.11.2020	01.06.1990 01.06.1990	31.08.2013 <u>14.08.2014(R)</u> 13.08.2016	District & Sessions Judge, Bargarh (SG) 06.03.2019	
42.	<b>Shri Bimal Kumar Chand</b> , M.A. LL.B Kalahandi	28.05.1961 31.05.2019 31.05.2021	08.04.2013 08.04.2013	08.04.2013 07.04.2015	District & Sessions Judge, Koraput, Jeypore (SG) 20.04.2019	
43.	<b>Shri Ananda Chandra Behera</b> , B.A LL.B. Balasore	23.05.1964 31.05.2022 31.05.2024	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge, Jagatsinghpur (SG) 07.05.2019	
44.	<b>Shri Ashok Kumar Panda</b> , M.A. LL.M Bolangir Bolangir	02.01.1965 31.01.2023 31.01.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge, Nabarangpur,(SG) 24.06.2019	



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1	2	3	4	5	6	7
45.	<b>Shri Pradyumna Kumar Nayak</b> , M.A LL.B Jajpur / Bhubaneswar	14.07.1967 31.07.2025 31.07.2027	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge, Jharsuguda (SG) 01.08.2019	
46.	<b>Shri Shyam Sundar Dash</b> , B.A. LL.M Sambalpur Sambalpur	05.06.1965 30.06.2023 30.06.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge, Bolangir (SG) 11.02.2019/ 05.08.2019	
47.	<b>Shri Santosh Kumar Jena</b> , M.A. LL.M Cuttack Cuttack	26.06.1964 30.06.2022 30.06.2024	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge, Sambalpur (SG) 04.07.2018/ 05.07.2019	
48.	<b>Shri Pradeep Kumar Mahanta</b> , LL.B Keonjhar Champua	01.07.1967 30.06.2025 30.06.2027	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge, Sundargarh (SG) 02.07.2019	
49.	<b>Shri Prasanna Kumar Karna</b> B.A, LL.B (Bolangir)	16.02.1963 28.02.2021 28.02.2023		08.04.2013 / 02.01.2020	A.D.J-cum- Special Judge (Vig.) Bhawaniptana 02.01.2020	
50.	<b>Shri Pradeep Kumar Pattnaik</b> , B.Com LL.B Cuttack Sambalpur	02.11.1972 30.11.2030 30.11.2032	27.08.2014 27.08.2014	27.08.2014 26.08.2016	Dist. & Sessions Judge, Kalahandi, Bhawanipatna (SG) 29.08.2019	
51.	<b>Shri Bhagabana Pradhana</b> B.Sc, LL.B Ganjam / Cuttack	15.01.1977 31.01.2035 31.01.2037	27.08.2014 27.08.2014	27.08.2014 26.08.2016	Dist. & Sessions Judge, Nuapada (SG) 08.11.2019	
52.	<b>Shri Sarada Prasad Nayak</b> , M.A LL.B Jagatsinghpur Cuttack, Jagatsinghpur	01.01.1962 31.12.2019 31.12.2021	01.06.1990 01.06.1990	17.07.2013 <u>02.06.2015(R)</u> 01.06.2017	Dist. & Sessions Judge, Kandhamal, Phulbani 18.12.2019	
53.	<b>Shri Benudhar Patra</b> B.Sc LL.B Khurda / Cuttack	03.05.1976 31.05.2034 31.05.2036	01.09.2015 01.09.2015	01.09.2015 31.08.2017	Dist. & Sessions Judge, Keonjhar 30.09.2019	
54.	<b>Shri Aruna Kumar Mallick</b> B.A. LL.B Jajpur / Jajpur & Cuttack	28.06.1972 30.06.2030 30.06.2032	01.09.2015 01.09.2015	01.09.2015 31.08.2017	Dist. & Sessions Judge, Sonapur 27.11.2019	

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1	2	3	4	5	6	7
55.	<b>Smt. Rupashree Choudhury</b> B.A. LL.B Jajpur / Cuttack	12.06.1977 30.06.2035 30.06.2037	01.09.2015 01.09.2015	01.09.2015 31.08.2017	ADJ-cum-Special Judge (Vig.), Angul 19.01.2019	
56.	<b>Shri Bijaya Kumar Jena,</b> LL.M Balasore Balasore	14.05.1960 31.05.2018 31.05.2020	01.06.1990 01.06.1990	17.07.2013 <u>02.06.2015(R)</u> 01.06.2017	Adjudicating Officer, ORERA, Bhubaneswar 08.11.2019	
57.	<b>Shri Sarat Kumar Dehury,</b> M.A. LL.M Sundargarh Bonaigarh	04.07.1962 31.07.2020 31.07.2022	01.06.1990 01.06.1990	26.08.2013 <u>02.06.2015(R)</u> 01.06.2017	ADJ-cum-Special Judge (Vig.), Baripada 30.09.2019	
58.	<b>Shri Srikanta Mishra,</b> B.Sc LL.M Puri Puri	27.12.1963 31.12.2021 31.12.2023	29.05.1995 29.05.1995	17.08.2015 16.08.2017	ADJ-cum-Special Judge (Vig.), Jeypore 20.04.2019	
59.	<b>Miss Pratima Panda,</b> B.Sc. LL.M Cuttack Cuttack	03.11.1961 30.11.2019 30.11.2021	29.05.1995 29.05.1995	10.08.2015 09.08.2017	ADJ-cum-Special Judge (Vig.), Dhenkanal 18.06.2018/ 02.07.2019	
60.	<b>Shri Sanjaya Kumar Sahoo,</b> LL.M. Kendrapara / Cuttack	02.03.1967 31.03.2025 31.03.2027	17.11.1997 17.11.1997	10.08.2015 09.08.2017	A.D.J.-cum-Special Judge (Vig.), Sambalpur 01.08.2019	
61.	<b>Ms. Rekha Prasad,</b> M.A. LL.M Cuttack Cuttack	05.07.1962 31.07.2020 31.07.2022	17.11.1997 17.11.1997	28.09.2015 27.09.2017	Co-ordinator, Arbitration Centre, Orissa High Court, Cuttack 14.01.2020	
62.	<b>Shri Prasanta Kumar Das,</b> M.A. LL.M. Dhenkanal Bhubaneswar	01.07.1960 30.06.2018 30.06.2020	17.11.1997 17.11.1997	10.08.2015 09.08.2017	Registrar, Odisha Administrative Tribunal, Bhubaneswar 24.02.2020	
63.	<b>Shri Satyapira Mishra</b> M.Com, LL.M Angul Cuttack	01.02.1968 31.01.2026 31.01.2028	17.11.1997 17.11.1997	10.08.2015 09.08.2017	ADJ-cum-Special Judge (Vig.), Phulbani 08.11.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
64.	<b>Dr. Bhagyalaxmi Rath</b> , M.A., Ph.D Puri Cuttack	03.12.1969 31.12.2027 31.12.2029	17.11.1997 17.11.1997	10.08.2015 09.08.2017	1 <sup>st</sup> Addl. LR-cum-Addl. Secretary, Law Department, Bhubaneswar 06.07.2018/ 08.02.2019	
65.	<b>Shri Biswajit Mohanty</b> LL.B Jajpur Jajpur	17.01.1965 31.01.2023 31.01.2025	17.11.1997 17.11.1997	28.09.2015 27.09.2017	ADJ-cum-Special Judge (Vig.), Keonjhar 23.03.2020	
66.	<b>Shri Soumendra Kumar Rajguru</b> M.A. LL.B Ganjam/ Berhampur	01.12.1963 30.11.2021 30.11.2023	17.11.1997 17.11.1997	31.08.2015 30.08.2017	Judge, Family Court, Angul 19.01.2019	
67.	<b>Shri Lalit Kumar Dash</b> , M.A. , LL.B Khurda Khurda	02.07.1966 31.07.2024 31.07.2026	05.04.1995 17.11.1997	18.08.2015 17.08.2017	Registrar (Judicial), Orissa High Court, Cuttack 26.08.2019/ 13.01.2020	
68.	<b>Shri Aswini Kumar Naik</b> , M.A. LL.M Sambalpur Sambalpur	05.07.1963 31.07.2021 31.07.2023	26.07.1999 26.07.1999	10.08.2015 09.08.2017	ADJ-cum- Special Judge (Vig.), Sundargarh 29.08.2019	
69.	<b>Shri Sitikantha Samal</b> , M.A. LL.B Jajpur Jajpur	25.06.1965 30.06.2023 30.06.2025	07.05.2001 07.05.2001	10.08.2015 09.08.2017	Officer- on –Special Duty (Vigilance), Orissa High Court, 05.02.2019	
70.	<b>Shri Subrata Mohanty</b> , B.A., LL.M. Balasore Sundargarh	02.05.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	30.11.2015 29.11.2017	ADJ-cum-Special Judge (Vig.), Berhampur 08.11.2019	
71.	<b>Shri Sanjeeb Dubey</b> , M.Com, LL.B Sambalpur Sambalpur	15.07.1967 31.07.2025 31.07.2027	07.05.2001 07.05.2001	10.08.2015 09.08.2017	ADJ-cum-Special Judge (Vig.), Bhubaneswar 27.11.2019	
72.	<b>Smt. Soubhagini Mallick</b> , M.A. LL.B Kendrapara Cuttack	25.03.1963 31.03.2021 31.03.2023	29.05.1995 29.05.1995	31.08.2016 30.08.2018	Member, 2 <sup>nd</sup> MACT (SD), Berhampur 06.01.2020	
73.	<b>Shri Nisith Nisank</b> , B.A. LL.B Cuttack/CTC & BBSR	12.04.1977 30.04.2035 30.04.2037	30.06.2016	30.06.2016 29.06.2018	ADJ-cum-Special Judge (Vig.), Balasore 23.12.2019	

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1	2	3	4	5	6	7
74.	<b>Shri Pratap Kumar Patra,</b> B.Com, LL.B Ganjam, Berhampur	01.10.1969 30.09.2027 30.09.2029	17.11.1997 17.11.1997	20.06.2016 19.06.2018	Registrar (Inspection), Orissa High Court, Cuttack 11.05.2018	
75.	<b>Miss Anita Sahoo,</b> M.A. LL.B Cuttack Cuttack	06.04.1961 30.04.2019 30.04.2021	17.11.1997 17.11.1997	31.08.2016 30.08.2018	Judge, Family Court, Kendrapara 29.08.2019	
76.	<b>Shri Subhadarshi Pattnaik,</b> M.Sc. LL.M Khurda Bhubaneswar	20.06.1964 30.06.2022 30.06.2024	17.11.1997 17.11.1997	31.08.2016 30.08.2018	Addl. Dist. & Sessions Judge, Balliguda 31.10.2019	
77.	<b>Shri Rajesh Ekka,</b> M.A. LL.M Sundargarh Rajgangpur	15.02.1965 28.02.2023 28.02.2025	17.11.1997 17.11.1997	03.10.2016 02.10.2018	Addl. Dist. & Sessions Judge, Dharamgarh 30.09.2019	
78.	<b>Shri Bijaya Kumar Patra,</b> M.A, LL.M. Jagatsinghpur Bhubaneswar	25.06.1963 30.06.2021 30.06.2023	23.03.1998 23.03.1998	31.08.2016 30.08.2018	A.D.J-cum- Special Judge (Vig.), Cuttack 04.07.2018/ 27.08.2019/ 04.03.2020	
79.	<b>Dr. Pabitra Mohan Samal,</b> LL.M, Ph.D Gajapati Paralakhemundi	28.06.1968 30.06.2026 30.06.2028	17.11.1997 17.11.1997	31.08.2016 30.08.2018	Secretary, Juvenile Justice Committee, Orissa High Court, Cuttack 06.02.2020	
80.	<b>Shri Raj Kishore Nayak,</b> B.Sc, LL.B Nayagarh Bhubaneswar	07.02.1964 28.02.2022 29.02.2024	26.07.1999 26.07.1999	23.09.2016 22.09.2018	Judge, Family Court, Bargarh 29.08.2019	
81.	<b>Shri Dipti Ranjan Kanungo,</b> B.Sc LL.M Cuttack Cuttack	24.11.1969 30.11.2027 30.11.2029	26.07.1999 26.07.1999	17.08.2016 16.08.2018	Judge, Family Court, Dhenkanal 02.07.2019	
82.	<b>Miss Gourimali Maharana,</b> B.Sc. LL.B Cuttack Athagarh	01.01.1965 31.12.2022 31.12.2024	26.07.1999 26.07.1999	22.10.2016 21.10.2018	Judge, Family Court, Boudh 24.07.2018/ 05.02.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
83.	<b>Shri Nilagiri Jena</b> LL.B Nayagarh Nayagarh	03.01.1964 31.01.2022 31.01.2024	26.07.1999 26.07.1999	31.08.2016 30.08.2018	Addl. Dist. & Sessions Judge, Padampur 03.11.2018	
84.	<b>Shri Niranjan Panda,</b> B.Sc, LL.B Cuttack Cuttack	24.04.1968 30.04.2026 30.04.2028	26.07.1999 26.07.1999	28.09.2016 27.09.2018	Judge, Family Court, Phulbani 16.02.2019	
85.	<b>Shri Bikram Kumar Pradhan,</b> M.A., LL.M Ganjam Berhampur	28.07.1964 31.07.2022 31.07.2024	26.07.1999 26.07.1999	31.08.2016 30.08.2018	Judge, Family Court, Bhadrak 27.11.2019	
86.	<b>Shri Digambar Prusty,</b> B.Sc, LL.B Cuttack Banki	28.04.1965 30.04.2023 30.04.2025	26.07.1999 26.07.1999	01.10.2016 30.09.2018	Judge, Family Court, Jeypore 02.01.2020	
87.	<b>Shri Anup Kumar Chandan,</b> LL.B Bolangir Patnagarh	20.04.1967 30.04.2025 30.04.2027	26.07.1999 26.07.1999	19.09.2016 18.09.2018	Judge, Family Court, Sambalpur 16.02.2019	
88.	<b>Shri Dhaneswar Mallick,</b> M.Com, LL.M Bhadrak Cuttack	20.10.1964 31.10.2022 31.10.2024	07.05.2001 07.05.2001	28.09.2016 27.09.2018	ADJ-cum-Addl. Special Judge (Vig.), Cuttack 04.03.2020	
89.	<b>Shri Pranab Kumar Patra,</b> B.Com, LL.M. Khurda Puri	19.07.1972 31.07.2030 31.07.2032	07.05.2001 07.05.2001	14.09.2016 13.09.2018	1 <sup>st</sup> Addl. Dist. & Sessions Judge, Cuttack 02.07.2018/ 27.08.2019	
90.	<b>Shri Sangram Keshari Pattnaik,</b> M.A., LL.M Nayagarh Ganjam	28.08.1968 31.08.2026 31.08.2028	07.05.2001 07.05.2001	17.08.2016 16.08.2018	Addl. Dist. & Sessions Judge, Salipur 10.04.2019	
91.	<b>Shri Srinibash Pratihari,</b> M.A, LL.M Puri No Practice at Bar	04.08.1969 31.08.2027 31.08.2029	07.05.2001 07.05.2001	31.08.2016 30.08.2018	Addl. Dist. & Sessions Judge, Khallikote 19.01.2019	

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1	2	3	4	5	6	7
92.	<b>Shri Pranab Kumar Routray</b> , M.A. LL.M Cuttack Cuttack	02.06.1971 30.06.2029 30.06.2031	07.05.2001 07.05.2001	31.08.2016 30.08.2018	Adl. Dist. & Sessions Judge, Kujang 20.01.2019	
93.	<b>Smt. Ajanta Sadangi</b> , M.A., LL.M Khurda Bhubaneswar	03.09.1967 30.09.2025 30.09.2027	07.05.2001 07.05.2001	31.08.2016 30.08.2018	Judge, Family Court, Balasore 29.08.2019	
94.	<b>Shri Rashmi Mohan Acharya</b> , B.A., LL.B Nayagarh Puri	15.09.1969 30.09.2027 30.09.2029	07.05.2001 07.05.2001	19.09.2016 18.09.2018	Adl. Secretary (Judicial), Law Department, Bhubaneswar 19.09.2016	
95.	<b>Shri Aurobindo Pattanaik</b> , B.A., LL.B Kendrapara Bhubaneswar	14.11.1968 30.11.2026 30.11.2028	07.05.2001 07.05.2001	17.09.2016 16.09.2018	Adl. Dist. & Sessions Judge, Athagarh 31.10.2019	
96.	<b>Shri Lalatendu Jena</b> , B.A. LL.B Kendrapara Cuttack	28.07.1968 31.07.2026 31.07.2028	07.05.2001 07.05.2001	28.09.2016 27.09.2018	Judge, Family Court, Bolangir 15.11.2018	
97.	<b>Shri Damodar Rath</b> B.A , LL.B Dhenkanal Dhenkanal	21.06.1969 30.06.2027 30.06.2029	07.05.2001 07.05.2001	31.08.2016 30.08.2018	Adl. Dist. & Sessions Judge, Kantabanji 28.01.2019	
98.	<b>Shri Debadatta Das Mahapatra</b> , LL.M. Balasore Cuttack	27.02.1979 28.02.2037 28.02.2039	10.11.2004 10.11.2004	19.09.2016 18.09.2018	Adl. Dist. & Sessions Judge, Jajpur Road 16.02.2019	
99.	<b>Shri Susant Patel</b> , B.Sc LL.B Sundargarh No Practice at Bar	04.04.1964 30.04.2022 30.04.2024	01.06.1990 01.06.1990	01.08.2013 31.07.2017®	Judge, Family Court, Bhawanipatna 17.01.2019	
100.	<b>Ms. Rajalaxmi Pattanayak</b> M.Phil, LL.B Kandhamal Phulbani	09.05.1972 31.05.2030 31.05.2032	04.09.2017 04.09.2017	04.09.2017	Adl. Dist. & Sessions Judge, Aska 24.06.2019	

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1	2	3	4	5	6	7
101.	<b>Deepak Kumar</b> B.A, LL.B (Hons.) Cuttack Bhubaneswar	20.05.1980 31.05.2038 31.05.2040	04.09.2017 04.09.2017	04.09.2017	1 <sup>st</sup> Addl. Dist. & Sessions Judge, Rourkela 06.09.2019	
102.	<b>Satya Narayan Sarangi</b> B.A, LL.B Mayurbhanj Udala	05.07.1977 31.07.2035 31.07.2037	04.09.2017 04.09.2017	04.09.2017	Addl. Dist. & Sessions Judge, Boudh 11.02.2019	
103.	<b>Shri Amruta Ranjan Nanda</b> , LL.B Khurda Nil	10.05.1981 31.05.2039 31.05.2041	10.11.2004 10.11.2004	17.07.2017	Addl. Dist. & Sessions Judge, Talcher 31.10.2019	
104.	<b>Ms. Jyotirmayee Acharya</b> , LL.M Khurda	05.12.1961 31.12.2019 31.12.2021	29.05.1995 29.05.1995	31.07.2017	Judge, Family Court, Sonapur 21.04.2019	
105.	<b>Shri Rama Krishna Choudhury</b> , M.Com, LL.M Khurda Puri	03.01.1961 31.01.2019 31.01.2021	31.08.1995 31.08.1995	05.09.2017	Judge, Family Court, Cuttack 30.09.2019	
106.	<b>Shri Hemanta Kumar Sethi</b> , LL.B Mayurbhanj Karanjia	04.07.1962 31.07.2020 31.07.2022	17.11.1997 17.11.1997	07.10.2017	Addl. Dist. & Sessions Judge, Bhanjanagar 30.09.2019	
107.	<b>Shri Debasis Rout</b> M.A., LL.M Cuttack Cuttack	11.01.1967 31.01.2025 31.01.2027	26.07.1999 26.07.1999	31.07.2017	A.D.J-cum-Special Court under POCSO Act, Bolangir 27.04.2019/ 28.02.2020	
108.	<b>Smt. Pragnya Panigrahi</b> , M.A. LL.M Cuttack Cuttack	19.09.1970 30.09.2028 30.09.2030	26.07.1999 26.07.1999	31.07.2017	Judge, Family Court, Berhampur 29.08.2019	
109.	<b>Smt. Sikha Rani Rath</b> , M.A. , LL.M Sambalpur Deogarh	17.07.1966 31.07.2024 31.07.2026	26.07.1999 26.07.1999	31.07.2017	Addl. Dist. & Sessions Judge, Patnagarh 25.10.2019	

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1	2	3	4	5	6	7
110.	<b>Smt. Luna Mohanty</b> , M.A., LL.B Cuttack Delhi	10.02.1970 29.02.2028 28.02.2030	07.05.2001 07.05.2001	17.07.2017	ADJ-cum- Addl. Special Judge (Vig.), Bhubaneswar 31.10.2019	
111.	<b>Miss Pragnyanalini Mishra</b> , M.A. LL.B Bolangir Bolangir	11.02.1962 29.02.2020 28.02.2022	26.07.1999 26.07.1999	30.08.2017	Presiding Officer Special Court under SC & ST(PoA) Act, Balasore 30.09.2019	
112.	<b>Dr. Prasanna Kumar Panda</b> , M.A, LL.M, Ph.D Nayagarh Bhubaneswar	15.07.1968 31.07.2026 31.07.2028	26.07.1999 26.07.1999	05.08.2017	1 <sup>st</sup> Addl. Dist. & Sessions Judge, Berhampur 25.09.2019	
113.	<b>Shri Jagadish Prasad Mohanty</b> , B.A., LL.M Jajpur Cuttack	03.05.1968 31.05.2026 31.05.2028	07.05.2001 07.05.2001	07.10.2017	A.D.J-cum-Special Court under POCSO Act, Berhampur 01.08.2019/ 28.02.2020	
114.	<b>Shri Rabindra Kumar Das</b> , B.A., LL.B Kendrapara No Practice at Bar	12.05.1964 31.05.2022 31.05.2024	01.02.1983 07.05.2001	01.09.2017	Judge, Family Court, Bhubaneswar 06.09.2019	
115.	<b>Shri Udayabhanu Jena</b> , M.A., LL.B Kalahandi Bhawanipatna	30.01.1964 31.01.2022 31.01.2024	07.05.2001 07.05.2001	30.08.2017	A.D.J-cum-Special Court under POCSO Act, Nayagarh 25.09.2019/ 28.02.2020	
116.	<b>Shri Anup Ranjan Pattanaik</b> , M.A. LL.M Khurda Bhubaneswar	15.07.1969 31.07.2027 31.07.2029	07.05.2001 07.05.2001	11.09.2017	Addl. Dist. & Sessions Judge, Rairangpur 11.03.2019	
117.	<b>Shri Prasanta Kumar Nayak</b> , B.A. LL.B Jagatsinghpur Jagatsinghpur	27.05.1967 31.05.2025 31.05.2027	07.05.2001 07.05.2001	31.07.2017 18.06.2018	Addl. Dist. & Sessions Judge, Jajpur 18.06.2018	
118.	<b>Shri Dhanurdhar Senapati</b> , M.A. LL.B Puri Bhubaneswar	28.04.1966 30.04.2024 30.04.2026	07.05.2001 07.05.2001	31.07.2017	Judge, Family Court, Rourkela 08.11.2019	



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1	2	3	4	5	6	7
119.	<b>Shri Mohan Rao Dora,</b> B.Sc, LL.M Ganjam Berhampur	01.06.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	31.07.2017	Addl. Dist. & Sessions Judge, Kendrapara 29.08.2019	
120.	<b>Shri Ananda Narayan Maharana,</b> B.A. (Hons), LL.M. Balasore/ Keonjhar Keonjhar	12.01.1967 31.01.2025 31.01.2027	07.05.2001 07.05.2001	31.07.2017	Authorized Officer, Special Court, Cuttack 25.10.2019	
121.	<b>Shri Samar Bilash Behera,</b> B.A., LL.B Ganjam Berhampur	05.11.1968 30.11.2026 30.11.2028	07.05.2001 07.05.2001	11.08.2017	A.D.J-cum-Special Court under POCSO Act, Phulbani 17.01.2019/ 28.02.2020	
122.	<b>Shri Dolagobinda Barik,</b> M.A., LL.B Dhenkanal Dhenkanal	26.06.1963 30.06.2021 30.06.2023	07.05.2001 07.05.2001	31.07.2017	Addl. Dist. & Sessions Judge, Champua 21.01.2019	
123.	<b>Shri Arun Kumar Sahoo,</b> B.Sc LL.M Cuttack Cuttack	24.06.1966 30.06.2024 30.06.2026	26.07.1999 26.07.1999	24.07.2018	Addl. Dist. & Sessions Judge, Parlakhemundi 24.07.2018	
124.	<b>Smt. Rasmita Dalai,</b> LL.M Cuttack Cuttack	26.06.1971 30.06.2029 30.06.2031	26.07.1999 26.07.1999	09.07.2018	A.D.J-cum-Special Court under POCSO Act, Bhawanipatna 09.07.2018/ 28.02.2020	
125.	<b>Ms. Purnima Jena,</b> M.A, LL.B Jajpur Cuttack	03.07.1973 31.07.2031 31.07.2033	02.07.2018 02.07.2018	02.07.2018	A.D.J-cum-Special Court under POCSO Act, Puri 29.08.2019/ 02.01.2020/ 28.02.2020	
126.	<b>Shri Himansu Sekhar Mallick,</b> LL.B Keonjhar	10.06.1974 30.06.2032 30.06.2034	02.07.2018 02.07.2018	02.07.2018	2 <sup>nd</sup> Addl. Dist. & Sessions Judge, Cuttack 29.08.2019	
127.	<b>Dr. Anil Kumar Dutta,</b> M.A., LL.M Cuttack Cuttack	28.12.1964 31.12.2022 31.12.2024	29.05.1995 29.05.1995	30.06.2018	Addl. Dist. & Sessions Judge, Umerkote 30.06.2018	

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1	2	3	4	5	6	7
128.	<b>Smt. Sabita Das,</b> M.A., LL.M Mayurbhanj / Jeypore	25.02.1963 28.02.2021 28.02.2023	01.06.1990 01.06.1990	08.11.2019	P.O, LAR & R Authority, Cuttack 08.11.2019	
129.	<b>Shri Mahalat Sa,</b> M.A. LL.M Sundargarh Sambalpur	03.08.1963 31.08.2021 31.08.2023	23.03.1998 23.03.1998	18.06.2018	Addl. Dist. & Sessions Judge, Malkangiri 30.09.2019	
130.	<b>Shri Girija Prasad Mohapatra,</b> B.Com LL.B Khurda Khurda	12.07.1972 31.07.2030 31.07.2032	07.05.2001 07.05.2001	02.07.2018	1 <sup>st</sup> Addl. Dist. & Sessions Judge, Balasore 24.06.2019/ 03.08.2019	
131.	<b>Shri Bikram Pattanaik,</b> B.Sc LL.M Nayagarh Bhubaneswar	26.10.1968 31.10.2026 31.10.2028	07.05.2001 07.05.2001	18.06.2018	Addl. Dist. & Sessions Judge, Kuchinda 24.01.2019	
132.	<b>Shri Raj Kishore Lenka,</b> B.Com LL.B Cuttack Cuttack	25.09.1969 30.09.2027 30.09.2029	07.05.2001 07.05.2001	04.07.2018	Addl. Dist. & Sessions Judge, Jeypore 04.07.2018	
133.	<b>Ms. Itishree Mohapatra,</b> LL.B Dhenkanal Cuttack	01.07.1978 30.06.2036 30.06.2038	02.07.2018 02.07.2018	02.07.2018	A.D.J-cum-Special Court under POCSO Act, Baripada 02.07.2018/ 27.09.2019/ 28.02.2020	
134.	<b>Shri Sushil Kumar Rout,</b> M.A. LL.M. Keonjhar Keonjhar	15.05.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	09.07.2018	Addl. Dist. & Sessions Judge, Karanjia 22.01.2019	
135.	<b>Shri Enumulu Bighneswar Rao,</b> B.A, LL.B Ganjam Berhampur	12.05.1963 31.05.2021 31.05.2023	07.05.2001 07.05.2001	02.07.2018	Presiding Officer, Special Court under SC & ST Act, 2011, Cuttack 02.07.2018/ 27.08.2019	
136.	<b>Shri Pravat Kumar Rajguru,</b> B.A. LL.B Khurda Bhubaneswar	10.02.1968 28.02.2026 29.02.2028	07.05.2001 07.05.2001	04.07.2018	Member, State Transport Appellate Tribunal, Cuttack 06.03.2019	

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1	2	3	4	5	6	7
137.	<b>Smt. Sweta Mishra,</b> LL.B Dhenkanal Bhubaneswar	01.07.1979 30.06.2037 30.06.2039	10.11.2004 10.11.2004	18.06.2018	2 <sup>nd</sup> Judicial Member, Odisha Sales Tax Tribunal, Cuttack 16.05.2019	
138.	<b>Shri Manash Kumar Panda,</b> LL.B Baragarh Baragarh	01.07.1978 30.06.2036 30.06.2038	10.11.2004 10.11.2004	04.07.2018	Addl. Dist. & Sessions Judge, Sonepur 16.05.2019	
139.	<b>Shri Prasanta Kumar Mishra,</b> M.Com, LL.M Jajpur Cuttack	07.07.1966 31.07.2024 31.07.2026	17.11.1997 17.11.1997	06.07.2018	Judge, Family Court, Nayagarh 30.09.2019	
140.	<b>Shri Niranjan Kumar Jena,</b> B.Com LL.B Balasore Balasore	08.03.1964 31.03.2022 31.03.2024	07.05.2001 07.05.2001	17.01.2019	3 <sup>rd</sup> Addl. Dist. & Sessions Judge, Berhampur 17.01.2019	
141.	<b>Shri Raj Kishore Mohapatra,</b> B.A, LL.B Nayagarh Nayagarh	04.10.1966 31.10.2024 31.10.2026	07.05.2001 07.05.2001	17.01.2019	Addl. Dist. & Sessions Judge, Dhenkanal 17.01.2019	
142.	<b>Mrs. Pranati Saha,</b> LL.B Khurda Nil	16.06.1977 30.06.2035 30.06.2037	10.11.2004 10.11.2004	16.02.2019	Addl. Dist. & Sessions Judge, Bhadrak 16.02.2019	
143.	<b>Miss Swagati Das,</b> LL.M. Cuttack	05.11.1977 30.11.2035 30.11.2037	10.11.2004 10.11.2004	08.02.2019	Addl. Dist. & Sessions Judge, Chhatrapur 25.10.2019	
144.	<b>Shri Asish Kumar Tripathy,</b> LL.M. Khurda Nil	23.12.1976 31.12.2034 31.12.2036	10.11.2004 10.11.2004	16.02.2019	Judge, Family Court, Rayagada 16.02.2019/ 08.01.2020	
145.	<b>Shri Badri Narayan Nanda,</b> LL.M. Puri Nil	12.07.1980 31.07.2038 31.07.2040	10.11.2004 10.11.2004	07.01.2019	Additional Director, O.J.A, Cuttack 01.03.2017/ 07.01.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
146.	<b>Dr. Jeevanjyoti Rath,</b> LL.M. Kendrapara Nil	03.03.1979 31.03.2037 31.03.2039	10.11.2004 10.11.2004	02.03.2019	Judge, Family Court, Jagatsinghpur 02.03.2019	
147.	<b>Dr. V. Sujata</b> LL.M., Ph.D Cuttack Nil	31.10.1978 31.10.2036 31.10.2038	10.11.2004 10.11.2004	17.01.2019	P.O, Designated Court under OPID Act, Cuttack 27.09.2019	
148.	<b>Shri Suresh Chandra Pradhan,</b> LL.M. Nayagarh Cuttack	04.04.1973 30.04.2031 30.04.2033	10.11.2004 10.11.2004	19.01.2019	2 <sup>nd</sup> Addl. Dist. & Sessions Judge , Puri 31.10.2019/ 02.01.2020	
149.	<b>Shri Parthasarathi Pattnaik,</b> LL.B Jagatsinghpur Nil	10.08.1981 31.08.2039 31.08.2041	10.11.2004 10.11.2004	21.01.2019	A.D.J-cum-Special Court under POCSO Act, Sundargarh 21.01.2019/ 28.02.2020	
150.	<b>Shri Raja Ranjan Padhi,</b> LL.M. Khurda Nil	02.07.1975 31.07.2033 31.07.2035	10.11.2004 10.11.2004	19.01.2019	A.D.J-cum-Special Court under POCSO Act, Jharsuguda 19.01.2019/ 28.02.2020	
151.	<b>Shri Rajesh Dash,</b> LL.M. Dhenkanal Cuttack/Dhenkanal	03.06.1978 30.06.2036 30.06.2038	10.11.2004 10.11.2004	08.02.2019	Memembr -Secretary, State Court Management System (SCMS), Orissa High Court, Cuttack 14.01.2020	
152.	<b>Miss Sasmita Parhi,</b> LL.B Balasore Udala	06.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	17.01.2019	Addl. Dist. & Sessions Judge, Deogarh 17.01.2019	
153.	<b>Shri Madanlal Khedia,</b> LL.B Baragarh Baragarh	10.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	06.03.2019	Addl. Dist. & Sessions Judge, Nuapada 06.03.2019	
154.	<b>Shri Surya Narayan Dwivedi,</b> LL.M. Cuttack Nil	02.02.1973 28.02.2031 28.02.2033	10.11.2004 10.11.2004	19.01.2019	Addl. Dist. & Sessions Judge, Bonai 19.01.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
155.	<b>Shri Satya Ranjan Pradhan</b> , LL.B Kendrapara/ Balasore Nil	08.06.1980 30.06.2038 30.06.2040	10.11.2004 10.11.2004	28.01.2019	Addl. Dist. & Sessions Judge, Bhubaneswar 28.01.2019	
156.	<b>Mrs. Minakshi Das</b> , LL.M. Khurda Nil	02.06.1973 30.06.2031 30.06.2033	10.11.2004 10.11.2004	17.01.2019	Member- Secretary, Odisha State Legal Services Authority, Cuttack 18.03.2019/ 05.02.2020	
157.	<b>Shri Pranaya Kumar Das</b> , LL.B Kendrapra Nil	17.09.1975 30.09.2033 30.09.2035	10.11.2004 10.11.2004	06.03.2019	A.D.J-cum-Special Court under POCSO Act, Nabarangpur 06.03.2019/ 28.02.2020	
158.	<b>Shri Tanmaya Kumar Mohanty</b> , LL.B Cuttack Nil	20.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	04.01.2019	Addl. District & Sessions Judge (LR), Sambalpur 17.01.2020	
159.	<b>Mrs. Bandana Kar</b> , LL.B Baragarh Baragarh	21.07.1966 31.07.2024 31.07.2026	10.11.2004 10.11.2004	24.01.2019	A.D.J-cum-Special Court under POCSO Act, Cuttack 18.06.2018/ 24.01.2019/ 28.02.2020	
160.	<b>Shri Akhil Kumar Paschimakabat</b> , LL.B. Puri Nil	04.05.1978 31.05.2036 31.05.2038	10.11.2004 10.11.2004	04.01.2019	Registrar, OREAT, Bhubaneswar 13.01.2020	
161.	<b>Shri Subash Kumar Behari</b> , LL.B Jajpur Jajpur	01.01.1973 31.12.2030 31.12.2032	10.11.2004 10.11.2004	11.02.2019	2 <sup>nd</sup> Addl. Dist. & Sessions Judge, Balasore 11.02.2019/ 03.08.2019	
162.	<b>Shri Dillip Kumar Biswal</b> , LL.B Cuttack Nil	06.06.1974 30.06.2032 30.06.2034	10.11.2004 10.11.2004	22.01.2019	1 <sup>st</sup> Addl. Dist. & Sessions Judge, Khurda 09.07.2018/ 22.01.2019/ 08.11.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
163.	<b>Dr. Moonrani Mishra</b> , M.A. LL.M Kendrapara Bhubaneswar	31.05.1966 31.05.2024 31.05.2026	17.11.1997 17.11.1997	12.04.2019	Addl. Dist. & Sessions Judge, Kodala 18.01.2020	
164.	<b>Dr. Md. Irshadun Nabi</b> , LL.M., Ph.D Bhadrak Nil	30.06.1973 30.06.2031 30.06.2033	10.11.2004 10.11.2004	18.04.2019	Addl. Dist. & Sessions Judge, (LR), Bhubaneswar 18.04.2019	
165.	<b>Miss Sonali Pattnaik</b> , LL.B Keonjhar Nil	02.06.1976 30.06.2034 30.06.2036	10.11.2004 10.11.2004	12.04.2019	3 <sup>rd</sup> Addl. Dist. & Sessions Judge, Balasore 12.04.2019/ 03.08.2019	
166.	<b>Shri Pradeepta Kumar Sahoo</b> , LL.M. Kendrapara Baragarh	07.07.1968 31.07.2026 31.07.2028	10.11.2004 10.11.2004	12.04.2019	Addl. Dist. & Sessions Judge, Nimapara 12.04.2019	
167.	<b>Miss Subhashree Tripathy</b> , LL.B Khurda Nil	14.09.1980 30.09.2038 30.09.2040	10.11.2004 10.11.2004	12.04.2019	3 <sup>rd</sup> Addl. Dist. & Sessions Judge, Puri 12.04.2019	
168.	<b>Mrs. Mamita Das</b> , LL.M. Cuttack Nil	02.05.1973 31.05.2031 31.05.2033	10.11.2004 10.11.2004	12.04.2019	1 <sup>st</sup> Addl. Dist. & Sessions Judge, Sambalpur 29.08.2019/ 14.02.2020	
169.	<b>Shri Ashutosh Dash</b> , LL.M. Cuttack Nil	10.06.1976 30.06.2034 30.06.2036	10.11.2004 10.11.2004	24.06.2019	A.D.J-cum-Special Court under POCSO Act, Bargarh 24.06.2019/ 28.02.2020	
170.	<b>Shri Lokanath Sahoo</b> , LL.M. Jajpur Nil	10.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	21.04.2019	Addl. Dist. & Sessions Judge, Keonjhar 21.04.2019	
171.	<b>Shri Rajesh Kumar Nair V.G.</b> , LL.M. Kerala Nil	17.04.1977 30.04.2035 30.04.2037	10.11.2004 10.11.2004	20.04.2019	Addl. Dist. & Sessions Judge, Titilagarh 20.04.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
172.	<b>Miss Sumita Jena,</b> LL.B Jajpur Nil	09.06.1981 30.06.2039 30.06.2041	10.11.2004 10.11.2004	12.04.2019	Authorized Officer, Special Court , Bhubaneswar 05.08.2019	
173.	<b>Shri Ashok Kumar Pahi,</b> LL.M. Keonjhar Bhubaneswar	12.07.1973 31.07.2031 31.07.2033	10.11.2004 10.11.2004	16.05.2019	P.O, LAR & R Authority, Sambalpur 16.11.2019	
174.	<b>Shri Ajay Kumar Pradhan (A),</b> LL.B Keonjhar Nil	12.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	09.05.2019	Addl. Dist. & Sessions Judge, Gunupur 09.05.2019	
175.	<b>Shri Laxminarayan Ray Choudhury,</b> B.Sc. LL.M Boudh Kendrapara	15.05.1970 31.05.2028 31.05.2030	07.05.2001 07.05.2001	08.11.2019	P.O, LAR & R Authority, Berhampur 08.11.2019	
176.	<b>Shri Amiya Ranjan Jena,</b> M.Sc. LL.B Kendrapara Nil	29.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	08.11.2019	2 <sup>nd</sup> t Addl. Dist. & Sessions Judge, Khurda 08.11.2019	
177.	<b>Shri Pravakar Ganthia,</b> LL.M. Cuttack Nil	05.05.1973 31.05.2031 31.05.2033	10.11.2004 10.11.2004	31.10.2019	A.D.J-cum-Special Court under POCSO Act, Angul 31.10.2019/ 28.02.2020	
178.	<b>Shri Mahendra Kumar Sutradhar,</b> LL.B Keonjhar	05.10.1970 31.10.2028 31.10.2030	10.11.2004 10.11.2004	27.09.2019	2 <sup>nd</sup> Addl. Dist. & Sessions Judge, Baripada 27.09.2019	
179.	<b>Ms. Rajashree Mohapatra,</b> LL.M Khurda BBSR	09.06.1983 30.06.2041 30.06.2043	07.02.2020	07.02.2020	Addl. Dist. & Sessions Judge (LR), Berhampur 07.02.2020	
180.	<b>Shri Dipti Prakash Brahma,</b> B.A, LL.M Khurda BBSR	15.05.1979 31.05.2037 31.05.2039	07.02.2020	07.02.2020	Addl. Dist. & Sessions Judge (LR), Balasore 07.02.2020	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
181.	<b>Shri Ajaya Kumar Pradhan (B)</b> , LL.M. Ganjam Berhampur	17.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	30.09.2019	Addl. Dist. & Sessions Judge, Koraput 30.09.2019	
182.	<b>Shri Saroj Kumar Dash</b> , LL.M. Kendrapara Nil	26.06.1970 30.06.2028 30.06.2030	10.11.2004 10.11.2004	02.01.2020	Presiding Officer, Special Court under SC & ST(PoA) Act, Bolangir 02.01.2020	
183.	<b>Shri Debasis Panda</b> , LL.B Balasore Nil	29.12.1971 31.12.2029 31.12.2031	10.11.2004 10.11.2004	02.01.2020	P.O, Designated Court under OPID Act, Berhampur 02.01.2020	
184.	<b>Shri Ranjan Kumar Sutar</b> , LL.B Kendrapara Nil	23.02.1974 29.02.2032 28.02.2034	10.11.2004 10.11.2004	22.01.2020	Addl. Dist. & Sessions Judge, Anandpur 22.01.2020	
185.	<b>Shri Gyanendra Kumar Barik</b> , LL.B Keonjhar/ Keonjhar	09.07.1972 31.07.2030 31.07.2032	10.11.2004 10.11.2004	08.01.2020	A.D.J-cum-Special Court under POCSO Act, Rayagada 06.07.2018/ 08.01.2020/ 28.02.2020	
186.	<b>Shri Sanjeev Ranjan Samanta</b> , LL.B Kendrapara Nil	05.07.1981 31.07.2039 31.07.2041	10.11.2004 10.11.2004	02.01.2020	Addl. Dist. & Sessions Judge, Athamallick 02.01.2020	
187.	<b>Smt. Itishree Malabika Bhuyan</b> , LL.M. Balasore Nil	14.07.1976 31.07.2034 31.07.2036	10.11.2004 10.11.2004	18.01.2020	Addl. Dist. & Sessions Judge, Jagatsinghpur 18.01.2020	
188.	<b>Shri Gundicha Samantasinghar</b> , LL.B Khurda Nil	08.10.1971 31.10.2029 31.10.2031	10.11.2004 10.11.2004	14.02.2020	P.O, Designated Court under OPID Act, Sambalpur 24.07.2018/ 14.02.2020	
189.	<b>Shri Satya Narayan Patra</b> , LL.M. Balasore Cuttack	16.04.1971 30.04.2029 30.04.2031	10.11.2004 10.11.2004	02.01.2020	Addl. Dist. & Sessions Judge, Kamakshyanagar 02.01.2020	



Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
190.	<b>Shri Sadasiba Jena</b> , LL.B Keonjhar Cuttack	02.06.1971 30.06.2029 30.06.2031	10.11.2004 10.11.2004	02.01.2020	2 <sup>nd</sup> Addl. Dist. & Sessions Judge, Rourkela 08.02.2019/ 02.01.2020	
191.	<b>Shri Satyanarayan Kar</b> , LL.M. Balasore / Bhubaneswar	08.07.1974 31.07.2032 31.07.2034	24.10.2005 24.10.2005	17.01.2020	Addl. Dist. & Sessions Judge <b>(LR)</b> , Cuttack 28.02.2019/ 17.01.2020	
192.	<b>Shri Soumyak Patra</b> , LL.B Balasore Nil	24.05.1977 31.05.2035 31.05.2037	24.10.2005 24.10.2005	17.01.2020	Addl. Dist. & Sessions Judge <b>(LR)</b> , Angul 28.02.2019/ 17.01.2020	
193.	<b>Smt. Madhumita Mohanty</b> , LL.B Sundargarh Rourkela	10.06.1967 30.06.2025 30.06.2027	24.10.2005 24.10.2005	14.02.2020	A.D.J-cum-Special Court under POCSO Act, Sambalpur 14.02.2020/ 28.02.2020	
194.	<b>Smt. Prangya Paramita Raulo</b> , LL.B Gajapati Nil	28.06.1980 30.06.2038 30.06.2040	24.10.2005 24.10.2005	02.01.2020	2 <sup>nd</sup> Addl. Dist. & Sessions Judge, Bolangir 02.01.2020	
195.	<b>Shri Hara Prasad Pattnaik</b> , LL.M. Khurda BBSR	12.03.1980 31.03.2038 31.03.2040	24.10.2005 24.10.2005	02.01.2020	P.O, Designated Court under OPID Act, Balasore 02.01.2020	

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Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7

## PART -IV

### OFFICERS IN THE CADRE OF SENIOR CIVIL JUDGE

#### (CHIEF JUDICIAL MAGISTRATE AND SENIOR CIVIL JUDGE)

#### CADRE STRENGTH : 256

Scale of Pay	:	Rs. 39,530 -920- 40,450- 1080- 49,090- 1230- 54,010/-
ACP – I	:	Rs. 43,690 – 1080- 49,090-1230 – 56,470/-
ACP – II	:	Rs. 51,550 – 1230 – 58,930 – 1380 – 63,070/-

(a)	C.J.Ms.	....	30
(b)	A.C.J.Ms	....	04
(c)	Senior Civil Judge	....	75 + 03 + 02 = 80
(d)	Addl. Senior Civil Judge	....	24
(e)	Registrar, Civil Courts	....	30
(f)	Women's Court	....	12 + 04 = 16
(g)	Special Posts	....	52
(h)	Leave Reserve	....	20

Total : 256

1. Special Officer (Administration), Orissa High Court, Cuttack
2. Special Officer (Special Cell), Orissa High Court, Cuttack
3. Deputy Registrar ( J & E), Orissa High Court, Cuttack
4. Deputy Registrar (Admn. & Protocol), Orissa High Court, Cuttack
5. Addl. Co-ordinator, Arbitration Centre, Orissa High Court, Cuttack
6. Presiding Officer, Labour Court, Sambalpur
7. Presiding officer, Labour Court, Jeypore
8. Presiding Officer, Labour Court, Bhubaneswar
9. Deputy Commissioner of Endowments, Bhubaneswar
10. Deputy Secretary, Odisha State Legal Services Authority, Cuttack
11. Secretary, State Consumer Disputes Redressal Commission, Cuttack
12. Special Officer, Director of Public Prosecution, Bhubaneswar
13. Deputy Registrar, Odisha Administrative Tribunal, Cuttack Bench, Cuttack
14. Deputy Registrar, Odisha Administrative Tribunal, Bhubaneswar
15. Member, P.O., Wakf Tribunal, Cuttack
- 16 – 20. Protocol Officer, Puri / Khurda at Bhubaneswar / Cuttack / Sambalpur / Ganjam, Berhampur
- 21 – 50. Secretary, D.L.S.A. (30)
51. Deputy Director, Odisha Judicial Academy, Cuttack
52. Central Project Co-ordinator, Orissa High Court, Cuttack

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7

### CIVIL LIST OF JUDICIAL OFFICERS IN THE CADRE OF SENIOR CIVIL JUDGE

1.	<b>Shri Sushanta Kumar Mohapatra</b> , B.Com (Hons) LL.B Keonjhar ,Anandpur, Keonjhar, Rourkela	21.06.1961 30.06.2019 30.06.2021	01.06.1990 01.09.1990	25.03.2015	C.J.M, Nuapada 28.02.2020	
2.	<b>Shri Agasti Kumar Sahoo</b> , LL.M Cuttack Cuttack	30.06.1968 30.06.2026 30.06.2028	17.11.1997 17.11.1997	29.04.2015	Deputy Registrar, Odisha Administrative Tribunal, Cuttack 10.04.2019	
3.	<b>Shri Munjeti Eswar Rao</b> , LL.B Rayagada Rayagada	05.06.1965 30.06.2023 30.06.2025	17.11.1997 17.11.1997	27.04.2015	C.J.M, Parlakhemundi 08.02.2019	
4.	<b>Shri Tiranjan Patra</b> , B.Sc., LL.B Mayurbhanj No practice at Bar	13.12.1963 31.12.2021 31.12.2023	11.03.1988 17.11.1997	25.03.2015	C.J.M, Keonjhar 08.02.2019	
5.	<b>Shri Sudam Charan Dash</b> , LL.M. Angul Cuttack	04.11.1974 30.11.2032 30.11.2034	10.11.2004 10.11.2004	25.03.2015	C.J.M, Jagatsinghpur 08.02.2019	
6.	<b>Shri Pranam Kumar Rout</b> , LL.B Cuttack Nil	05.07.1978 31.07.2036 31.07.2038	24.10.2005 24.10.2005	25.03.2015	P.O., Wakf Tribunal, Cuttack 03.01.2018	To join as 5 <sup>th</sup> Addl.Sr. C.J., Ctc on 04.05.2020
7.	<b>Shri Manas Ranjan Rath</b> , LL.B Jagatsinghpur Cuttack	12.04.1974 30.04.2032 30.04.2034	24.10.2005 24.10.2005	27.04.2015	C.J.M, Sonapur 06.03.2019	
8.	<b>Shri Arabinda Rath</b> , LL.M. Angul Nil	11.07.1981 31.07.2039 31.07.2041	24.10.2005 24.10.2005	25.03.2015	Secretary, Consumer Disputes Redressal Commissioner, Cuttack 16.04.2019	
9.	<b>Shri Raj Kumar Das</b> , LL.B Bhadrak Nil	19.07.1978 31.07.2036 31.07.2038	24.10.2005 24.10.2005	25.03.2015	C.J.M, Nabarangpur 28.02.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
10.	<b>Smt. Sanghamitra Sharma</b> , LL.B Mayurbhanj Nil	10.06.1972 30.06.2030 30.06.2032	24.10.2005 24.10.2005	25.03.2015	C.J.M, Khurda 28.02.2019	
11.	<b>Shri Akankhit Mishra</b> , LL.M Nayagarh Cuttack	24.04.1979 30.04.2037 30.04.2039	24.10.2005 24.10.2005	25.03.2015	C.J.M, Bargarh 25.01.2020	
12.	<b>Choudhury Prabir Kumar</b> , LL.B Koraput Kortaput	29.09.1974 30.09.2032 30.09.2034	24.10.2005 24.10.2005	20.04.2015	Deputy Commissioner of Endowments, Bhubaneswar 22.02.2019	
13.	<b>Shri Subrat Kumar Pattnaik</b> , LL.B Khurda CTC/BBSR	03.07.1977 31.07.2035 31.07.2037	24.10.2005 24.10.2005	09.03.2015	C.J.M, Balasore 08.02.2019	
14.	<b>Shri Bikash Chandra Dey</b> , LL.M. Cuttack Cuttack	03.03.1975 31.03.2033 31.03.2035	24.10.2005 24.10.2005	25.03.2015	C.J.M, Baripada 08.02.2019	
15.	<b>Shri Sunil Kumar Das</b> , LL.M. Nayagarh Ranpur	22.05.1970 31.05.2028 31.05.2030	24.10.2005 24.10.2005	09.03.2015	C.J.M, Jharsuguda 26.04.2019	
16.	<b>Shri Suman Kumar Mishra</b> , LL.M. Baragarh Nil	08.10.1977 31.10.2035 31.10.2037	24.10.2005 24.10.2005	17.08.2015	Deputy Registrar (Judicial), Orissa High Court, Cuttack 03.05.2017	
17.	<b>Ms. Smruti Lekha Barik</b> , LL.M. Jajpur Nil	14.09.1975 30.09.2033 30.09.2035	24.10.2005 24.10.2005	09.03.2015	C.J.M, Sambalpur 16.05.2019	
18.	<b>Shaikh Md. Quais</b> , M.A, LL.M Bhadrak Bhadrak	21.04.1975 30.04.2033 30.04.2035	24.10.2005 24.10.2005	29.04.2015	Registrar, Odisha, Human Rights Commission, Bhubaneswar 18.11.2019	
19.	<b>Shri Jibanananda Padhy</b> , LL.M. Kalahandi Nil	26.01.1976 31.01.2034 31.01.2036	24.10.2005 24.10.2005	20.11.2015	C.J.M, Jajpur 06.05.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
20.	<b>Smt. Ranjita Jyotishi,</b> LL.M. Khurda Bhubaneswar	21.09.1967 30.09.2025 30.09.2027	24.10.2005 24.10.2005	02.11.2015	C.J.M, Phulbani 09.05.2019	
21.	<b>Shri Manas Kumar Panda,</b> LL.B Jajpur Jajpur	02.01.1972 31.01.2030 31.01.2032	24.10.2005 24.10.2005	08.02.2019	C.J.M, Nayagarh 01.05.2019	
22.	<b>Smt. Pranati Pattanaik,</b> LL.B Cuttack Bhubaneswar	10.05.1976 31.05.2034 31.05.2036	24.10.2005 24.10.2005	02.11.2015	C.J.M, Jeypore 06.05.2019	
23.	<b>Shri Mukty Ranjan Satapathy,</b> LL.M. Khurda Cuttack	01.07.1973 30.06.2031 30.06.2033	24.10.2005 24.10.2005	20.11.2015	C.J.M, Dhenkanal 06.05.2019	
24.	<b>Dr. Deepak Ranjan Sahoo,</b> LL.M. Ph.D Dhenkanal	08.08.1980 31.08.2038 31.08.2040	24.10.2005 24.10.2005	20.11.2015	Deputy Registrar (A&P),O.H.C., Cuttack 01.12.2016/ 24.04.2020	
25.	<b>Smt. Reeja Ray,</b> LL.M. Bhadrak Bhadrak	26.11.1970 30.11.2028 30.11.2030	24.10.2005 24.10.2005	05.12.2015	Addl. C.J.M (Special Court), Bhubaneswar 27.04.2019	
26.	<b>Smt. Monalisha Mohanty,</b> LL.B Kendrapara	26.12.1978 31.12.2036 31.12.2038	24.10.2005 24.10.2005	16.11.2015	P.O, Labour Court, Jeypore 24.01.2020	
27.	<b>Shri Gyanaranjan Pattanayak,</b> LL.M. Jagatsinghpur Cuttack	20.03.1975 31.03.2033 31.03.2035	24.10.2005 24.10.2005	20.11.2015	C.J.M, Kendrapara 02.07.2018/ 16.11.2019	
28.	<b>Shri Bibhu Prasad Panda,</b> LL.B Cuttack Nil	21.06.1974 30.06.2032 30.06.2034	24.10.2005 24.10.2005	05.12.2015	C.J.M, Sundargarh 06.12.2019	
29.	<b>Shri Abhilash Senapati,</b> LL.B Balasore	23.01.1985 31.01.2043 31.01.2045	23.12.2008 23.12.2008	18.11.2016	C.J.M, Bolangir 16.05.2019/ 11.02.2020	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
30.	<b>Shri Debadatta Patnaik</b> , LL.B Khurda	04.07.1975 31.07.2033 31.07.2035	23.12.2008 23.12.2008	02.11.2015	C.J.M, Bhadrak 27.11.2019	
31.	<b>Shri Hrushiksha Acharya</b> , LL.M Nayagarh	15.06.1981 30.06.2039 30.06.2041	23.12.2008 23.12.2008	02.11.2015	C.J.M, Boudh 27.11.2019	
32.	<b>Shri Chinmaya Gachhayat</b> , LL.M. Cuttack	01.07.1979 30.06.2037 30.06.2039	23.12.2008 23.12.2008	20.11.2015	C.J.M, Deogarh 03.02.2020	
33.	<b>Shri Shiva Prasad Mishra</b> , LL.M Puri	01.04.1983 31.03.2041 31.03.2043	23.12.2008 23.12.2008	02.11.2015	Spl. Officer (S.C). O.H.C., Cuttack 01.02.2019	To join as P.O, Wakf Tribunal, Odisha, Cuttack on 04.05.2020
34.	<b>Smt. Lilipta Pasayat</b> LL.M. Jagatsinghpur	16.06.1982 30.06.2040 30.06.2042	23.12.2008 23.12.2008	20.11.2015	C.J.M, Cuttack 04.03.2020	
35.	<b>Shri Subhanjan Mohanty</b> , LL.B Cuttack	11.05.1982 21.05.2040 31.05.2042	23.12.2008 23.12.2008	27.11.2015	Senior Civil Judge, Bhadrak 20.06.2019	To join as PO, Labour Court, Bhubaneswar
36.	<b>Shri Sanjit Kumar Behera</b> ,LL.B Khurda	12.07.1982 31.07.2040 31.07.2042	23.12.2008 23.12.2008	02.11.2015	C.J.M, Berhampur 02.03.02020	
37.	<b>Dr. Kiran Kumar Pradhan</b> , LL.M. Ph.D Ganjam Berhampur	28.06.1982 30.06.2040 30.06.2042	23.12.2008 23.12.2008	23.11.2015	C.J.M, Bhawanipatna, 28.02.2020	
38.	<b>Shri Siba Prasad Mohapatra</b> , LL.B Nayagarh	01.10.1985 30.09.2043 30.09.2045	23.12.2008 23.12.2008	02.11.2015	Protocol Officer, Bhubaneswar 19.06.2018 /21.06.2018 25.04.2019	
39.	<b>Dr. Indu Sharma</b> , LL.M, Ph.D Khurda Bhubaneswar	27.05.1972 31.05.2030 31.05.2032	23.12.2008 23.12.2008	16.11.2015	C.J.M, Puri 28.02.2020	
40.	<b>Shri Bisworanjan Behera</b> , LL.B Bhadrak Basudevpur	02.06.1975 30.06.2033 30.06.2035	23.12.2008 23.12.2008	30.11.2015	C.J.M, Malkangiri 04.02.2020	

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1	2	3	4	5	6	7
41.	<b>Shri Bibaswat Gautam,</b> LL.B Puri Puri	29.08.1980 31.08.2038 31.08.2040	23.12.2008 23.12.2008	02.11.2015	Registrar, Civil Courts, Sambalpur 09.07.2018	To join as PO, Labour Cout, Sambalpur
42.	<b>Shri Pradeep Kumar Behera,</b> LL.M. Dhenkanal / Cuttack	28.02.1978 29.02.2036 28.02.2038	23.12.2008 23.12.2008	28.11.2015	Addl. C.J.M, Rourkela 28.02.2020	
43.	<b>Shri Manoranjan Das,</b> LL.B Kendrapara	07.05.1979 31.05.2037 31.05.2039	23.12.2008 23.12.2008	20.11.2015	C.J.M, Rayagada 28.02.2020	
44.	<b>Mrs Reena Choudhury,</b> LL.M Khurda	03.06.1983 30.06.2041 30.06.2043	23.12.2008 23.12.2008	30.11.2015	Addl. C.J.M (Special Court), Cuttack 25.02.2019/ 27.04.2019/ 02.03.2020	
45.	<b>Shri Manoj Kumar</b> LL.M. Nayagarh	26.04.1982 30.04.2040 30.04.2042	23.12.2008 23.12.2008	20.11.2015	Addl. C.J.M, Berhampur 28.02.2020	
46.	<b>Shri Ch. Basudeba Patro,</b> LL.M Ganjam	02.12.1981 31.12.2039 31.12.2041	23.12.2008 23.12.2008	28.12.2015	C.J.M, Angul 04.02.2020	
47.	<b>Smt. Alpana Swain,</b> LL.B Puri	09.04.1984 30.04.2042 30.04.2044	23.12.2008 23.12.2008	20.11.2015	Secretary, D.L.S.A, Berhampur 13.03.2020	
48.	<b>Miss Lalita Manjari Pattanaik,</b> LL.B Nayagarh	06.07.1981 31.07.2039 31.07.2041	23.12.2008 23.12.2008	20.11.2015	Senior Civil Judge, Soro 02.03.2020	
49.	<b>Shri Santosh Kumar Dash Ray,</b> LL.M Puri Puri	13.10.1979 31.10.2037 31.10.2039	23.12.2008 23.12.2008	02.11.2015	Registrar, Civil Courts, Bolangir 02.07.2018	
50.	<b>Miss Lily Senapaty,</b> LL.B Cuttack Cuttack	08.07.1977 31.07.2035 31.07.2037	23.12.2008 23.12.2008	28.12.2015	Secretary, D.L.S.A, Sambalpur 18.08.2018	
51.	<b>Shri Satyabrata Mishra,</b> LL.B Nayagarh Nayagarh	18.05.1976 31.05.2034 31.05.2036	23.12.2008 23.12.2008	20.11.2015	Senior Civil Judge, Nilagiri 06.07.2018	

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1	2	3	4	5	6	7
52.	<b>Ms. Ashapura Mohapatra</b> , LL.B Puri	04.07.1982 31.07.2040 31.07.2042	23.12.2008 23.12.2008	19.12.2015	Senior Civil Judge, Bolangir 02.07.2018/ 11.02.2020	
53.	<b>Shri Naresh Mohanty</b> , LL.M Bhadrak Bhadrak	16.05.1977 31.05.2035 31.05.2037	23.12.2008 23.12.2008	02.11.2015	Registrar, Civil Courts, Dhenkanal 02.03.2020	
54.	<b>Shri Pradeep Kumar Samal</b> , LL.M. Bhadrak Cuttack	11.01.1978 31.01.2036 31.01.2038	23.12.2008 23.12.2008	27.11.2015	Senior Civil Judge, R.Udayagiri 08.02.2019	
55.	<b>Miss Soumya Subhadarshini</b> , LL.B Jajpur	30.07.1978 31.07.2036 31.07.2038	23.12.2008 23.12.2008	20.11.2015	Senior Civil Judge, Talcher 02.07.2018	
56.	<b>Smt. Srotaswinee Kar</b> , LL.B Khurda	13.06.1985 30.06.2043 30.06.2045	23.12.2008 23.12.2008	20.11.2015	Senior Civil Judge, Bhanjanagar 04.07.2018	
57.	<b>Shri Priyaranjan Mishra</b> , LL.M. Jajpur	29.06.1981 30.06.2039 30.06.2041	23.12.2008 23.12.2008	05.12.2015	Secretary, D.L.S.A, Deogarh 02.07.2018	
58.	<b>Ms. Sunanda Padhy</b> , LL.M. Ganjam/ Berhampur	07.07.1972 31.07.2030 31.07.2032	23.12.2008 23.12.2008	16.11.2015	Addl. Co-ordinator, Arbitration Centre, Orissa High Court, Cuttack 27.01.2020	
59.	<b>Smt. Prajnya Paramita Mahapatra</b> , LL.B / OHC, Cuttack	20.06.1980 30.06.2038 30.06.2040	23.12.2008 23.12.2008	20.11.2015	1 <sup>st</sup> Addl. Senior Civil Judge, Bhubaneswar 02.07.2018/ 28.02.2019	
60.	<b>Smt. Janaki Biswal</b> , LL.M. Cuttack	02.05.1979 31.05.2037 31.05.2039	23.12.2008 23.12.2008	28.12.2015	Secretary, D.L.S.A., Jharsuguda 02.07.2018	
61.	<b>Smt. Prajyoti Rout</b> , LL.M. Cuttack	30.05.1982 31.05.2040 31.05.2042	23.12.2008 23.12.2008	20.11.2015	Senior Civil Judge, 1 <sup>st</sup> Court, Cuttack 02.03.2020	
62.	<b>Shri Abhijit Palei</b> , LL.B Nayagarh	04.05.1984 31.05.2042 31.05.2044	23.12.2008 23.12.2008	02.01.2016	Secretary, D.L.S.A, Sundargarh 20.06.2019/ 25.02.2020	



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1	2	3	4	5	6	7
63.	<b>Shri Saikat Patra,</b> LL.B Cuttack	24.05.1977 31.05.2035 31.05.2037	23.12.2008 23.12.2008	02.11.2015	Registrar, Civil Courts, Sundargarh 02.07.2018	
64.	<b>Shri Gopabandhu Gadanayak,</b> LL.B Puri / Bhubaneswar	18.06.1977 30.06.2035 30.06.2037	23.12.2008 23.12.2008	02.11.2015	Registrar, Civil Courts, Jharsuguda 19.06.2018	
65.	<b>Shri Amit Swaroop Kumar Setha,</b> LL.B Dhenkanal Angul	01.07.1977 31.07.2035 31.07.2037	23.12.2008 23.12.2008	20.11.2015	Registrar, Civil Courts, Berhampur 09.07.2018	
66.	<b>Shri Raj Kishore Jena,</b> LL.M Khurda Bhubaneswar	15.05.1966 31.05.2024 31.05.2026	26.07.1999 26.07.1999	10.03.2017	Senior Civil Judge, Jharsuguda 10.03.2017	To join as Sr. Civil Judge, Nabarangpur
67.	<b>Shri Bishnu Prasad Mishra,</b> LL.B Angul Puri	05.05.1971 31.05.2029 31.05.2031	26.07.1999 26.07.1999	29.03.2017	Senior Civil Judge, Chandikhole 06.05.2019	
68.	<b>Ms. Pratima Patro,</b> LL.M. Ganjam	23.10.1983 31.10.2041 31.10.2043	23.12.2008 23.12.2008	15.03.2017	Registrar, Civil Courts, Rayagada 31.01.2020	
69.	<b>Shri Chinmoy Misra,</b> LL.M. Khurda	07.07.1982 31.07.2040 31.07.2042	23.12.2008 23.12.2008	10.03.2017	Senior Civil Judge, Kuchinda 06.05.2019	
70.	<b>Shri Himansu Sekhar Singh,</b> LL.B Jajpur	04.07.1978 31.07.2036 31.07.2038	23.12.2008 23.12.2008	11.03.2017	Registrar, Civil Court, Malkangiri 18.06.2018	
71.	<b>Smt. Sarojini Pati,</b> LL.B Bhadrak	23.06.1971 30.06.2029 30.06.2031	23.12.2008 23.12.2008	15.03.2017	Senior Civil Judge, Bhubaneswar 26.4.2019	
72.	<b>Shri Rudra Prasad Mahapatra,</b> LL.M. Nayagarh/ BBSR til Nov-2008	21.01.1978 31.01.2036 31.01.2038	23.12.2008 23.12.2008	20.03.2017	Senior Civil Judge, Balasore 10.07.2019	
73.	<b>Shri Hara Prasad Padhy,</b> LL.B Ganjam Berhampur	11.08.1981 31.08.2039 31.08.2041	23.12.2008 23.12.2008	15.03.2017	Senior Civil Judge, Pattamundai 02.07.2018	

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1	2	3	4	5	6	7
74.	<b>Shri Santanu Kumar Dash</b> , LL.M. Jajpur Cuttack	23.06.1980 30.06.2038 30.06.2040	23.12.2008 23.12.2008	15.03.2017	Registrar, Civil Courts, Baripada 18.06.2018	
75.	<b>Shri Bidyadhar Prusty</b> , LL.M. Jajpur	07.06.1977 30.06.2035 30.06.2037	23.12.2008 23.12.2008	15.03.2017	Senior Civil Judge, Patnagarh 08.02.2019	
76.	<b>Shri Dillip Kumar Sahoo</b> , LL.M. Nayagarh	04.04.1976 30.04.2034 30.04.2036	23.12.2008 23.12.2008	15.03.2017	Senior Civil Judge, Khurda 01.05.2019	
77.	<b>Miss Chinmayee Dehury</b> , LL.M Sundargarh	29.06.1984 30.06.2042 30.06.2044	23.12.2008 23.12.2008	10.03.2017	Senior Civil Judge, Jajpur 04.07.2018	
78.	<b>Shri Sarbeswar Das</b> , LL.M. Cuttack	11.06.1979 30.06.2037 30.06.2039	23.12.2008 23.12.2008	10.03.2017	1 <sup>st</sup> Addl. Senior Civil Judge, Balasore 26.04.2019	
79.	<b>Miss Sunita Pattanaik</b> , LL.B Ganjam	13.09.1975 30.09.2033 30.09.2035	23.12.2008 23.12.2008	15.03.2017	2 <sup>nd</sup> Addl. Senior Civil Judge, Balasore 22..02.2019	
80.	<b>Miss Sujata Priyambada Swain</b> , LL.B Kendrapara	01.02.1974 31.01.2032 31.01.2034	23.12.2008 23.12.2008	15.03.2017	Senior Civil Judge, Aska 27.11.2019	
81.	<b>Ms. Gargi Patnaik</b> , LL.B Khurda	13.02.1984 28.02.2042 29.02.2044	23.12.2008 23.12.2008	15.03.2017	Secretary, D.L.S.A, Cuttack 03.11.2015/ 15.03.2017	To join as Deputy Registrar, OAT, Bhubaneswar
82.	<b>Ms. Ranju Lata Lenka</b> , LL.B Jajpur Jajpur Road	29.08.1972 31.08.2030 31.08.2032	23.12.2008 23.12.2008	10.03.2017	Secretary, D.L.S.A., Nayagarh 29.06.2019	
83.	<b>Shri Sidhartha Sahoo</b> , LL.B Cuttack Rajgangpur	15.05.1977 31.05.2035 31.05.2037	23.12.2008 23.12.2008	10.03.2017	Special Officer, D.P.P, Odisha, Bhubaneswar 13.03.2020	
84.	<b>Shri Hrushikesh Sahoo</b> , LL.M. Cuttack/ Cuttack	02.07.1976 31.07.2034 31.07.2036	23.12.2008 23.12.2008	15.03.2017	Senior Civil Judge, Koraput 24.06.2019	

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1	2	3	4	5	6	7
85.	<b>Shri Basudev Acharya,</b> LL.M. Jagatsinghpur	20.06.1981 30.06.2039 30.06.2041	23.12.2008 23.12.2008	15.04.2017	Special Officer (Admn.), Orissa High Court, Cuttack 20.01.2020	
86.	<b>Shri Arun Pattnaik,</b> LL.B Khurda	28.01.1983 31.01.2041 31.01.2043	23.12.2008 23.12.2008	06.07.2018	Registrar, Civil Courts, Puri 28.02.2020	
87.	<b>Smt. Puja Sarangi</b> LL.M. Khurda	15.06.1983 30.06.2041 30.06.2043	18.12.2009 18.12.2009	10.03.2017	Senior Civil Judge, Nimapara 09.05.2019	
88.	<b>Ms. Sangita Pani,</b> LL.M. Puri	03.06.1983 30.06.2041 30.06.2043	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Sambalpur 06.07.2018	
89.	<b>Shri Sandeep Kumar Pattnaik,</b> LL.B Khurda	01.03.1981 31.03.2039 31.03.2041	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Puri 26.04.2019	
90.	<b>Shri Bisweswar Biswopakash Ray,</b> LL.B Cuttack Cuttack	12.06.1980 30.06.2038 30.06.2040	18.12.2009 18.12.2009	15.03.2017	Protocol Officer, Cuttack 06.11.2017	
91.	<b>Shri Satya Priya Dash,</b> LL.M. Cuttack Cuttack	22.07.1979 31.07.2037 31.07.2039	18.12.2009 18.12.2009	10.03.2017	Senior Civil Judge, Athamallick 15.07.2019	
92.	<b>Shri Anupam Patra,</b> LL.B Kendrapara	02.08.1984 31.08.2042 31.08.2044	18.12.2009 18.12.2009	15.03.2017	Central Project Co-ordinator, Orissa High Court, Cuttack 01.02.2019	
93.	<b>Shri Bishnudev Jena,</b> LL.M. Cuttack/ Cuttack	10.07.1982 31.07.2040 31.07.2042	18.12.2009 18.12.2009	20.03.2017	Senior Civil Judge, Kodala 15.07.2019	
94.	<b>Shri Raghunandan Das,</b> LL.B Sonepur	04.06.1979 30.06.2037 30.06.2039	18.12.2009 18.12.2009	14.03.2017	Senior Civil Judge, 2 <sup>nd</sup> Court, Cuttack 27.04.2019	
95.	<b>Ms. Meenakshi Priyadarshinee,</b> LL.M. Cuttack	05.01.1983 31.01.2041 31.01.2043	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Basudevpur 16.04.2019	

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1	2	3	4	5	6	7
96.	<b>Shri Priya Ranjan Barik</b> , LL.B Cuttack Cuttack	18.07.1983 31.07.2041 31.07.2043	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Kujanga 16.05.2019	
97.	<b>Shri Pritish Kumar Routray</b> , LL.B Khurda / Bhubaneswar	28.06.1979 30.06.2037 30.06.2039	18.12.2009 18.12.2009	10.03.2017	Registrar, Civil Courts, Boudh 15.07.2019	
98.	<b>Shri Prasanta Kumar Behera</b> , LL.B Jagatsinghpur Bhubaneswar	18.09.1979 30.09.2037 30.09.2039	18.12.2009 18.12.2009	10.03.2017	Senior Civil Judge, Umerkote 16.05.2019	
99.	<b>Shri Subas Chandra Dhal</b> , LL.M. Kendrapara	15.02.1978 29.02.2036 28.02.2038	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Dhenkanal 13.03.2020	
100.	<b>Shri Narottam Sethy</b> , LL.M. Ganjam	12.09.1981 30.09.2039 30.09.2041	05.02.2010 05.02.2010	06.11.2017	Senior Civil Judge, Rourkela 02.03.2020	
101.	<b>Shri Alekh Kumar Pradhan</b> , LL.M. Kendrapara	02.05.1979 31.05.2037 31.05.2039	18.12.2009 18.12.2009	10.03.2017	Senior Civil Judge, Khallkote 16.05.2019	
102.	<b>Shri Binod Bihari Sahoo</b> , LL.M. Bhadrak	20.05.1976 31.05.2034 31.05.2036	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Kantabanji 26.06.2019	
103.	<b>Mrs. Anjali Kumari Padhy</b> , LL.M. Ganjam	16.05.1977 31.05.2035 31.05.2037	18.12.2009 18.12.2009	10.03.2017	Senior Civil Judge, Udala 06.05.2019	
104.	<b>Ms. Indira Priyadarshini</b> , LL.M. Mayurbhanj Udala	31.03.1985 31.03.2043 31.03.2045	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Jaleswar 26.06.2019	
105.	<b>Dr. Sanghamitra Dash</b> , LL.M., Ph.D Ganjam	12.01.1977 31.01.2035 31.01.2037	18.12.2009 18.12.2009	14.03.2017	Senior Civil Judge, Balliguda 15.07.2019	
106.	<b>Shri Rajib Lochan Sahu</b> , LL.B Baragarh Baragarh	25.05.1982 31.05.2040 31.05.2042	18.12.2009 18.12.2009	22.03.2017	Senior Civil Judge, Titilagarh 15.07.2019	

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1	2	3	4	5	6	7
107.	<b>Ms. Nileema Panda,</b> LL.B Cuttack	03.08.1977 31.08.2035 31.08.2037	18.12.2009 18.12.2009	15.03.2017	Secretary, D.L.S.A, Bargarh 26.06.2019	
108.	<b>Ms. Sashi Rekha Mishra,</b> LL.B Cuttack	11.05.1974 31.05.2032 31.05.2034	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Jagatsinghpur 24.06.2019	
109.	<b>Shri Susil Kumar Sahu,</b> LL.B Jharsuguda Jharsuguda	16.07.1979 31.07.2037 31.07.2039	18.12.2009 18.12.2009	16.10.2017	Senior Civil Judge (LR), Dhenkanal 13.12.2019	
110.	<b>Ms. Abhinandita Panda,</b> LL.M. Cuttack	04.01.1985 31.01.2043 31.01.2045	18.12.2009 18.12.2009	06.11.2017	Secretary, D.L.S.A, Angul 06.11.2017	To join as Sr. Civil Judge, Padampur
111.	<b>Ms. Sarmistha Dash,</b> LL.B Kendrapara	17.03.1980 31.03.2038 31.03.2040	18.12.2009 18.12.2009	01.11.2017	2 <sup>nd</sup> Addl. Senior Civil Judge, Cuttack 02.01.2019/ 22.02.2019	
112.	<b>Shri Sarat Kumar Jena,</b> LL.B Puri Cuttack	03.05.1973 31.05.2031 31.05.2033	18.12.2009 18.12.2009	06.11.2017	Senior Civil Judge, Athagarh 06.11.2017	To join as Registrar, Civil Courts, Jeypore
113.	<b>Ms. Susama Swain,</b> LL.M Nayagarh	19.07.1974 31.07.2032 31.07.2034	18.12.2009 18.12.2009	16.10.2017	Senior Civil Judge, Bissam-Cuttack 16.11.2019	
114.	<b>Ms. Sabitri Nayak</b> LL.B Cuttack	12.12.1980 31.12.2038 31.12.2040	18.12.2009 18.12.2009	16.10.2017	Senior Civil Judge, Padampur 16.10.2017	To join as Sr. Civil Judge (Women's Court), Dhenkanal
115.	<b>Shri Chittaranjan Mishra,</b> LL.B Jajpur	11.06.1982 30.06.2040 30.06.2042	18.12.2009 18.12.2009	06.11.2017	Registrar, Civil Courts, Nayagarh 02.03.2020	
116.	<b>Ms. Srutisnigdha Das,</b> LL.M. Khurda	05.06.1976 30.06.2034 30.06.2036	18.12.2009 18.12.2009	04.12.2017	Senior Civil Judge, Kamakshyanagar 28.02.2020	
117.	<b>Shri Biswa Bisruta Kar,</b> LL.M. Cuttack	03.02.1982 29.02.2040 28.02.2042	18.12.2009 18.12.2009	15.12.2017	Registrar, Civil Courts, Bargarh 13.03.2020	

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1	2	3	4	5	6	7
118.	<b>Ms. Lopamudra Malla,</b> LL.B Khurda	03.10.1975 31.10.2033 31.10.2035	18.12.2009 18.12.2009	06.11.2017	Senior Civil Judge, Angul 04.03.2020	
119.	<b>Ms. Seema Tripathy,</b> LL.B Baragarh	07.11.1983 30.11.2041 30.11.2043	18.12.2009 18.12.2009	27.11.2017	Secretary, D.L.S.A, Sonepur 27.11.2017/ 20.06.2019	To join as Addl. Sr. Civil Judge, Bolangir
120.	<b>Shri Susanta Kumar Mishra,</b> LL.M. Jajpur	16.06.1980 30.06.2038 30.06.2040	18.12.2009 18.12.2009	16.10.2017	1 <sup>st</sup> Addl. Senior civil Judge, Cuttack 16.10.2017	
121.	<b>Shri Janak Rout,</b> LL.M. Cuttack Cuttack	07.06.1981 30.06.2039 30.06.2041	18.12.2009 18.12.2009	06.11.2017	Registrar, Civil Courts, Bhadrak 06.11.2017	To join as Registrar, Civil Courts, Sambalpur
122.	<b>Shri Himansu Sekhar Biswal,</b> LL.B Cuttack	27.06.1975 30.06.2033 30.06.2035	18.12.2009 18.12.2009	13.11.2017	Registrar, Civil Courts, Jeypore 13.11.2017	To join as Sr. Civil Judge, Bhadrak
123.	<b>Smt. Banali Tripathy,</b> LL.M. Angul	02.06.1976 30.06.2034 30.06.2036	18.12.2009 18.12.2009	03.01.2018	Senior Civil Judge( <b>Women's Court</b> ), Nayagarh 02.03.2020	
124.	<b>Shri Debasish Mohanty,</b> LL.B Khurda Bhubaneswar	30.11.1981 30.11.2039 30.11.2041	18.12.2009 18.12.2009	06.11.2017	Protocol Officer, Puri 08.02.2019	
125.	<b>Shri Prabhuram Das Adhikari,</b> LL.B Balasore	27.05.1980 31.05.2038 31.05.2040	18.12.2009 18.12.2009	13.11.2017	Senior Civil Judge, Bonai 16.03.2020	
126.	<b>Dr. Pradip Kumar Pradhan,</b> LL.M, Ph.D, Boudh	20.08.1978 31.08.2036 31.08.2038	18.12.2009 18.12.2009	16.10.2017	Senior Civil Judge, Khariar 15.07.2019	
127.	<b>Ms. Nibedita Panda,</b> LL.B Cuttack	04.10.1974 31.10.2032 31.10.2034	18.12.2009 18.12.2009	16.11.2017	Senior Civil Judge, Pipili 08.02.2019	
128.	<b>Ms. S. Subhalaxmi,</b> LL.B Bhadrak	09.07.1982 31.07.2040 31.07.2042	18.12.2009 18.12.2009	01.12.2017	Senior Civil Judge, Nabarangpur 22.02.2019	To join as Secretary, DLSA, Angul

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
129.	<b>Ms. Aparna Mohapatra</b> , LL.B Puri	12.07.1983 31.07.2041 31.07.2043	18.12.2009 18.12.2009	06.11.2017	Registrar, Civil Courts, Nabarangpur 28.02.2020	
130.	<b>Shri Niranjan Patra</b> , LL.B Kalahandi Bhawanipatna	04.07.1979 31.07.2037 31.07.2039	20.12.2010	16.10.2017	Senior Civil Judge, Jajpur Road 26.06.2019	
131.	<b>Shri Sankha Chakraborty</b> , B.A, LL.B Khurda	07.03.1985 31.03.2043 31.03.2045	20.12.2010	06.11.2017	Registrar, Civil Courts, Bhubaneswar 09.07.2018	
132.	<b>Ms. Punam Jena</b> , LL.B Puri	20.02.1983 28.02.2041 28.02.2043	20.12.2010	29.11.2017	Secretary, D.L.S.A, Jajpur 28.02.2020	
133.	<b>Ms. Sarita Mohanty</b> LL.M Bolangir	25.06.1979 30.06.2037 30.06.2039	20.12.2010	27.04.2018	Addl. Sr. Civil Judge, Jajpur 27.04.2018	
134.	<b>Ms. Shreemayee Acharya</b> , LL.M Cuttack	31.05.1979 31.05.2037 31.05.2039	20.12.2010	02.12.2017	Addl. Senior Civil Judge, Bolangir 02.12.2017	To join as Sr. Civil Judge, Athagarh
135.	<b>Shri Chhayakanta Dash</b> , B.A. LL.B (Hons) Ganjam	25.06.1986 30.06.2044 30.06.2046	20.12.2010	16.10.2017	Addl. Senior Civil Judge (OEAT), Dhenkanal 24.01.2020	
136.	<b>Ms. Swapnashree Nayak</b> , B.A. LL.M. Puri	04.04.1985 30.04.2043 30.04.2045	20.12.2010	23.10.2017	3 <sup>rd</sup> Addl. Sr. Civil Judge, Cuttack 23.10.2017/ 18.06.2018	To join as Sr. Civil Judge, Jharsuguda
137.	<b>Ms. Aradhana Sarangi</b> , LL.M Khurda Bhubaneswar	07.05.1985 31.05.2043 31.05.2045	20.12.2010	01.12.2017	Addl. Senior Civil Judge, Bhadrak 13.03.2020	
138.	<b>Ms. Gitanjali Nanda</b> , LL.M Keonjhar	27.09.1980 30.09.2038 30.09.2040	20.12.2010	22.11.2017	Senior Civil Judge <b>(Women's Court)</b> , Dhenkanal 22.11.2017	To join as Secretary, DLSA, Sonepur
139.	<b>Ms. Lopamudra Panda</b> , LL.B (Hons) Cuttack	17.03.1987 31.03.2045 31.03.2047	20.12.2010	22.11.2017	Senior Civil Judge Jeypore 18.06.2018	

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1	2	3	4	5	6	7
140.	<b>Shri Padmalochan Badajena</b> , LL.M Cuttack Cuttack	25.04.1981 30.04.2039 30.04.2041	20.12.2010	20.11.2017	Registrar, Civil Courts, Cuttack 06.12.2019	
141.	<b>Shri Smruti Ranjan Mohapatra</b> , LL.B (Hons) Jajpur	10.07.1986 31.07.2044 31.07.2046	20.12.2010	28.10.2017	Senior Civil Judge, Berhampur 03.02.2020	
142.	<b>Ms. Musarrat Zahin</b> , LL.B Cuttack	28.09.1982 30.09.2040 30.09.2042	20.12.2010	16.10.2017	Senior Civil Judge, Nayagarh 16.10.2017	
143.	<b>Ms. Deepa Das</b> , B.Sc., LL.B Bhadrak Bhadrak	23.10.1977 31.10.2035 31.10.2037	20.12.2010	25.11.2017	Senior Civil Judge, Parlakhemundi 01.02.2018/ 11.02.2020	
144.	<b>Shri Kamalakanta Nayak</b> , LL.M. Balasore Cuttack	06.05.1984 31.05.2042 31.05.2044	20.12.2010	26.10.2017	Senior Civil Judge, Sonepur 03.02.2020	
145.	<b>Shri Prasanna Kumar Behera</b> , B.A. LL.B (Hons) Cuttack	11.02.1985 28.02.2043 28.02.2045	20.12.2010	03.08.2018	Secretary, D.L.S.A, Nabarangpur 03.08.2018	
146.	<b>Shri Kamala Kanta Rout</b> , LL.M Nuapada	12.10.1980 31.10.2038 31.10.2040	20.12.2010	04.07.2018	Secretary, D.L.S.A, Jagatsinghpur 04.07.2018	
147.	<b>Shri Amaresh Nayak</b> , LL.M Kendrapara	19.04.1982 30.04.2040 30.04.2042	20.12.2010	09.07.2018	Secretary, D.L.S.A, Malkangiri 09.07.2018	
148.	<b>Shri Manas Ranjan Ray</b> , LL.M Angul	15.06.1982 30.06.2040 30.06.2042	20.12.2010	02.07.2018	Secretary, D.L.S.A, Bhubaneswar 02.07.2018	
149.	<b>Ms. Chinmayee Rath</b> , LL.M. Sambalpur Sambalpur	18.07.1980 31.07.2038 31.07.2040	20.12.2010	09.07.2018	Senior Civil Judge, Hindol 04.02.2020	
150.	<b>Ms. Annapurna Nayak</b> , B.Com, LL.B Kandhamal	01.07.1983 30.06.2041 30.06.2043	20.12.2010	18.06.2018	Sr. Civil Judge (Women's Court), Jagatsinghpur 18.06.2018	



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1	2	3	4	5	6	7
151.	<b>Shri Dipankar Pattnayak</b> , LL.M Khurda Bhubaneswar	04.01.1985 31.01.2043 31.01.2045	20.12.2010	18.06.2018	Senior Civil Judge, Banki 06.05.2019	
152.	<b>Dillip Kumar Satapathy</b> , LL.B Angul/ Athagarh	04.07.1980 31.07.2038 31.07.2040	20.12.2010	02.07.2018	Senior Civil Judge, Banapur 02.07.2018	
153.	<b>Shri Bijaya Kumar Das</b> , LL.B Bhadrak Howrah (WB)	11.02.1980 28.02.2038 29.02.2040	20.12.2010	24.07.2018	Registrar, Civil Courts, Balasore 13.03.2020	
154.	<b>Ms. Sunita Kumari Khandelwal</b> , LL.M Sambalpur	13.01.1981 31.01.2039 31.01.2041	20.12.2010	09.07.2018	Deputy Director, O.J.A, Cuttack 22.02.2019	
155.	<b>Ms. Sasmita Nandini Tripathy</b> , LL.M. Khurda	12.12.1984 31.12.2042 31.12.2044	20.12.2010	18.06.2018	4 <sup>th</sup> Addl. Senior Civil Judge, Cuttack 18.06.2018	To join as 3 <sup>rd</sup> Addl. Sr. Civil Judge, Cuttack
156.	<b>Shri Janmejaya Das</b> LL.B (Hons), MBA Khurda BBSR/ Delhi	20.05.1982 31.05.2040 31.05.2042	20.12.2010	18.06.2018	1 <sup>st</sup> Addl. Senior Civil Judge, Berhampur 08.02.2019	
157.	<b>Shri Ajit Kumar Ota</b> LL.M. Subarnapur	05.07.1985 31.07.2043 31.07.2045	20.12.2010	02.07.2018	Secretary, D.L.S.A., Nuapada 02.07.2018	
158.	<b>Shri Soubhagya Ranjan Swain</b> , B.A., LL.B (Hons) Puri	30.05.1987 31.05.2045 31.05.2047	20.12.2010	30.06.2018	Registrar, Civil Courts, Phulbani 20.06.2019	
159.	<b>Shri Santosh Kumar Agarwala</b> , LL.B Baragarh Baragarh	12.07.1976 31.07.2034 31.07.2036	20.12.2010	08.02.2019	Senior Civil Judge, Salipur 08.02.2019	
160.	<b>Shri Satyaprakash Ray Choudhury</b> B.A, LL.B (Hons) Angul	22.03.1986 31.03.2044 31.03.2046	20.12.2010	08.02.2019	Protocol Officer, Sambalpur stationed at Bhubaneswar 08.02.2019/ 25.04.2019	
161.	<b>Ms. Sudipta Dehury</b> , LL.B Sundargarh	27.05.1982 31.05.2040 31.05.2042	20.12.2010	08.02.2019	Senior Civil Judge, Karanjia 08.02.2019	

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1	2	3	4	5	6	7
162.	<b>Shri Bimal Raul</b> LL.M. Angul	15.07.1978 31.07.2036 31.07.2038	20.12.2010	16.04.2019	Senior Civil Judge, Sundargarh 16.04.2019/ 25.02.2020	
163.	<b>Mrs. Swayam Prava Acharya</b> , LL.M Cuttack	15.05.1982 31.05.2040 31.05.2042	20.12.2010	12.04.2019	Senior Civil Judge, Chhatrapur 12.04.2019	
164.	<b>Mrs. Sucheta Krupalini</b> B.A. LL.B (Hons) Dhenkanal	05.04.1987 30.04.2045 30.04.2047	20.12.2010	16.02.2019	Senior Civil Judge, Malkangiri 09.07.2018/ 16.02.2019	
165.	<b>Ms. Alok Mayee Pradhan</b> , B.A. LL.B (Hons) Dhenkanal	18.07.1985 31.07.2043 31.07.2045	20.12.2010	16.02.2019	2 <sup>nd</sup> Addl. Senior Civil Judge, Berhampur 27.04.2018/ 16.02.2019	
166.	<b>Shri Bibhu Dutta Nayak</b> , LL.B Jagatsinghpur	26.11.1977 30.11.2035 30.11.2037	20.12.2010	28.02.2019	Senior Civil Judge, Khandapada 23.11.2019	
167.	<b>Shri Durbasha Durga</b> LL.B Kalahandi Dharamgarh	20.07.1976 31.07.2034 31.07.2036	20.12.2010	10.04.2019	Senior Civil Judge, Boudh 10.04.2019	
168.	<b>Shri Abakash Choudhury</b> , LL.M. Cuttack	07.07.1983 31.07.2041 31.07.2043	20.12.2010	06.03.2019	Senior Civil Judge, Biramaharajpur 03.01.2018/ 06.03.2019	To join as Registrar, Civil Courts, Bhadrak
169.	<b>Shri Ramakanta Mohanty</b> , LL.B Jagatsinghpur/ Cuttack	01.04.1979 30.04.2037 30.04.2039	20.12.2010	08.02.2019	Registrar, Civil Courts, Deogarh 08.02.2019	
170.	<b>Shri Nihar Ranjan Lenka</b> , LL.B Cuttack	08.02.1984 28.02.2042 29.02.2044	20.12.2010	28.02.2019	2 <sup>nd</sup> Addl. Senior Civil Judge, Bhubaneswar 28.02.2019	
171.	<b>Shri Amaresh Mohapatra</b> , LL.B Cuttack Cuttack	10.06.1980 30.06.2038 30.06.2040	20.12.2010	28.02.2019	Secretary, D.L.S.A, Puri 28.02.2019	

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1	2	3	4	5	6	7
172.	<b>Shri Sudhir Kumar Mishra</b> , LL.B Subarnapur	28.03.1980 31.03.2038 31.03.2040	20.12.2010	26.04.2019	Senior Civil Judge, Nuapada 26.04.2019	
173.	<b>Shri Byomakesh Nayak</b> , B.A. LL.B (Hon) Kendrapara	11.01.1986 31.01.2044 31.01.2046	09.01.2012	08.02.2019	Secretary, D.L.S.A, Parlakhemundi 08.02.2019/ 11.02.2020	
174.	<b>Shri Bishes Kumar Sahu</b> , LL.M. Samablpur	14.07.1986 31.07.2044 31.07.2046	09.01.2012	28.02.2019	Senior Civil Judge, Bargarh 28.02.2019	
175.	<b>Shri Nihar Ranjan Sahoo</b> , B.A. LL.B (Hons) Dhenkanal Kamakshyanagar	07.07.1986 31.07.2044 31.07.2046	09.01.2012	22.02.2019	5 <sup>th</sup> Addl. Sr. Civil Judge, Cuttack , 22.02.2019	To join as Spl. Officer (S.C), OHC, Ctc. On 04.05.2020
176.	<b>Shri Malaya Kumar Pradhan</b> , LL.M Nayagarh Bhubaneswar	20.07.1983 31.07.2041 31.07.2043	09.01.2012	28.02.2019	Secretary, D.L.S.A, Kendrapara 28.02.2019	
177.	<b>Shri Rakesh Kumar Muduli</b> , LL.B Puri Puri	26.01.1981 31.01.2039 31.01.2041	09.01.2012	29.06.2019	Senior Civil Judge, (LR), Bhubaneswar 29.06.2019	
178.	<b>Ms. Mahasweta Parija</b> , LL.B Kendrapara	19.07.1988 31.07.2046 31.07.2048	09.01.2012	15.07.2019	Registrar, Civil Courts, Jagatsinghpur 15.07.2019	
179.	<b>Shri Sibasish Giri</b> , LL.B Balasore	08.09.1976 30.09.2034 30.09.2036	09.01.2012	17.05.2019	Addl. Senior Civil Judge, Baripada 17.05.2019	
180.	<b>Mrs. Sweety Samantaray</b> , LL.M Cuttack	08.02.1984 28.02.2042 29.02.2044	09.01.2012	26.06.2019	Senior Civil Judge, Dharamgarh 28.02.2020	
181.	<b>Shri Swyam Prakash Das</b> , B.A. LL.B (Hons) Jagatsinghpur	02.07.1986 31.07.2044 31.07.2046	09.01.2012	20.06.2019	3 <sup>rd</sup> Addl. Senior Civil Judge, Balasore 20.06.2019	
182.	<b>Mrs. Shibani</b> B.A. LL.B (Hons) Khurda Bhubaneswar	13.06.1982 30.06.2040 30.06.2042	09.01.2012	01.05.2019	Senior Civil Judge, Deogarh 01.05.2019	

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1	2	3	4	5	6	7
183.	<b>Shri Binaya Kumar Patra</b> , B.A. LL.M Mayurbhanj / Cuttack	03.06.1980 30.06.2038 30.06.2040	13.02.2012	29.06.2019	Senior Civil Judge, Champua 29.06.2019	
184.	<b>Mrs. Patanjali Sahoo</b> , LL.B, M.B.A. Cuttack	24.02.1980 28.02.2038 29.02.2040	09.01.2012	24.06.2019	Secretary, D.L.S.A, Phulbani 24.06.2019	
185.	<b>Shri Jiban Kumar Pattnaik</b> , LL.B, M.B.A Kandhamal / Cuttack	25.04.1984 30.04.2042 30.04.2044	09.01.2012	16.05.2019	Senior Civil Judge, Rairangpur 16.05.2019	
186.	<b>Shri Sukumar Mohapatra</b> , LL.M Cuttack Cuttack	10.07.1979 31.07.2037 31.07.2039	09.01.2012	24.06.2019	Secretary, D.L.S.A, Balasore 24.06.2019	
187.	<b>Shri Jaya Prakash Nayak</b> , LL.B Kandhamal Bhubaneswar	01.07.1980 30.06.2038 30.06.2040	09.01.2012	27.04.2019	Registrar, Civil Courts, Nuapada 27.04.2019	
188.	<b>Shri Sudeep Kumar Das</b> , LL.B Khurda	03.11.1987 30.11.2045 30.11.2047	09.01.2012	16.05.2019	Addl. Senior Civil Judge, Sambalpur 09.07.2018/ 16.05.2019	
189.	<b>Mrs. Apurba Choudhury</b> , B.A. LL.B (Hons) Khurda	12.07.1987 31.07.2045 31.07.2047	09.01.2012	06.05.2019	Senior Civil Judge, Rairakhol 03.07.2018/ 06.05.2019	
190.	<b>Shri Subrat Acharya</b> B.A. LL.B (Hons) Ganjam	27.05.1986 31.05.2044 31.05.2046	09.01.2012	20.06.2019	Registrar, Civil Courts, Sonapur 20.06.2019	
191.	<b>Ms. Subhashree Pradhan</b> , LL.B Sambalpur	16.05.1979 31.05.2037 31.05.2039	09.01.2012	26.04.2019	Registrar, Civil Courts, Parlakhemundi 26.04.2019	
192.	<b>Mrs. Suchitra Paramguru</b> , LL.M Khurda	09.07.1979 31.07.2037 31.07.2039	09.01.2012	26.06.2019	Addl. Senior Civil Judge, Puri 26.06.2019	
193.	<b>Mrs. Swarnalata Nayak</b> , LL.B Kandhamal/ Baragarh	05.07.1977 31.07.2035 31.07.2037	09.01.2012	26.06.2019	Senior Civi Judge, Keonjhar 09.07.2018/ 26.06.2019	

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1	2	3	4	5	6	7
194.	<b>Ms. Sucharita Mohanty</b> , LL.B Khurda/ Bhubaneswar	15.07.1978 31.07.2036 31.07.2038	09.01.2012	10.07.2019	Senior Civil Judge, Baripada 13.12.2019	
195.	<b>Shri Manoranjan Mishra</b> , LL.B Jajpur Cuttack	25.11.1979 30.11.2037 30.11.2039	09.01.2012	24.06.2019	Secretary, D.L.S.A., Rayagada 24.06.2019	
196.	<b>Mrs. Sadyasnata Paty</b> , B.A. LL.B (Hons) Dhenkanal	01.05.1987 30.04.2045 30.04.2047	09.01.2012	24.12.2019	Senior Civil Judge (LR), Berhampur 24.12.2019	
197.	<b>Ms. Kumudini Muduli</b> , LL.B Cuttack	02.07.1974 31.07.2032 31.07.2034	09.01.2012	16.11.2019	Senior Ciivl Judge, Kendrapara 16.11.2019	
198.	<b>Ms. Sumita Acharya</b> , B.A. LL.B (Hons) Sundargarh Sundargarh	15.07.1986 31.07.2044 31.07.2046	09.01.2012	08.11.2019	Senior Civil Judge (LR), Bariapda 25.07.2018/ 08.11.2019	
199.	<b>Ms. Sushree Sangita Mallick</b> , LL.B Khurda Bhubaneswar	21.11.1975 30.11.2033 30.11.2035	09.01.2012	23.11.2019	Senior Civil Judge, Gunupur 23.11.2019	
200.	<b>Ms. Sushree Sangita Patra</b> , LL.B Kendrapara	10.01.1982 31.01.2040 31.01.2042	09.01.2012	23.11.2019	Senior Civil Judge (LR), Angul 23.11.2019	
201.	<b>Shri Debasish Dash</b> LL.M Khurda	26.02.1984 28.02.2042 29.02.2044	09.01.2012	11.02.2020	Secretary, D.L.S.A, Bolangir 11.02.2020	
202.	<b>Ms. Chinmayee Panda</b> B.A. LL.B (Hons) Koraput	15.01.1989 31.01.2047 31.01.2049	25.02.2013	24.01.2020	Senior Civil Judge, Bhawanipatna 24.01.2020	
203.	<b>Shri Jyoti Ranjan Dash</b> B.A. LL.B (Hons) Cuttack Cuttack	15.07.1988 31.07.2046 31.07.2048	25.02.2013	16.01.2020	Deputy Secretary, O.S.L.S.A.,Cuttack 28.02.2019/ 16.01.2020/ 24.04.2020	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
204.	<b>Ms. Satarupa Satpathy</b> B.A. LL.B (Hons) Khurda	27.11.1988 30.11.2046 30.11.2048	25.02.2013	13.12.2019	Senior Civil Judge, Rayagada 17.07.2019/ 13.12.2019	
205.	<b>Shri Soumyarup Sahu</b> B.A. LL.B Kalahandi Bhawanipatna	13.01.1986 31.01.2044 31.01.2046	25.02.2013	03.02.2020	Secretary, D.L.S.A, Baripada 03.02.2020	
206.	<b>Ms. Pradyomayee Sujata, LL.M</b> Nayagarh	08.05.1988 31.05.2046 31.05.2048	25.02.2013	16.11.2019	Registrar, Civil Courts, Jajpur 16.11.2019	
207.	<b>Ms. Somalina Mishra,</b> B.A. LL.B (Hons) Puri	17.06.1987 30.06.2045 30.06.2047	25.02.2013	23.11.2019	Senior Civil Judge <b>(Women's Court)</b> , Khurda 23.11.2019	
208.	<b>Shri Soven Kanungo</b> LL.M Jagatsinghpur	04.05.1986 31.05.2044 31.05.2046	25.02.2013	10.12.2019	Addl. Senior Civil Judge, Kendrapara 10.12.2019	
209.	<b>Ms. Samapika Mohanty,</b> B.A. LL.B(Hons) Puri	02.05.1984 31.05.2042 31.05.2044	25.02.2013	28.02.2020	Secretary, D.L.S.A, Bhadrak 28.02.2020	
210.	<b>Shri Punya Shloka Rath,</b> B.A. LL.B (Hons) Cuttack Cuttack	07.07.1987 31.07.2045 31.07.2047	25.02.2013	04.02.2020	Registrar, Civil Courts, Kendrapara 04.02.2020	
211.	<b>Shri Ashish Pattanaik</b> LL.M Jagatsinghpur	07.06.1988 30.06.2046 30.06.2048	25.02.2013	25.02.2020	Registrar, Civil Courts, Angul 25.02.2020	
212.	<b>Shri Surya Das</b> LL.B Jagatsinghpur	28.09.1985 30.09.2043 30.09.2045	25.02.2013	25.02.2013	S.D.J.M, Boudh 16.10.2017	Promoted & to join as Secretary, DLSA, Cuttack
213.	<b>Shri Sukanta Kishore Jena,</b> LL.B Cuttack Cuttack	04.07.1976 31.07.2034 31.07.2036	25.02.2013	28.02.2020	Secretary, D.L.S.A, Dhenkanal 28.02.2020	
214.	<b>Ms. Soudamini Biswal</b> LL,B Puri	30.03.1979 31.03.2037 31.03.2039	25.02.2013	02.03.2020	Secretary, D.L.S.A, Keonjhar 02.03.2020	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
215.	<b>Ms. Saswati Mishra</b> , B.A. LL.B (Hons) Keonjhar	27.07.1988 31.07.2046 31.03.2048	25.02.2013	25.02.2013	S.D.J.M, Athagarh 18.06.2018	Promoted & to join as 5 <sup>th</sup> Addl. Sr. Civil Judge, Cuttack
216.	<b>Shri Charanjit Oram</b> , LL.B Sundargarh Rourkela	02.01.1982 31.01.2040 31.01.2042	25.02.2013	16.03.2020	Secretary, D.L.S.A, Boudh 16.03.2020	
217.	<b>Shri Santosh Kumar Mohapatra</b> , LL.B Khurda Bhubaneswar	24.04.1982 30.04.2040 30.04.2042	25.02.2013	28.02.2020	Registrar, Civil Courts, Bhawanipatna 28.02.2020	
218.	<b>Dr. Mamata Mohanty</b> , LL.B Jagatsinghpur Cuttack	13.08.1973 31.08.2031 31.08.2033	04.03.2013	04.02.2020	Registrar, Civil Courts, Keonjhar 04.02.2020	
219.	<b>Ms. Pallavee Rani Sahu</b> , LL.M. Bolangir Titlagarh/ Boudh	24.06.1977 30.06.2035 30.06.2037	25.02.2013	13.03.2020	Senior Civil Judge, Rajgangpur 13.03.2020	
220.	<b>Shri Subha Gautam Mishra</b> , B.A. LL.B (H) Dhenkanal	01.04.1989 31.03.2047 31.03.2049	25.02.2013	02.03.2020	Secretary, D.L.S.A, Jeypore 02.03.2020	
221.	<b>Shri Sitikantha Pradhan</b> , B.A. LL.B (H) Kalahandi BBSR/Bhawanipatna	28.06.1984 30.06.2042 30.06.2044	25.02.2013	28.02.2020	Secretary, D.L.S.A, Bhawanipatna 28.02.2020	
222.	<b>Shri Abhaya Kumar Das</b> , B.A. LL.B (Hons) Khurda	31.08.1988 31.08.2046 31.08.2048	25.02.2013	28.02.2020	Senior Civil Judge, Anandpur 28.02.2020	
223.	<b>Ms. Monalisa Pattanaik</b> , LL.M Khurda Bhubaneswar	27.05.1975 31.05.2033 31.05.2035	25.02.2013	25.02.2013	S.D.J.M, Balasore 18.06.2018	Promoted & to join as Sr. Civil Judge, Biramaharajpur

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<b>Sl. No.</b>	<b>Name, Qualification, Home District, Place of Practice</b>	<b>Date of Birth, Date of Retirement (58) (60)</b>	<b>Date of entry into Govt. service, Date of entry into judiciary</b>	<b>Date of joining in respective service / Date of confirmation</b>	<b>Present Post Date of joining</b>	<b>Remarks</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>



# PART -V

## OFFICERS IN THE CADRE OF CIVIL JUDGE

### (SUB-DIVISIONAL JUDICIAL MAGISTRATS, CIVIL JUDGE AND J.M.F.C./ J.M.S.C. / GRAM NYAYADHIKARI)

#### CADRE STRENGTH : 435

Scale of Pay	:	Rs. 27,700 – 770 – 33,090 – 920 – 40, 450 – 1080 – 44, 770/-
ACP – I	:	Rs. 33, 090 – 920 – 40, 450 – 1080 – 45, 850/-
ACP – II	:	Rs. 39, 530 – 920 – 40, 450 – 1080 – 49,090- 1230 – 54,010/-

(a)	Sub-Divisional Judicial Magistrates	....	58
(b)	Civil Judge	....	19
(c)	Judicial Magistrate of First Class	....	275
(d)	Inspector of Processes	....	14
(e)	Gram Nyayalays	....	22
(f)	Special Posts	....	07
(g)	JMFC (Leave Reserve)	....	40

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**Total : 435**

1. Asst. Commissioner of Endowments, Bhubaneswar
2. Addl. Asst. Commissioner of Endowments, Cuttack
3. Addl. Asst. Commissioner of Endowments, Berhampur
4. Addl. Asst. Commissioner of Endowments, Sambalpur
5. Asst. Registrar (Administration), Orissa High Court, Cuttack
6. Assistant Director, Odisha Judicial Academy, Cuttack
7. Assistant Secretary, Odisha State Legal Services Authority, Cuttack

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7

**CIVIL LIST OF JUDICIAL OFFICERS IN THE CADRE OF CIVIL JUDGE**

1.	<b>Ms. Sarojini Sahoo</b> LL.M Nayagarh	22.08.1981 31.08.2039 31.08.2041	25.02.2013	25.02.2013	S.D.J.M, Berhampur 16.02.2019	
2.	<b>Ms. Shila Priyadarshini Panda, LL.B</b> Cuttack	06.06.1988 30.06.2046 30.06.2048	25.02.2013	25.02.2013	S.D.J.M, Koraput 16.10.2017/ 28.02.2019	To join as SDJM, Boudh
3.	<b>Ms. Sasmita Nayak</b> LL.B Cuttack Cuttack	11.07.1981 31.07.2039 31.07.2041	25.02.2013	25.02.2013	S.D.J.M, Nuapada 16.11.2019	
4.	<b>Shri Amitabh Panda,</b> M.A. LL.B Khurda	01.04.1980 31.03.2038 31.03.2040	25.02.2013	25.02.2013	Assistant Director, O.J.A, Cuttack 06.03.2019	
5.	<b>Shri Amit Kumar Barik,</b> M.A. , LL.B Balasore	30.05.1980 31.05.2038 31.05.2040	25.02.2013	25.02.2013	S.D.J.M, Nabarangpur 28.02.2019	
6.	<b>Shri Ved Prakash,</b> B.A., LL.B (Hons) Gaya (Bihar) Patna	18.08.1987 31.08.2045 31.08.2047	25.02.2013	25.02.2013	S.D.J.M, Bhanjanagar 08.02.2019	
7.	<b>Mrs. Shibanee Acharya,</b> LL.M Cuttack/ Cuttack	01.07.1976 30.06.2034 30.06.2036	25.02.2013	25.02.2013	S.D.J.M, Anandpur 08.02.2019	
8.	<b>Ms. Sangita Mishra,</b> M.A., LL.B Jagatsinghpur	08.06.1977 30.06.2035 30.06.2037	25.02.2013	25.02.2013	S.D.J.M, Champua 12.04.2019	
9.	<b>Ms. Madhusmita Jena,</b> LL.M. Cuttack	07.07.1988 31.07.2046 31.07.2048	25.02.2013	25.02.2013	S.D.J.M, Athamallik 08.02.2019	
10.	<b>Ms. Arundhati Acharya, LL.B</b> Jagatsinghpur Cuttack	01.05.1982 30.04.2040 30.04.2042	25.02.2013	25.02.2013	S.D.J.M, Gunupur 28.02.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
11.	<b>Shri Pruthwiraj Padhan,</b> LL.M Subarnapur S. Rampur	16.07.1982 31.07.2040 31.07.2042	25.02.2013	25.02.2013	S.D.J.M, Bonai 16.04.2019	
12.	<b>Shri Digbijay Das,</b> LL.M Balasore	01.07.1986 30.06.2044 30.06.2046	25.02.2013	25.02.2013	S.D.J.M, Cuttack 28.02.2020	
13.	<b>Ms. Sudeepa Patra,</b> LL.M Cuttack	01.04.1986 31.03.2044 31.03.2046	25.02.2013	25.02.2013	S.D.J.M, Jharsuguda 28.02.2019	
14.	<b>Shri Chandrahash Behera,</b> LL.M. Khurda	03.08.1985 31.08.2043 31.08.2045	25.02.2013	25.02.2013	S.D.J.M, Parlakhemundi 28.02.2019	
15.	<b>Ms. Babita Dash</b> LL.M Khurda	05.07.1974 31.07.2032 31.07.2034	25.02.2013	25.02.2013	S.D.J.M, Biramaharajpur 06.03.2019	
16.	<b>Ms. Debashree Sahoo,</b> LL.M Cuttack Cuttack	12.03.1986 31.03.2044 31.03.2046	25.02.2013	25.02.2013	S.D.J.M, Hindol 26.06.2019	
17.	<b>Shri Krushna Chandra Nayak,</b> LL.B Kalahandi Bhawanipatna	14.11.1979 30.11.2037 30.11.2039	25.02.2013	25.02.2013	S.D.J.M, Malkangiri 28.03.2019	
18.	<b>Shri Subhankar Mishra,</b> B.A. LL.B (Hons) Cuttack	13.06.1988 30.06.2046 30.06.2048	25.02.2013	25.02.2013	S.D.J.M., Bhubaneswar 01.11.2017/ 24.06.2019	
19.	<b>Shri Soumya Saurav</b> B.A. LL.B (Hons) Sundargarh	23.06.1989 30.06.2047 30.06.2049	25.02.2013	25.02.2013	Asst. Registrar (Admn.), Orissa High Court, Cuttack 05.07.2018	
20.	<b>Ms. Swapna Sagarika Mishra,</b> LL.B Nayagarh	29.03.1986 31.03.2044 31.03.2046	25.02.2013	25.02.2013	S.D.J.M, Sambalpur 16.05.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
21.	<b>Shri Rabi Narayan Behera</b> , LL.B Puri Bhubaneswar	26.11.1978 30.11.2036 30.11.2038	25.02.2013	25.02.2013	S.D.J.M, Patnagarh 24.06.2019	
22.	<b>Mrs. Sasmita Mishra</b> , B.A. LL.B (Hons) Jagatsinghpur	01.01.1988 31.12.2045 31.12.2047	25.02.2013	25.02.2013	S.D.J.M, Sonepur 28.02.2020	
23.	<b>Ms. Sonal Sharma</b> LL.B Baragarh Baragarh	16.04.1975 30.04.2033 30.04.2035	25.02.2013	25.02.2013	S.D.J.M, Talcher 16.05.2019	
24.	<b>Ms. Sradhanjali Ray</b> LL.B Mayurbhanj Baripada	25.08.1985 31.08.2043 31.08.2045	25.02.2013	25.02.2013	S.D.J.M, Bhawanipatna 23.11.2019	
25.	<b>Shri Biswajit Nayak</b> , LL.M. Khurda	01.01.1988 31.12.2045 31.12.2047	25.02.2013	25.02.2013	S.D.J.M., Angul 29.06.2019	
26.	<b>Shri Abhijit Kumar Purohit</b> , LL.B Baragarh Baragarh	05.06.1983 30.06.2041 30.06.2043	25.02.2013	25.02.2013	S.D.J.M, Dhenkanal 01.05.2019	
27.	<b>Shri Satyabrata Rana</b> , LL.B Balasore	05.06.1982 30.06.2040 30.06.2042	25.02.2013	25.02.2013	S.D.J.M, Rairangpur 29.06.2019	
28.	<b>Ms. Sunanda Sahu</b> LL.M Ganjam	27.05.1981 31.05.2039 31.05.2041	25.02.2013	25.02.2013	SDJM, Jajpur 10.07.2019	
29.	<b>Shri Pabitranda Pradhan</b> , LL.M Puri/ Bhubaneswar	08.07.1976 31.07.2034 31.07.2036	25.02.2013	25.02.2013	S.D.J.M, Keonjhar 26.06.2019	
30.	<b>Ms. Rasmita Sahoo</b> B.A. LL.B (Hons) Puri	04.03.1988 31.03.2046 31.03.2048	25.02.2013	25.02.2013	S.D.J.M, Banki 04.02.2020	
31.	<b>Shri Paritosh Kumar Sethi</b> , LL.M. Mayurbhanj	16.08.1988 31.08.2046 31.08.2048	25.02.2013	25.02.2013	S.D.J.M, Kamakshyanagar 24.06.2019	

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1	2	3	4	5	6	7
32.	<b>Ms. Anjali Machhkhand</b> , LL.M Bolangir	21.04.1979 30.04.2037 30.04.2039	25.02.2013	25.02.2013	S.D.J.M, Rairakhole 06.05.2019	
33.	<b>Shri Debasish Bisoi</b> , LL.M. Sundargarh Cuttack	25.05.1987 31.05.2045 31.05.2047	01.02.2014	01.02.2014	Addl. Asst. Commissioner of Endowments, Sambalpur 20.06.2019	
34.	<b>Mrs. Anushruti Choudhury</b> , LL.M Khurda Bhubaneswar	22.10.1979 31.10.2037 31.10.2039	01.02.2014	01.02.2014	S.D.J.M, Puri 09.07.2018/ 17.05.2019	
35.	<b>Ms. Rutuparna Mishra</b> , LL.M Angul	14.09.1987 30.09.2045 30.09.2047	01.02.2014	01.02.2014	S.D.J.M, Jagatsingpur 26.04.2019	
36.	<b>Shri Santosh Kumar Panigrahi</b> , LL.M. Rayagada Rayagada	08.03.1976 31.03.2034 31.03.2036	01.02.2014	01.02.2014	S.D.J. M, Chhatrapur 27.04.2019	
37.	<b>Shri Janmejy Palei</b> , LL.B Jajpur Jajpur	18.03.1976 31.03.2034 31.03.2036	01.02.2014	01.02.2014	S.D.J.M, Jeypore 10.04.2019	
38.	<b>Shri Arup Nayak</b> , LL.B Cuttack	02.11.1980 30.11.2038 30.11.2040	01.02.2014	01.02.2014	Civil Judge, Koraput 28.02.2019	To join as SDJM, Koraput
39.	<b>Ms. Babita Patra</b> , M.A. LL.B Khurda	15.06.1978 30.06.2036 30.06.2038	01.02.2014	01.02.2014	S.D.J.M, Nayagarh 24.12.2019	
40.	<b>Shri Kailash Sahu</b> , LL.M Subarnapur Bolangir	03.02.1978 29.02.2036 28.02.2038	11.02.2013 01.02.2014	01.02.2014	S.D.J.M, Bolangir 26.04.2019/ 16.11.2019	
41.	<b>Shri Bibhu Kalyan Parhi</b> , LL.M Bhadrak Bhadrak	09.06.1984 30.06.2042 30.06.2044	01.02.2014	01.02.2014	S.D.J.M, Nilagiri 16.11.2019	
42.	<b>Dr. Reenati Mishra</b> , M.A. LL.B, Ph.D, Balasore	10.05.1977 31.05.2035 31.05.2037	01.02.2014	01.02.2014	S.D.J.M, Baripada 08.11.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
43.	<b>Ms. Chinmayee Jena,</b> LL.B Cuttack	30.06.1981 30.06.2039 30.06.2041	01.02.2014	01.02.2014	S.D.J.M, Balliguda 03.02.2020	
44.	<b>Shri Debijyoti Mohapatra,</b> B.A. LL.B (Hons) Cuttack	25.03.1984 31.03.2042 31.03.2044	01.02.2014	01.02.2014	Asst. Registrar, Odisha Human Rights Commission, Bhubaneswar 05.02.2020	
45.	<b>Ms. Neha Das,</b> B.B.A. LL.B (Hons) Khurda Hyderabad	14.11.1989 30.11.2047 30.11.2049	01.02.2014	01.02.2014	S.D.J.M, Pallahara 23.11.2019	
46.	<b>Ms. Neesha Samal</b> B.B.A. LL.M Jajpur	01.04.1987 31.03.2045 31.03.2047	01.02.2014	01.02.2014	S.D.J.M, Kuchinda 16.11.2019	
47.	<b>Shri Rana Ghosh</b> LL.B Sambalpur Rairakhol/ Sambalpur	02.12.1978 31.12.2036 31.12.2038	01.02.2014	01.02.2014	S.D.J.M, Sundargarh 24.01.2020	
48.	<b>Shri Rajendra Kumar Das,</b> LL.B Jajpur/ Cuttack	12.11.1984 30.11.2042 30.11.2044	01.02.2014	01.02.2014	S.D.J.M, Rayagada 16.12.2019	
49.	<b>Ms. Alakananda Mohanty,</b> LL.M. Sambalpur	12.07.1987 31.07.2045 31.07.2047	01.02.2014	01.02.2014	S.D.J.M, Bhadrak 02.03.2020	
50.	<b>Ms. Sandhya Rath,</b> LL.M Cuttack Cuttack	03.07.1981 31.07.2039 31.07.2041	01.02.2014	01.02.2014	S.D.J.M, Khurda 15.07.2019/ 23.11.2019	
51.	<b>Shri C.A. Desapriya Barik,</b> LL.M. Jajpur	17.07.1986 31.07.2044 31.07.2046	01.02.2014	01.02.2014	S.D.J.M, Dharamgarh 23.03.2020	
52.	<b>Ms. B.D.D. Chandana,</b> LL.M. Cuttack Bhubaneswar	12.10.1986 31.10.2044 31.10.2046	01.02.2014	01.02.2014	S.D.J.M, Padampur 13.03.2020	
53.	<b>Smt. Pranjya Pujaprada</b> LL.M Dhenkanal	01.07.1988 30.06.2046 30.06.2048	01.02.2014	01.02.2014	S.D.J.M, Kendrapara 16.05.2019/ 28.02.2020	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
54.	<b>Ms. Ramadevi Soren,</b> B.A. LL.B (Hons) Mayurbhanj Rairangpur	04.07.1989 31.07.2047 31.07.2049	01.02.2014	01.02.2014	S.D.J.M, Phulbani 04.02.2020	
55.	<b>Ms. Baishali Nayak,</b> LL.M Khurda	14.06.1987 30.06.2045 30.06.2047	02.03.2015	02.03.2015	Gram Nyayadhikari, Kolnara at Rayagada 09.07.2018	To join as SDJM, Balasore
56.	<b>Ms. Navneeta Dash</b> BLS/ LL.B Khurda	12.04.1990 30.04.2048 30.04.2050	02.03.2015	02.03.2015	Civil Judge, 2 <sup>nd</sup> Court, Cuttack 10.07.2019	To join as SDJM, Athagarh
57.	<b>Ms. Sai Abhipsa Gochhayat,</b> LL.M Angul	15.08.1987 31.08.2045 31.08.2047	02.03.2015	02.03.2015	S.D.J.M, Bargarh 24.06.2019/ 28.02.2020	
58.	<b>Ms. Neha Agarwal</b> LL.B Keonjhar	13.10.1988 31.10.2046 31.10.2048	02.03.2015	02.03.2015	S.D.J.M, Deogarh 02.03.2020	
59.	<b>Ms. Leepa Mohanty</b> LL.M Khurda Bhubaneswar	28.07.1988 31.07.2046 31.07.2048	02.03.2015	02.03.2015	S.D.J.M, Karanjia 28.02.2020	
60.	<b>Shri Srideep Mishra,</b> B.B.A. LL.B Khurda Cuttack	30.10.1988 31.10.2046 31.10.2048	02.03.2015	02.03.2015	Asst. Commissioner of Endowments, Bhubaneswar 25.02.2020	
61.	<b>Shri Ranjan Kumar Pradhan,</b> LL.B Angul	15.06.1976 30.06.2034 30.06.2036	02.03.2015	02.03.2015	S.D.J.M, Rourkela 21.09.2019	
62.	<b>Shri Nikhil Bharat Mohanty,</b> LL.M Bolangir Bhubaneswar	14.11.1988 30.11.2046 30.11.2048	02.03.2015	02.03.2015	S.D.J.M, Udala 28.02.2020	
63.	<b>Ms. Mamita Sahoo,</b> LL.B Puri Puri	18.05.1980 31.05.2038 31.05.2040	02.03.2015	02.03.2015	S.D.J.M, Titilagarh 04.02.2020	
64.	<b>Shri Suman Jena</b> LL.M Mayurbhanj Bhubaneswar	13.04.1987 30.04.2045 30.04.2047	02.03.2015	02.03.2015	Addl. Assistant Commissioner of Endowments, Cuttack 25.02.2020	

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1	2	3	4	5	6	7
65.	<b>Ms. Mami Behera,</b> B.A. LL.B. Sonepur	20.03.1990 31.03.2048 31.03.2050	02.03.2015	02.03.2015	Civil Judge-cum - J.M.F.C, Jaleswar 24.06.2019	
66.	<b>Shri Priya Ranjan Ojha,</b> B.A. LL.B Jajpur	26.07.1984 31.07.2042 31.07.2044	02.03.2015	02.03.2015	Civil Judge, Bhadrak 27.04.2019	
67.	<b>Ms. Jyotirmayee Das,</b> LL.M Dhenkanal/ Cuttack	02.01.1988 31.01.2046 31.01.2048	02.03.2015	02.03.2015	Gram Nyayadhikari, Tangi 26.06.2019	
68.	<b>Ms. Sumitra Sahoo</b> B.A. LL.B(Hons) Cuttack Cuttack	31.05.1988 31.05.2046 31.05.2048	02.03.2015	02.03.2015	Gram Nyayadhikari, Odagaon 29.06.2019	
69.	<b>Shri Asish Kumar Parichha,</b> LL.B Kandhamal	21.05.1989 31.05.2047 31.05.2049	02.03.2015	02.03.2015	Gram Nyayadhikari, Raighar 26.06.2019	
70.	<b>Shri Apurv Kumar Ray,</b> LL.B Khurda New Delhi	30.01.1981 31.01.2039 31.01.2041	02.03.2015	02.03.2015	Civil Judge –cum- J.M.F.C, Odagaon 04.02.2020	
71.	<b>Ms. Snigdha Panda,</b> LL.B Angul Angul	17.07.1985 31.07.2043 31.07.2045	02.03.2015	02.03.2015	Gram Nyayadhikari, Bhogarai 15.07.2019	
72.	<b>Ms. Anushila Roy,</b> LL.M. Balasore	06.10.1988 31.10.2046 31.10.2048	02.03.2015	02.03.2015	Civil Judge-J.M.F.C, Bhawanipatna 15.07.2019	
73.	<b>Shri Nishakar Sahoo</b> LL.M Jajpur Jajpur	17.01.1983 31.01.2041 31.01.2043	02.03.2015	02.03.2015	Civil Judge, Khurda 23.11.2019	
74.	<b>Ms. Soudamini Singh,</b> B.A. LL.B (Hons) Jagatsinghpur	28.03.1990 31.03.2048 31.03.2050	02.03.2015	02.03.2015	Civil Judge-cum- J.M.F.C., Bolangir 16.11.2019	
75.	<b>Ms. Manaswini Rath</b> LL.M Jagatsinghpur Cuttack	22.04.1988 30.04.2046 30.04.2048	02.03.2015	02.03.2015	Civil Judge, Aska 03.02.2020	



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1	2	3	4	5	6	7
76.	<b>Ms. Rashmi Rekha Patra</b> , B.A. LL.B Puri	30.08.1989 31.08.2047 31.08.2049	02.03.2015	02.03.2015	Civil Judge, Kujanga, 24.12.2019	
77.	<b>Shri Bibhuti Bhusan Nayak</b> , LL.M Boudh	01.10.1981 30.09.2039 30.09.2041	02.03.2015	02.03.2015	Civil Judge, Jagatsinghpur 16.11.2019	
78.	<b>Ms. Sanghamitra Biswal</b> , LL.M Cuttack	02.01.1987 31.01.2045 31.01.2047	02.03.2015	02.03.2015	J.M.F.C, Barpalli 16.10.2017	
79.	<b>Shri Manas Ranjan Samantaray</b> , LL.M Khurda	24.02.1983 28.02.2041 28.02.2043	02.03.2015	02.03.2015	Addl. Assistant Commissioner of Endowments, Berhampur 24.01.2020	
80.	<b>Ms. Shradha Mandothia</b> , B.B.A. LL.B (Hons) Angul	19.04.1991 30.04.2049 30.04.2051	02.03.2015	02.03.2015	Civil Judge-cum- J.M.F.C., Salipur 23.11.2019	
81.	<b>Ms. Biswakalyani Mishra</b> , LL.B Kendrapara Kendrapara	12.07.1980 31.07.2038 31.07.2040	02.03.2015	02.03.2015	Civil Judge-cum- J.M.F.C., Jajpur Road 08.11.2019	
82.	<b>Shri Jitendriya Panigrahi</b> , LL.B Nayagarh Bhubaneswar	30.07.1981 31.07.2039 31.07.2041	02.03.2015	02.03.2015	Civil Judge, Berhampur 25.02.2020	
83.	<b>Ms. Sunita Rout</b> , B.A. LL.B Bolangir Bolangir	05.06.1986 30.06.2044 30.06.2046	02.03.2015	02.03.2015	Gram Nyayadhikari, Lakhanpur 24.01.2020	
84.	<b>Shri Tapan Kumar Behera</b> , LL.B Ganjam Phulbani	01.07.1981 30.06.2039 30.06.2041	02.03.2015	02.03.2015	Civil Judge-cum- J.M.F.C, Soro 04.02.2020	
85.	<b>Shri Alok Panda</b> , LL.B Cuttack/ Cuttack	19.12.1986 31.12.2044 31.12.2046	02.03.2015	02.03.2015	Civil Judge, Sambalpur 28.02.2020	
86.	<b>Ms. Rosy Tripathy</b> , B.A. LL.B (Hons) Cuttack Cuttack	02.06.1990 30.06.2048 30.06.2050	02.03.2015	02.03.2015	Civil Judge, Bhubaneswar 16.03.2019/ 28.02.2020	

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1	2	3	4	5	6	7
87.	<b>Ms. Annapurna Sarangi</b> , LL.M Khurda Cuttack	23.08.1988 31.08.2046 31.08.2048	02.03.2015	02.03.2015	Civil Judge, Puri 25.02.2020	
88.	<b>Ms. Ipsita Mohanty</b> , LL.M Cuttack Cuttack	16.07.1983 31.07.2041 31.07.2043	02.03.2015	02.03.2015	J.M.F.C (Outskirt), Bhubaneswar 04.11.2019/ 28.02.2020	
89.	<b>Shri Asish Kumar Sahoo</b> , LL.M Jajpur	28.03.1988 31.03.2046 31.03.2048	02.03.2015	02.03.2015	J.M.F.C, Kashipur 06.11.2017	To join as Civil Judge, Balasore
90.	<b>Ms. Varsha Sharma</b> , LL.B. Jharsuguda	08.05.1988 31.05.2046 31.05.2048	02.03.2015	02.03.2015	Civil Judge, Rourkela 02.03.2020	
91.	<b>Ms. Lopamudra Prakash</b> , LL.B Khurda Bhubaneswar	24.06.1987 30.06.2045 30.06.2047	02.03.2015	02.03.2015	Civil Judge, Jajpur 05.02.2020	
92.	<b>Shri Asit Kumar Singh</b> , B.A. LL.B (Hons) Keonjhar	11.09.1987 30.09.2045 30.09.2047	02.03.2015	02.03.2015	Civil Judge, Jharsuguda 28.02.2020	
93.	<b>Ms. Sunanda Pradhan</b> , LL.M Nayagarh Cuttack	20.01.1983 31.01.2041 31.01.2043	02.03.2015	02.03.2015	Civil Judge, Balasore 15.07.2019	To join as Civil Judge, Koraput
94.	<b>Shri Loknath Mishra</b> , B.A. LL.B Khurda	21.02.1989 28.02.2047 28.02.2049	02.03.2015	02.03.2015	Civil Judge--cum- J.M.F.C, Muribahal 14.09.2019	
95.	<b>Ms. Sarmistha Subhadarshini Mohanty</b> , B.A. LL.B Jajpur Bhubaneswar	04.09.1989 30.09.2047 30.09.2049	02.03.2015	02.03.2015	Civil Judge, 1 <sup>st</sup> Court, Cuttack 04.02.2020	
96.	<b>Ms. Smaranika Pradhan</b> , LL.M Puri Bhubaneswar	10.05.1989 31.05.2047 31.05.2049	02.03.2015	02.03.2015	Civil Judge--cum- J.M.F.C, Bhapur 11.05.2019	
97.	<b>Ms. Nitisha Chandak</b> , B.A. LL.B (Hons) Cuttack	30.04.1989 30.04.2047 30.04.2049	02.03.2015	02.03.2015	Civil Judge, Kendrapara 28.02.2020	

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1	2	3	4	5	6	7
98.	<b>Ms. Soumya Pradhan,</b> B.A. LL.B. (Hons) Angul	01.07.1991 30.06.2049 30.06.2051	02.03.2015	02.03.2015	CJ-cum-J.M.F.C Boden 16.03.2019	
99.	<b>Ms. Shanta Samal,</b> B.B.A LL.B (Hons) Jajpur	18.01.1991 31.01.2049 31.01.2051	02.03.2015	02.03.2015	Civil Judge-J.M.F.C, Chhendipada 21.07.2019	
100.	<b>Shri Dibyasachi Behera</b> LL.B Cuttack	28.06.1988 30.06.2046 30.06.2048	02.03.2015	02.03.2015	Special Railway Magistrate, Khurda Road 02.07.2018	
101.	<b>Shri Sarat Kumar Sahoo,</b> LL.B Cuttack	05.05.1979 31.05.2037 31.05.2039	02.03.2015	02.03.2015	Civil Judge, Bargarh 28.02.2020	
102.	<b>Shri Bishnu Prasad Debata,</b> LL.B Puri	17.06.1989 30.06.2047 30.06.2049	02.03.2015	02.03.2015	Gram Nyayadhikari, Sanakhemundi 04.07.2018	
103.	<b>Ms. Rekharani Panda,</b> LL.B Puri	21.05.1982 31.05.2040 31.05.2042	02.03.2015	02.03.2015	J.M.F.C, Badamba 11.07.2018	
104.	<b>Shri Suryakanta Acharya,</b> LL.M Mayurbhanj Cuttack	08.05.1983 31.05.2041 31.05.2043	02.03.2015	02.03.2015	Gram Nyayadhikari, Junagarh 16.03.2020	
105.	<b>Ms. Prajna Lalit Mishra,</b> B.A. LLB (Hons), LLM (Puri)	14.04.1989 30.04.2047 30.04.2049		16.08.2016	Civil Judge-cum- J.M.F.C, Niali 12.01.2019	
106.	<b>Ms. Biswakalpita Mohanty,</b> LL.B Khurda Cuttack	15.07.1980 31.07.2038 31.07.2040	02.03.2015	02.03.2015	Civil Judge-cum- J.M.F.C, Gondia 20.07.2019	
107.	<b>Manas Ranjan Padhan,</b> BA, LLB (Hons), Sonapur Cuttack	02.05.1991 31.05.2049 31.05.2051	30.05.2016	30.05.2016	J.M.F.C, Lusingha 28.02.2019	
108.	<b>Ms. Shantashree Mohanty,</b> LLM, Khurda	13.05.1991 31.05.2049 31.05.2051	30.05.2016	30.05.2016	J.M.F.C, Khallikote 10.04.2019	

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1	2	3	4	5	6	7
109.	<b>Sabyasachi Pradhan</b> , LLM, (Kalahandi)	22.06.1988 30.06.2046 30.06.2048	30.05.2016	30.05.2016	Civil Judge-cum-J.M.F.C., Tarava 05.01.2019	
110.	<b>Biswajit Mohapatra</b> , BA, LLB (Hons), Cuttack Cuttack	01.07.1990 31.07.2048 31.07.1950	30.05.2016	30.05.2016	J.M.F.C (Transport), Berhampur 28.02.2020	
111.	<b>Saubhagya Ranjan Pradhan</b> , LL.M, Puri Bhubaneswar	11.07.1988 31.07.2046 31.07.2048	30.05.2015	30.05.2016	Civil Judge-cum-J.M.F.C, Chandahandi 05.01.2019	
112.	<b>Rudra Prakash Nayak</b> , BA, LLB (Hons), Khurda	28.04.1991 30.04.2049 30.04.2051	30.05.2016	30.05.2016	Asst. Secretary, Odisha State Legal Services Authority, Cuttack 27.01.2020	
113.	<b>Ms. Lopamudra Behera</b> , LLM, Jagatsinghpur	29.06.1990 30.06.2048 30.06.2050	30.05.2016	30.05.2016	J.M.F.C, Patrapur 08.02.2019	
114.	<b>Monita Tripathy</b> , LLM, Khurda Bhubaneswar	01.06.1978 31.05.2036 31.05.2038	30.05.2016	30.05.2016	Civil Judge--cum--J.M.F.C, Kabisuryanagar 28.02.2019	
115.	<b>Sudhi Ranjan Dash</b> , LLB, Cuttack	10.07.1982 31.07.2040 31.07.2042	30.05.2016	30.05.2016	J.M.F.C, Betanoti 08.02.2019	
116.	<b>Arijit Das</b> , LLB, Khurda Bhubaneswar	29.10.1981 31.10.2039 31.10.2041	30.05.2016	30.05.2016	J.M.F.C, Rampur 28.02.2019	
117.	<b>Ms. Lipa Puspa Khuntia</b> , LLB, Puri	01.05.1987 30.04.2045 30.04.2047	30.05.2016	30.05.2016	J.M.F.C, R.Udayagiri 16.04.2019	
118.	<b>S. Kunmun Achary</b> , LLM, Khurda Bhubaneswar	02.07.1989 31.07.2047 31.07.2049	30.05.2016	30.05.2016	Civil Judge--cum--J.M.F.C, Basta 12.01.2019	
119.	<b>Rajesh Roshan Nanda</b> , BA, LLB (Hons), Cuttack	06.05.1992 31.05.2050 31.05.2052	30.05.2016	30.05.2016	J.M.F.C, Realmal 16.02.2019	

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1	2	3	4	5	6	7
120.	<b>Chinmaya Kumar Padhi</b> , LLB, Cuttack	30.07.1978 31.07.2036 31.07.2038	30.05.2016	30.05.2016	J.M.F.C, Pipili 28.02.2019	
121.	<b>Ms. Sarojini Sahoo</b> , LLM, Nayagarh Cuttack Cuttack	12.07.1978 31.07.2036 31.07.2038	30.05.2016	30.05.2016	J.M.F.C, Sinapali 12.04.2019	
122.	<b>Ms. Ipsy Mohanty</b> , BA, LLB (Hons), Cuttack	26.02.1992 28.02.2050 28.02.2052	30.05.2016	30.05.2016	J.M.F.C, Konark 06.03.2019	
123.	<b>Biswadeepak Sahoo</b> , LLB, Cuttack	21.07.1987 31.07.2045 31.07.2047	30.05.2016	30.05.2016	J.M.F.C, Laxmipur 08.02.2019	
124.	<b>Ms. Rekharani Naik</b> , LLB, Sambalpur Jharsuguda	18.07.1981 31.07.2039 31.07.2041	30.05.2016	30.05.2016	J.M.F.C, Seragada 08.02.2019	
125.	<b>Gurucharan Jenamani</b> , LLB, Dhenkanal	02.05.1989 31.05.2047 31.05.2049	30.05.2016	30.05.2016	J.M.F.C, Salipur 26.04.2019	
126.	<b>Manoj Kumar Mohanty</b> , LLB, Khurda	05.05.1987 31.05.2045 31.05.2047	30.05.2016	30.05.2016	J.M.F.C, Cuttack 02.03.2020	
127.	<b>Ms. Pooja Dey</b> , B.A, LL.B, Cuttack	07.03.1992 31.03.2050 31.03.2052	10.08.2017	10.08.2017	J.M.F.C., Kujanga 24.06.2019	
128.	<b>Gagan Sahu</b> , LL.M, Ganjam Cuttack	04.01.1987 31.01.2045 31.01.2047	10.08.2017	10.08.2017	Civil Judge-cum- J.M.F.C., Daringibadi 01.05.2019	
129.	<b>Jagdish Chandra Jena</b> , LL.B, Puri	15.05.1989 31.05.2047 31.05.2049	10.08.2017	10.08.2017	J.M.F.C., Binika 24.06.2019	
130.	<b>Ms. Sonali Aparajita</b> , B.A, LL.B (Hons), Cuttack Cuttack	30.07.1991 31.07.2049 31.07.2051	10.08.2017	10.08.2017	J.M.F.C., Buguda 15.07.2019	

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1	2	3	4	5	6	7
131.	<b>Ms. Mansi Pradhan,</b> B.A, LL.B (Hons), Bolangir	11.01.1993 31.01.2051 31.01.2053	10.08.2017	10.08.2017	Gram Nyayadhikari, Ghasipura 26.06.2019	
132.	<b>Ms. Linky Priya Sahoo,</b> B.A, LL.B (Hons), Sundargarh Sundargarh	28.09.1989 30.09.2047 30.09.2049	10.08.2017	10.08.2017	J.M.F.C., Kantabanji 17.05.2019	
133.	<b>Ms. Pratyusha Kiran,</b> B.A, LL.B (Hons), Khurda	04.07.1993 31.07.2051 31.07.2053	10.08.2017	10.08.2017	J.M.F.C (Rural), Cuttack 10.08.2017/ 18.09.2018/ 28.01.2019 10.07.2019	
134.	<b>Gourav Purohit,</b> LL.M, Bolangir	01.01.1993 31.12.2050 31.12.2052	10.08.2017	10.08.2017	J.M.F.C., Kantamal 26.06.2019	
135.	<b>Somya Ranjan Nayak,</b> LL.B, Kalahandi Bhawanipatna	18.08.1983 31.08.2041 31.08.2043	10.08.2017	10.08.2017	J.M.F.C., Jaipatna 20.06.2019	
136.	<b>Ms. Sonali Sarita,</b> B.A, LL.B (Hons), Mayurbhanj	21.09.1992 30.09.2050 30.09.2052	10.08.2017	10.08.2017	J.M.F.C., Bhubaneswar 06.03.2019	
137.	<b>Ms. Rajashree Pattanayak,</b> LL.B, Nayagarh	28.08.1992 31.08.2050 31.08.2052	10.08.2017	10.08.2017	J.M.F.C., Hinjilicut 29.06.2019	
138.	<b>Sanjaya Kumar Subhabrata Acharya,</b> B.A, LL.B (Hons), Khurda	05.06.1991 30.06.2049 30.06.2051	10.08.2017	10.08.2017	J.M.F.C., Digapahandi 24.06.2019	
139.	<b>Ms. Salomi Sahu,</b> B.A, LL.B (Hons), Cuttack Cuttack	20.05.1991 31.05.2049 31.05.2051	10.08.2017	10.08.2017	J.M.F.C., Pattamundai 26.06.2019	
140.	<b>Ms. Aurolipi Parija,</b> B.A, LL.B (Hons), Cuttack	06.07.1992 31.07.2050 31.07.2052	10.08.2017	10.08.2017	J.M.F.C., Basudevpur 15.07.2019	

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1	2	3	4	5	6	7
141.	<b>Ms. Pragyan Panda,</b> LL.M, Bhadrak Cuttack	02.08.1991 31.08.2049 31.08.2051	10.08.2017	10.08.2017	C.J-cum-J.M.F.C., Parjang 14.09.2019	
142.	<b>Ms. P.Sita Lakshmi,</b> LL.M, Khurda	11.12.1987 31.12.2045 31.12.2047	10.08.2017	10.08.2017	J.M.F.C., Aul 16.05.2019	
143.	<b>Ms. Pragyan Paramita Pratihari,</b> B.A, LL.B (Hons), Puri/ Puri	27.05.1989 31.05.2047 31.05.2049	10.08.2017	10.08.2017	J.M.F.C., Soro 26.04.2019	
144.	<b>Srujan Saraswat,</b> B.A, LL.B (Hons), Khurda Bhubaneswar	03.07.1992 31.07.2050 31.07.2052	10.08.2017	10.08.2017	J.M.F.C., Madanpur Rampur 16.05.2019	
145.	<b>Ms. Isha Paty,</b> B.A, LL.B (Hons), Khurda	16.12.1989 31.12.2047 31.12.2049	10.08.2017	10.08.2017	J.M.F.C., (Cognizance), Nimapara 29.06.2019	
146.	<b>Jitendra Das,</b> B.A, LL.B (Hons), Jajpur	21.08.1991 31.08.2049 31.08.2051	10.08.2017	10.08.2017	J.M.F.C., Sorada 27.04.2019	
147.	<b>Ms. Sukanya Satpathy,</b> B.A, LL.B (Hons), Khurda	26.05.1992 31.05.2050 31.05.2052	10.08.2017	10.08.2017	J.M.F.C., Kodala 06.05.2019	
148.	<b>Ms. Sushree Sangita Das,</b> B.A, LL.B (Hons), Khurda Bhubaneswar	05.07.1985 31.07.2043 31.07.2045	10.08.2017	10.08.2017	J.M.F.C., G.Udayagiri 13.05.2019	
149.	<b>Sishir Kumar Sahoo,</b> LL.B, Keonjhar Champua	28.07.1988 31.07.2046 31.07.2048	10.08.2017	10.08.2017	J.M.F.C , Sohella 22.07.2019	
150.	<b>Sidhartha Sankar Senapati,</b> B.A, LL.B (Hons), Balasore	08.06.1992 30.06.2050 30.06.2052	10.08.2017	10.08.2017	J.M.F.C. (Rural), Rourkela 27.07.2019	
151.	<b>Mirza Aslam Baig,</b> B.A, LL.B (Hons), Cuttack Cuttack	24.10.1990 31.10.2048 31.10.2050	10.08.2017	10.08.2017	J.M.F.C., Daspalla 31.08.2019	

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1	2	3	4	5	6	7
152.	<b>Pritish Kumar Rath,</b> LL.M Puri	13.09.1989 30.09.2047 30.09.2049	10.08.2017	10.08.2017	J.M.F.C., Narasinghpur 29.06.2019	
153.	<b>Srichandan Dash,</b> LL.B, Ganjam Cuttack	21.05.1985 31.05.2043 31.05.2045	10.08.2017	10.08.2017	J.M.F.C., Bhuban 24.06.2019	
154.	<b>Smt. Bishnupriya Samantaray,</b> LL.M, Khurda	17.12.1978 31.12.2036 31.12.2038	10.08.2017	10.08.2017	J.M.F.C., Dhamnagar 01.07.2019	
155.	<b>Patitapabana Panda,</b> B.A, LL.B (Hons), Jajpur Cuttack	15.03.1992 31.03.2050 31.03.2052	10.08.2017	10.08.2017	J.M.F.C., Barbil 29.06.2019	
156.	<b>Hrushikesh Khemundu,</b> B.A, LL.B (Hons), Koraput Bhubaneswar	03.10.1991 31.10.2049 31.10.2051	10.08.2017	10.08.2017	J.M.F.C., Talcher 16.04.2019	
157.	<b>Ms. Subhasini Behera,</b> B.A, LL.B (Hons), Cuttack	23.04.1993 30.04.2051 30.04.2053	10.08.2017	10.08.2017	J.M.F.C (Rural),, Balasore 10.08.2017/ 18.09.2018/ 28.01.2019	To join as Gram Nyayadhikari, Kolnara at Rayagada
158.	<b>Smt. Saswati Mahapatra,</b> LL.M, Cuttack	07.07.1982 31.07.2040 31.07.2042	10.08.2017	10.08.2017	Civil Judge-cum- J.M.F.C, Bheden 28.02.2020	
159.	<b>Smt. Dhruvi Solanki,</b> LL.B, Cuttack Cuttack	09.02.1983 28.02.2041 28.02.2043	10.08.2017	10.08.2017	Civil Judge-cum- J.M.F.C., Jatni 14.09.2019	
160.	<b>Amit Kumar,</b> LL.B, Jajpur	17.12.1985 31.12.2043 31.12.2045	10.08.2017	10.08.2017	Gram Nyayadhikari, Attabira 13.03.2020	
161.	<b>Rajat Kumar Panda,</b> LL.M, Jajpur	01.07.1992 31.07.2050 31.07.2052	10.08.2017	10.08.2017	J.M.F.C., Cuttack 10.08.2017/ 18.09.2018/ 28.01.2019	



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1	2	3	4	5	6	7
162.	<b>Ms. Ipsita Nanda,</b> LL.M, Kendrapara Cuttack	07.07.1988 31.07.2046 31.07.2048	10.08.2017	10.08.2017	J.M.F.C., Ranpur 15.07.2019	
163.	<b>Ms. Nilofer,</b> B.A, LL.B (Hons), Balasore Cuttack	19.03.1992 31.03.2050 31.03.2052	10.08.2017	10.08.2017	Civil Judge-cum- J.M.F.C., Kesinga 04.02.2020	
164.	<b>Santosh Kumar Barik,</b> LL.B, Nayagarh Cuttack	05.07.1985 31.07.2043 31.07.2045	10.08.2017	10.08.2017	Gram Nyayadhikari, Puri 09.09.2019	
165.	<b>Ms. Samapika Samadarsini,</b> LL.M, Khurda Bhubaneswar	22.10.1987 31.10.2045 31.10.2047	10.08.2017	10.08.2017	J.M.F.C(Transport), Cuttack 10.08.2017/ 18.09.2018/ 28.01.2019/ 03.08.2019	
166.	<b>Sadhanjeet Panda,</b> LL.B, Bhadrak	17.07.1987 31.07.2045 31.07.2047	10.08.2017	10.08.2017	Gram Nyayadhikari, Rajnagar 28.03.2019	
167.	<b>Ms. Sudeshna Patnaik,</b> B.A, LL.B (Hons), Cuttack	08.09.1992 30.09.2050 30.09.2052	10.08.2017	10.08.2017	Civil Judge, Nimapara 16.11.2019	
168.	<b>Abhinandan Nanda,</b> B.A, LL.B (Hons), Dhenkanal New Delhi	23.08.1987 31.08.2045 31.08.2047	10.08.2017	10.08.2017	Civil Judge- J.M.F.C., Kokasara 26.08.2019	
169.	<b>Bibek Sasmal,</b> B.Sc, LL.B (Hons), Ganjam Cuttack	27.01.1991 31.01.2049 31.01.2051	10.08.2017	10.08.2017	Civil Judge-cum- J.M.F.C, Dasmantapur 25.02.2020	
170.	<b>Smt. Sumitra Kumari Dash,</b> LL.B, Ganjam Berhampur	20.07.1980 31.07.2038 31.07.2040	10.08.2017	10.08.2017	J.M.F.C., Tigiria 16.11.2019	
171.	<b>Ms. Varsha Das,</b> B.A, LL.B (Hons), Khurda	15.02.1991 28.02.2049 28.02.2051	10.08.2017	10.08.2017	Gram Nyayadhikari, Komna 02.03.2020	

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1	2	3	4	5	6	7
172.	<b>Abinash Chinara,</b> B.A, LL.B (Hons), Keonjhar	31.03.1993 31.03.2051 31.03.2052	10.08.2017	10.08.2017	J.M.F.C., Sundargarh 10.08.2017/ 18.09.2018/ 28.01.2019	To join as JMFC (Rural), Balasore
173.	<b>Ms. Gayatri Mishra,</b> LL.M, Cuttack Cuttack	08.04.1980 30.04.2038 30.04.2040	10.08.2017	10.08.2017	J.M.F.C., Banapur 16.03.2019	
174.	<b>Niranjan Dash,</b> LL.M, Khurda Cuttack	04.07.1986 31.07.2044 31.07.2046	10.08.2017	10.08.2017	Gram Nyayadhikari, Similliguda 06.03.2020	
175.	<b>Pritish Mishra,</b> LL.M, Nayagarh	01.06.1988 31.05.2046 31.05.2048	10.08.2017	10.08.2017	Civil Judge-cum- J.M.F.C, Boriguma 24.01.2020	
176.	<b>Susanta Kumar Nayak,</b> <b>LL.B,</b> <b>Cuttack</b> <b>Cuttack</b>	14.06.1980 30.06.2038 30.06.2040	10.08.2017	10.08.2017	Civil Judge-cum- J.M.F.C., Tirtol 02.11.2019	
177.	<b>Dipak Kumar Sathua,</b> LL.B, Khurda Bhubaneswar	19.06.1977 30.06.2035 30.06.2037	10.08.2017	10.08.2017	J.M.F.C., Khandapada 03.02.2020	
178.	<b>Smt. Pragyan Paramita Swain,</b> LL.B, Cuttack	11.07.1977 31.07.2035 31.07.2037	10.08.2017	10.08.2017	J.M.F.C., Chhatrapur 24.06.2019	
179.	<b>Dillip Kumar Barik,</b> LL.B, Bolangir Cuttack	03.07.1977 31.07.2035 31.07.2037	10.08.2017	10.08.2017	J.M.F.C., Purusottampur 25.02.2020	
180.	<b>Ms. Pravati Rana,</b> LL.M, Nayagarh Bhubaneswar	05.10.1977 31.10.2035 31.10.2037	10.08.2017	10.08.2017	J.M.F.C., Chandbali 24.01.2020	
181.	<b>Subhankar Mohapatra,</b> LL.B, Khurda	15.04.1990 30.04.2048 30.04.2050	10.08.2017	10.08.2017	Special Railway Magistrate, Kantabanji at Titilagarh 04.02.2020	

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1	2	3	4	5	6	7
182.	<b>Rohit Ranjan Mishra,</b> LL.B, Bolangir	03.07.1990 31.07.2048 31.07.2050	10.08.2017	10.08.2017	J.M.F.C., Kotpad 23.11.2019	
183.	<b>Gouri Sankar Panda,</b> LL.B, Puri Cuttack	01.08.1990 31.07.2048 31.07.2050	10.08.2017	10.08.2017	J.M.F.C., Mottu 28.02.2020	
184.	<b>Dhananjaya Nayak,</b> LL.B, Bhadrak Bhadrak	18.03.1977 31.03.2035 31.03.2037	10.08.2017	10.08.2017	J.M.F.C., Rourkela 25.03.2019	To join as Civil Judge, 2 <sup>nd</sup> Court, Cuttack
185.	<b>Pravat Kumar Samal</b> LL.M, Cuttack Cuttack	25.05.1989 31.05.2047 31.05.2049	10.08.2017	10.08.2017	J.M.F.C., Saintala 08.11.2019	
186.	<b>Ms. Ankita Sharma,</b> B.A, LL.B (Hons), Bolangir	29.05.1992 31.05.2050 31.05.2052	10.08.2017	10.08.2017	J.M.F.C., Jajpur Road 05.02.2020	
187.	<b>Soumya Sankar Mahanta,</b> LL.M, Keonjhar Keonjhar	17.08.1982 31.08.2040 31.08.2042	10.08.2017	10.08.2017	J.M.F.C., Athagarh 24.06.2019	
188.	<b>Ms. Monalisa Dash,</b> B.A, LL.B (Hons), Boudh	10.10.1992 31.10.2050 31.10.2052	10.08.2017	10.08.2017	J.M.F.C., Nayagarh 29.06.2019	
189.	<b>Ms. Reshma Dhal Bisoi,</b> B.A, LL.B (Hons), Angul	01.09.1991 31.08.2049 31.08.2051	10.08.2017	10.08.2017	Gram Nyayadhikari, Kashinagar 28.02.2020	
190.	<b>Ms. Anuradha Sharma,</b> LL.B, Cuttack/ Cuttack	19.10.1988 31.10.2046 31.10.2048	10.08.2017	10.08.2017	Gram Nyayadhikari, Dunguripali 28.02.2020	
191.	<b>Habibur Raheman Siddiqui,</b> LL.B, Cuttack	02.06.1990 30.06.2048 30.06.2050	10.08.2017	10.08.2017	J.M.F.C., Khariar 23.11.2019	

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1	2	3	4	5	6	7
192.	<b>Ms. Parveen Mandal,</b> LL.B, Khurda Bhubaneswar	21.09.1976 31.09.2034 31.09.2036	10.08.2017	10.08.2017	Civil Judge-cum- J.M.F.C., Umerkote 16.11.2019	
193.	<b>Ms. Punam Seth,</b> LL.B, Sambalpur Rourkela	14.01.1985 31.01.2043 31.01.2045	10.08.2017	10.08.2017	J.M.F.C., Rajgangpur 02.03.2020	
194.	<b>Kumar Spandan,</b> LL.M, Mayurbhanj	10.07.1992 31.07.2050 31.07.2052	10.08.2017	10.08.2017	J.M.F.C., Bissam-Cuttack 24.12.2019	
195.	<b>Ms. Sharmistha Jena,</b> B.A, LL.B (Hons), Balasore Balasore	07.06.1992 30.06.2050 30.06.2052	10.08.2017	10.08.2017	J.M.F.C (Cog.), Aska 16.03.2020	
196.	<b>Soumya Ranjan Prusty,</b> LL.M, Kendrapara Cuttack	21.12.1986 31.12.2044 31.12.2046	10.08.2017	10.08.2017	J.M.F.C., Chandikhole 04.11.2019	
197.	<b>Shri Vikash Goel,</b> B.A LL.B (Hons) Sundargarh	21.10.1993 31.10.2051 31.10.2053	30.07.2018	30.07.2018	J.M.F.C, Jharsuguda 30.07.2018/ 03.08.2019/ 29.11.2019	L.R
198.	<b>Shri Manindra Bhusan Sahu</b> B.A LL.B (Hons) Ganjam	28.03.1994 31.03.2052 31.03.2054	30.07.2018	30.07.2018	J.M.F.C, Bhubaneswar 30.07.2018/ 03.08.2019/ 29.11.2019	L.R
199.	<b>Ms. Shruti Swarupa Sahoo</b> B.A LL.B (Hons) Dhenkanal	04.01.1994 31.01.2052 31.01.2054	30.07.2018	30.07.2018	J.M.F.C, Angul 30.07.2018/ 03.08.2019/ 29.11.2019	
200.	<b>Smt. Pratima Sahoo</b> LL.B Puri	19.10.1991 31.10.2049 31.10.2051	30.07.2018	30.07.2018	J.M.F.C, Nayagarh 30.07.2018/ 03.08.2019/ 29.11.2019	L.R

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1	2	3	4	5	6	7
201.	<b>Shri Sabyasachi Panda,</b> B.A LL.B (Hons) Kendrapara	03.06.1992 30.06.2050 30.06.2052	30.07.2018	30.07.2018	J.M.F.C, Cuttack 30.07.2018/ 03.08.2019/ 29.11.2019	
202.	<b>Shri Pratyush Kumar Chand,</b> LL.B Jharsuguda	17.05.1990 31.05.2048 31.05.2050	30.07.2018	30.07.2018	J.M.F.C, Sundargarh 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>
203.	<b>Shri Trijeeb Kumar Nanda,</b> LL.B Sonepur	29.06.1989 30.06.2047 30.06.2049	30.07.2018	30.07.2018	J.M.F.C, Bolangir 30.07.2018/ 03.08.2019/ 29.11.2019	
204.	<b>Shri Paras Padhi,</b> B.B.A. LL.B Khurda	09.08.1993 31.08.2051 31.08.2053	30.07.2018	30.07.2018	J.M.F.C, Kendrapara, 05.08.2019/ 29.11.2019	
205.	<b>Ms. Monalisa Panda,</b> B.B.A. LL.B (Hons), Khurda	17.01.1993 31.01.2051 31.01.2053	30.07.2018	30.07.2018	J.M.F.C, Cuttack 30.07.2018/ 03.08.2019/ 29.11.2019	
206.	<b>Ms. Siona Siddharth Moharana,</b> B.A LL.B (Hons) Cuttack	02.10.1990 31.10.2048 31.10.2050	30.07.2018	30.07.2018	J.M.F.C, Bhubaneswar 30.07.2018/ 03.08.2019/ 29.11.2019	
207.	<b>Shri Sanjib Panda,</b> LL.B Dhenkanal/ Cuttack	19.07.1989 31.07.2047 31.07.2049	30.07.2018	30.07.2018	J.M.F.C, Angul 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>
208.	<b>Smt. Soumya Rao</b> LL.B Cuttack	06.01.1987 31.01.2045 31.01.2047	30.07.2018	30.07.2018	J.M.F.C, Bhubaneswar 30.07.2018/ 03.08.2019/ 29.11.2019	
209.	<b>Ms. Sinkun Ray,</b> B.Sc LL.B Khurda	08.02.1994 29.02.2052 28.02.2054	30.07.2018	30.07.2018	J.M.F.C, Cuttack 30.07.2018/ 03.08.2019/ 29.11.2019	

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1	2	3	4	5	6	7
210.	<b>Shri Anurag Dehury</b> , B.A. LL.B Sundargarh	16.10.1993 31.10.2051 31.10.2053	30.07.2018	30.07.2018	J.M.F.C, Bhawanipatna 05.08.2019/ 29.11.2019	
211.	<b>Smt. Snataki Dash</b> , LL.M Boudh	10.07.1991 31.07.2049 31.07.2051	30.07.2018	30.07.2018	J.M.S.C, Bhawanipatna 30.07.2018/ 11.12.2019/ 13.12.2019	
212.	<b>Ms. Swojali Mohanty</b> , B.A. LL.B Cuttack	28.08.1990 31.08.2048 31.08.2050	30.07.2018	30.07.2018	J.M.F.C, Bhubaneswar 30.07.2018/ 03.08.2019/ 29.11.2019	
213.	<b>Shri Sumit Kumar Panigrahi</b> , LL.B Baragarh	22.07.1990 31.07.2048 31.07.2050	30.07.2018	30.07.2018	J.M.F.C, Nuapada 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>
214.	<b>Ms. Soumya Sonalika</b> , BBA LLB Khurda	12.05.1993 31.05.2051 31.05.2053	30.07.2018	30.07.2018	J.M.F.C, Cuttack 30.07.2018/ 03.08.2019/ 29.11.2019	
215.	<b>Shri Sidhartha Sankar Jena</b> , B.A LL.B (Hons) Nayagarh	26.07.1989 31.07.2047 31.07.2049	30.07.2018	30.07.2018	J.M.F.C, Puri 30.07.2018/ 03.08.2019/ 29.11.2019	
216.	<b>Shri Pratap Chandra Prusty</b> , LL.B Nayagarh	04.06.1987 30.06.2045 30.06.2047	30.07.2018	30.07.2018	J.M.F.C, Puri 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>
217.	<b>Ms. Arunima Dash</b> , B.A LL.B (Hons) Cuttack	18.03.1992 31.03.2050 31.03.2052	30.07.2018	30.07.2018	J.M.F.C, Bhubaneswar 30.07.2018/ 03.05.2018/ 29.11.2019	
218.	<b>Ms. Anju Sahu</b> , .LL.B Baragarh	18.06.1989 30.06.2047 30.06.2049	30.07.2018	30.07.2018	J.M.F.C, Dharamgarh 30.07.2018/ 03.08.2019/ 29.11.2019	

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1	2	3	4	5	6	7
219.	<b>Ms. Ankita Guru,</b> B.B.A. LL.B Ganjam	08.07.1992 31.07.2050 31.07.2052	30.07.2018	30.07.2018	J.M.F.C, Paralakhemundi 30.07.2018/ 03.08.2019/ 29.11.2019	
220.	<b>Shri Kishore Kumar Nath,</b> LL.B Cuttack	02.03.1980 31.03.2038 31.03.2040	30.07.2018	30.07.2018	J.M.F.C, Pattamundai 30.07.2018/ 03.08.2019/ 29.11.2019	
221.	<b>Ms. Sheetal Barsha,</b> B.A LL.B (Hons) Nayagarh	12.09.1990 30.09.2048 30.09.2050	30.07.2018	30.07.2018	J.M.F.C, Balliguda 30.07.2018/ 03.08.2019/ 29.11.2019	
222.	<b>Ms. Era Pattanaik</b> B.A LL.B (Hons) Mayurbhanj	25.06.1990 30.06.2048 30.06.2050	30.07.2018	30.07.2018	J.M.F.C, Jaleswar 28.02.2020	
223.	<b>Ms. Jewel Pattanaik</b> B.A LL.B (Hons) Puri	04.05.1994 31.05.2052 31.05.2054	30.07.2018	30.07.2018	J.M.F.C, Jajpur 05.08.2019/ 29.11.2019	
224.	<b>Shri Srikant Padhy,</b> LL.B Rayagada	21.04.1987 30.04.2045 30.04.2047	30.07.2018	30.07.2018	J.M.F.C, Malkanagiri 30.07.2018/ 03.08.2019/ 29.11.2019	
225.	<b>Ms. Shristi Samanta,</b> B.A LL.B (Hons) Sundargarh	14.05.1994 31.05.2052 31.05.2054	30.07.2018	30.07.2018	J.M.F.C, Deogarh 30.07.2018/ 03.08.2019/ 29.11.2019	
226.	<b>Shri Surakshit Mishra,</b> LL.B Bolangir	22.06.1981 30.06.2039 30.06.2041	30.07.2018	30.07.2018	Civil Judge-cum- J.M.F.C, Similliguda 28.02.2020	
227.	<b>Shri Ambikesh Panigrahi,</b> B.A LL.B (Hons) Cuttack	11.11.1992 30.11.2050 30.11.2052	30.07.2018	30.07.2018	J.M.F.C (2 <sup>nd</sup> Court), Nimapara 30.07.2018/ 03.08.2019/ 29.11.2019	<b>JMFC (2<sup>nd</sup> Court)</b>

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1	2	3	4	5	6	7
228.	<b>Ms. Vijay Laxmi Mohapatra</b> , LL.B Jharsuguda, Cuttack/ Delhi	24.09.1988 30.09.2046 30.09.2048	30.07.2018	30.07.2018	J.M.F.C, Sambalpur 30.07.2018/ 03.08.2019/ 29.11.2019	
229.	<b>Mohammed Shah Faisal</b> , B.A LL.B Khurda	14.11.1993 30.11.2051 30.11.2053	30.07.2018	30.07.2018	J.M.F.C, Jagatsinghpur 05.08.2019/ 29.11.2019	
230.	<b>Smt. Sarita Kumari Panda</b> , LL.B Cuttack	20.07.1979 31.07.2037 31.07.2039	30.07.2018	30.07.2018	J.M.F.C, Kenrdpara 30.07.2018/ 03.08.2019/ 29.11.2019	L.R
231.	<b>Shri Naroj Kumar Sahu</b> , LL.B Sambalpur	08.07.1986 31.07.2044 31.07.2046	30.07.2018	30.07.2018	J.M.F.C, Baragarh 30.07.2018/ 03.08.2019/ 29.11.2019	L.R
232.	<b>Shri Banil Kumar Khatai</b> , LL.B Ganjam Berhampur	12.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	J.M.F.C, Paralakhemundi 30.07.2018/ 03.08.2019/ 29.11.2019	L.R
233.	<b>Ms. Tanwi Rath</b> B.A LL.B (Hons) Khurda	20.09.1993 30.09.2051 30.09.2053	30.07.2018	30.07.2018	J.M.F.C, Jajpur 30.07.2018/ 03.08.2019/ 29.11.2019	L.R
234.	<b>Smt. Sumitra Biswal</b> , LL.B Cuttack	10.06.1979 30.06.2037 30.06.2039	30.07.2018	30.07.2018	J.M.F.C, Jagatsinghpur 30.07.2018/ 03.08.2019/ 29.11.2019	L.R
235.	<b>Ms. Deeparani Jena</b> , LL.B Keonjhar	16.06.1989 30.06.2047 30.06.2049	30.07.2018	30.07.2018	J.M.F.C, Jajpur 30.07.2018/ 03.08.2019/ 29.11.2019	L.R
236.	<b>Shri Partha Pratik</b> , B.A LL.B (Hons) Mayurbhanj	22.04.1990 30.04.2048 30.04.2050	30.07.2018	30.07.2018	J.M.F.C, Balasore 30.07.2018/ 03.08.2019/ 29.11.2019	L.R



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1	2	3	4	5	6	7
237.	<b>Smt. Pranati Patel,</b> LL.B Sundargarh	07.07.1984 31.07.2042 31.07.2044	30.07.2018	30.07.2018	J.M.F.C, Deogarh 30.07.2018/ 03.08.2019/	<b>L.R</b>
238.	<b>Ms. Maitri Samantaray,</b> LL.B Cuttack	16.02.1990 29.02.2048 28.02.2050	30.07.2018	30.07.2018	J.M.F.C, Dhenkanal 30.07.2018/ 03.08.2019/ 29.11.2019	
239.	<b>Ms. Suprabha Kundu,</b> LL.B Jajpur	11.05.1993 31.05.2051 31.05.2053	30.07.2018	30.07.2018	J.M.F.C, Anandpur 30.07.2018/ 03.08.2019/ 29.11.2019	
240.	<b>Ms. Rashmi Narayani Mishra,</b> LL.B Cuttack	25.07.1979 31.07.2037 31.07.2039	30.07.2018	30.07.2018	J.M.F.C, Bhadrak 30.07.2018/ 03.08.2019/ 29.11.2019	
241.	<b>Shri Sourav Sagar Pradhan,</b> B.A LL.B (Hons) Deogarh	30.06.1994 30.06.2052 30.06.2054	30.07.2018	30.07.2018	J.M.F.C, Rourkela 25.02.2020	
242.	<b>Shri Bishwa Bhusan Nayak,</b> LL.B Kendrapara	11.04.1980 30.04.2038 30.04.2040	30.07.2018	30.07.2018	J.M.F.C, Cuttack 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>
243.	<b>Shri Sangram Kumar Mishra,</b> LL.B Khurda	04.05.1984 31.05.2042 31.05.2044	30.07.2018	30.07.2018	J.M.F.C, Balasore 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>
244.	<b>Ms. Narmada Kar,</b> LL.B Cuttack	29.05.1989 31.05.2047 31.05.2049	30.07.2018	30.07.2018	J.M.F.C, Bhadrak 30.07.2018/ 03.08.2019/ 29.11.2019	
245.	<b>Ms. Sasmita Sahoo,</b> LL.B Cuttack	19.07.1987 31.07.2045 31.07.2047	30.07.2018	30.07.2018	J.M.F.C, Bhadrak 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>
246.	<b>Ms. Rajashree Aryabala Tripathy</b> B.Sc LL.B (H) Angul	21.03.1992 31.03.2050 31.03.2052	30.07.2018	30.07.2018	J.M.F.C, Dhenkanal 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>

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1	2	3	4	5	6	7
247.	<b>Shri Saurav Sharma,</b> B.A LL.B (Hons) Sambalpur	05.01.1991 31.01.2049 31.01.2051	30.07.2018	30.07.2018	J.M.F.C, Bolangir 30.07.2018/ 03.08.2019/ 29.11.2019	
248.	<b>Shri Sovan Kumar Panda,</b> LL.B Khurda	02.07.1993 31.07.2051 31.07.2053	30.07.2018	30.07.2018	J.M.F.C, Rayagada 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>
249.	<b>Ms. Swastika Panda,</b> B.A LL.B (Hons) Jharsuguda	23.01.1994 31.01.2052 31.01.2054	30.07.2018	30.07.2018	J.M.F.C, Bargarh 05.08.2019/ 29.11.2019	
250.	<b>Ms. Pratyasha Ray</b> B.A LL.B (Hons) Bolangir	27.01.1989 31.01.2047 31.01.2049	30.07.2018	30.07.2018	J.M.F.C, Sonepur 30.07.2018/ 03.08.2019/ 29.11.2019	
251.	<b>Ms. Sasmita Sethy,</b> LL.B Cuttack	27.05.1981 31.05.2039 31.05.2041	30.07.2018	30.07.2018	J.M.F.C, Baripada 05.08.2019/ 29.11.2019	
252.	<b>Smt. Sanghamitra Dwibedi</b> LL.B Kendrapara	28.04.1988 30.04.2046 30.04.2048	30.07.2018	30.07.2018	J.M.F.C, Baripada 05.08.2019/ 29.11.2019	
253.	<b>Ms. Sunita Biswal</b> B.A LL.B (Hons) Khurda	08.05.1989 31.05.2047 31.05.2049	30.07.2018	30.07.2018	J.M.F.C, Boudh 05.8.2019/ 29.11.2019	
254.	<b>Smt. Subhashree Mall,</b> LL.B Khurda	29.04.1984 30.04.2042 30.04.2044	30.07.2018	30.07.2018	J.M.F.C, Berhampur 30.07.2018/ 03.08.2019/ 29.11.2019	
255.	<b>Ms. Chuneey Nayak,</b> LL.B Nayagarh	29.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	J.M.F.C, Berhampur 30.07.2018/ 03.08.2019/ 29.11.2019	
256.	<b>Ms. Sipra Priyadarsini Sahu,</b> B.A LL.B (Hons) Jagatsinghpur	15.02.1994 28.02.2042 29.02.2044	30.07.2018	30.07.2018	J.M.F.C, Keonjhar 05.08.2019/ 29.11.2019	

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1	2	3	4	5	6	7
257.	<b>Smt. Sudhabai Agrawal</b> , LL.B Sambalpur	27.11.1986 30.11.2044 30.11.2046	30.07.2018	30.07.2018	J.M.F.C, Titlagarh 30.07.2018/ 03.08.2019/ 29.11.2019	
258.	<b>Shri Diptiranjana Dash</b> , LL.B Puri	01.06.1985 31.05.2043 30.05.2045	30.07.2018	30.07.2018	J.M.F.C, Berhampur 30.07.2018/ 03.08.2019/ 29.11.2019	L.R
259.	<b>Smt. Banaja Mohanty</b> , LL.B Kalahandi	04.07.1978 31.07.2036 31.07.2038	30.07.2018	30.07.2018	J.M.F.C, Nawarangpur 30.07.2018/ 03.08.2019/ 29.11.2019	L.R
260.	<b>Ms. Lipsa Rout</b> , B.A LL.B (Hons) Kendrapara	09.02.1994 29.02.2052 28.02.2054	30.07.2018	30.07.2018	J.M.F.C, Bhadrak 30.07.2018/ 03.08.2019/ 29.11.2019	L.R
261.	<b>Ms. Shruti Patnaik</b> , B.A LL.B Khurda	10.04.1991 30.04.2049 30.04.2051	30.07.2018	30.07.2018	J.M.F.C, Cuttack 30.07.2018/ 03.08.2019/ 29.11.2019	
262.	<b>Shri Asit Kumar Sahoo</b> , B.A LL.B (Hons) Sundargarh	09.07.1990 31.07.2048 30.07.2050	30.07.2018	30.07.2018	J.M.F.C, Sambalpur 30.07.2018/ 03.08.2019/ 29.11.2019	L.R
263.	<b>Ms. Sunila Mishra</b> , LL.B. Nayagarh	03.07.1986 31.07.2044 31.07.2046	30.07.2018	30.07.2018	J.M.F.C, Bhanjanagar 30.07.2018/ 03.08.2019/ 29.11.2019	
264.	<b>Ms. Diptimayee</b> B.A LL.B (Hons) Bhadrak	06.10.1988 31.10.2046 31.10.2048	30.07.2018	30.07.2018	J.M.F.C, Berhampur 02.03.2020	
265.	<b>Ms. Swarnaprava Swain</b> , B.A LL.B (Hons) Khurda	24.05.1988 30.05.2046 30.05.2048	30.07.2018	30.07.2018	J.M.F.C, Aska 30.07.2018/ 03.08.2019/ 29.11.2019	

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1	2	3	4	5	6	7
266.	<b>Ms. Monica Acharya,</b> B.A LL.B (Hons) Cuttack	18.02.1993 28.02.2051 28.02.2053	30.07.2018	30.07.2018	J.M.F.C, Puri 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>
267.	<b>Smt. Bimal Laxmi Choudhury,</b> LL.B Cuttack	02.07.1981 31.07.2039 31.07.2041	30.07.2018	30.07.2018	J.M.F.C, Balasore 30.07.2018/ 03.08.2019/ 29.11.2019	
268.	<b>Shri Umakanta Behera,</b> LL.B Keonjhar	15.08.1981 31.08.2039 31.08.2041	30.07.2018	30.07.2018	J.M.F.C, Baripada 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>
269.	<b>Ms. Pooja Jain</b> LL.B Angul	28.04.1989 30.04.2047 30.04.2049	30.07.2018	30.07.2018	J.M.F.C, Jharsuguda 30.07.2018/ 03.08.2019/ 29.11.2019	
270.	<b>Shri Siddhant Mishra,</b> B.A LL.B (Hons) Cuttack	11.12.1993 31.12.2051 31.12.2053	30.07.2018	30.07.2018	J.M.F.C, Puri 30.07.2018/ 03.08.2019/ 29.11.2019	
271.	<b>Smt. Suhani Patnaik,</b> B.A LL.B (Hons) Khurda	20.05.1992 31.05.2050 31.05.2052	30.07.2018	30.07.2018	J.M.F.C, Angul 30.07.2018/ 03.08.2019/ 29.11.2019	
272.	<b>Ms. Aishwarya Kar,</b> B.A LL.B (Hons) Jajpur	30.03.1993 31.03.2051 31.03.2053	30.07.2018	30.07.2018	J.M.F.C, Keonjhar 30.07.2018/ 03.08.2019/ 29.11.2019	
273.	<b>Shri Tarini Prasad Sahoo,</b> LL.B Dhenkanal/ Cuttack	31.03.1989 31.03.2047 31.03.2049	30.07.2018	30.07.2018	J.M.F.C, Angul 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>
274.	<b>Ms. Milon Tandi,</b> B.A LL.B (Hons) Khurda	10.07.1991 31.07.2049 31.07.2051	30.07.2018	30.07.2018	J.M.F.C, Balasore 30.07.2018/ 03.08.2019/ 29.11.2019	

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1	2	3	4	5	6	7
275.	<b>Ms. Jyotirmayee Sarangi</b> B.A LL.B (Hons) Cuttack	01.02.1994 31.01.2052 31.01.2054	30.07.2018	30.07.2018	J.M.F.C, Khurda 30.07.2018/ 03.08.2019/ 29.11.2019	
276.	<b>Ms. Itishree Mohapatra</b> B.A LL.B (Hons) Khurda	02.06.1992 30.06.2050 30.06.2052	30.07.2018	30.07.2018	J.M.F.C, Rourkela 30.07.2018/ 03.08.2019/ 29.11.2019	
277.	<b>Ms. Diptimayee Sahu,</b> LL.B Baragarh	12.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	J.M.F.C, Sambalpur 30.07.2018/ 03.08.2019/ 29.11.2019	
278.	<b>Ms. Bidyutalata Pradhan,</b> LL.B Sambalpur	27.08.1986 31.08.2044 31.08.2046	30.07.2018	30.07.2018	J.M.F.C, Sundargarh 30.07.2018/ 03.08.2019/ 29.11.2019	To join as JMFC, Rourkela
279.	<b>Smt. Sibani Mishra,</b> LL.B Khurda	14.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	J.M.F.C, Boudh 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>
280.	<b>Shri Himanshu Sekhar Acharya,</b> LL.B Keonjhar	15.06.1983 30.06.2041 30.06.2043	30.07.2018	30.07.2018	J.M.F.C, Sambalpur 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>
281.	<b>Ms. Samikshya Mohanty</b> B.A LL.B (Hons) Jajpur	17.05.1994 31.05.2052 31.05.2054	30.07.2018	30.07.2018	J.M.F.C, Champua 30.07.2018/ 03.08.2019/ 29.11.2019	
282.	<b>Smt. Nilima Sarangi</b> LL.B Cuttack	05.06.1984 30.06.2042 30.06.2044	30.07.2018	30.07.2018	J.M.F.C, Baripada 30.07.2018/ 03.08.2019/ 29.11.2019	
283.	<b>Ms. Ananya Das</b> B.A LL.B (Hons) Puri	10.01.1992 31.01.2050 31.01.2052	30.07.2018	30.07.2018	J Civil Judge--cum- J.M.F.C, Mohana 02.03.2020	

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1	2	3	4	5	6	7
284.	<b>Shri Yudhisthir Dalei</b> LL.B Nayagarh	28.04.1984 30.04.2042 30.04.2044	30.07.2018	30.07.2018	J.M.F.C, Berhampur 30.07.2018/ 03.08.2019/ 29.11.2019	L.R
285.	<b>Ms. Priyadarsini Tripathy</b> LL.B Cuttack	14.04.1989 30.04.2047 30.04.2049	30.07.2018	30.07.2018	J.M.F.C, Baripada 30.07.2018/ 03.08.2019/ 29.11.2019	
286.	<b>Ms. Zarine Khan</b> B.A LL.B (Hons) Khurda	12.03.1992 31.03.2050 31.03.2052	30.07.2018	30.07.2018	J.M.F.C, Kendrapara 30.07.2018/ 03.08.2019/ 29.11.2019	
287.	<b>Smt. Prangya Paramita Mohanty</b> LL.B Jagatsinghpur	06.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	J.M.F.C, Phulbani 30.07.2018/ 03.08.2019/ 29.11.2019	L.R
288.	<b>Shri Abinash Nanda</b> B.A LL.B (Hons) Sonepur	04.06.1993 30.06.2051 30.06.2053	30.07.2018	30.07.2018	J.M.F.C, Bolangir 30.07.2018/ 03.08.2019/ 29.11.2019	L.R
289.	<b>Smt. Payal Gupta,</b> LL.B Cuttack / Hariyana	19.09.1985 30.09.2043 30.09.2045	30.07.2018	30.07.2018	J.M.F.C, Phulbani 30.07.2018/ 03.08.2019/ 29.11.2019	
290.	<b>Shri Charan Kumar Jena,</b> LL.B Puri/ Bhubaneswar	08.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	J.M.F.C, Talcher 30.07.2018/ 03.08.2019/ 29.11.2019	
291.	<b>Ms. Jhilileena Nayak,</b> LL.B Puri	20.07.1983 31.07.2041 31.07.2043	30.07.2018	30.07.2018	J.M.F.C, Rairangpur 30.07.2018/ 03.08.2019/ 29.11.2019	
292.	<b>Smt. Sunita Mishra</b> LL.B Khurda	12.02.1987 28.02.2045 28.02.2047	30.07.2018	30.07.2018	J.M.F.C, Jeypore 30.07.2018/ 03.08.2019/ 29.11.2019	

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1	2	3	4	5	6	7
293.	<b>Smt. Varsha Mohanty</b> , LL.B Khurda	23.11.1984 30.11.2042 30.11.2044	30.07.2018	30.07.2018	J.M.F.C, Cuttack 30.07.2018/ 03.08.2019/ 29.11.2019	
294.	<b>Shri Deepankar Bal</b> B.A LL.B (Hons) Khurda/ Hariyana	04.08.1985 31.08.2043 31.08.2045	30.07.2018	30.07.2018	J.M.F.C, Gunupur 30.07.2018/ 03.08.2019/ 29.11.2019	
295.	<b>Shri Nityanand Choubey</b> LL.B Sambalpur	03.03.1986 31.03.2044 31.03.2046	30.07.2018	30.07.2018	J.M.F.C, Bhawanipatna 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>
296.	<b>Shri Padmalav Majhi</b> , LL.B Ganjam	15.03.1986 31.06.2044 31.03.2046	30.07.2018	30.07.2018	J.M.F.C, Malkanagiri 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>
297.	<b>Ms. Ananya Aparimita</b> , LL.B Jagatsinghpur	13.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	J.M.F.C, Cuttack 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>
298.	<b>Shri Amit Kumar Behera</b> , LL.B Balasore	05.03.1987 31.03.2045 31.03.2047	30.07.2018	30.07.2018	J.M.F.C, Basudevpur 30.07.2018/ 03.08.2019/ 29.11.2019	
299.	<b>Smt. Nisha Agrawal</b> LL.B Cuttack	30.10.1984 31.10.2042 31.10.2044	30.07.2018	30.07.2018	J.M.F.C, Dhenkanal 05.08.2019/ 29.11.2019	
300.	<b>Shri Biraja Prasad Panda</b> , LL.B Khurda	25.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	J.M.F.C, Keonjhar 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>
301.	<b>Shri Bhanupratap Mishra</b> LL.B Cuttack	03.06.1987 30.06.2045 30.06.2047	30.07.2018	30.07.2018	J.M.F.C, Jeypore 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>

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1	2	3	4	5	6	7
302.	<b>Ms. Priyadarshini Kumbhar,</b> B.Sc LL.B (H) Bolangir	19.11.1992 30.11.2050 30.11.2052	30.07.2018	30.07.2018	J.M.F.C, Sonapur 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>
303.	<b>Smt. Roshnibala Senapati,</b> LL.B Jajpur	07.07.1981 31.07.2039 31.07.2041	30.07.2018	30.07.2018	J.M.F.C, Koraput 30.07.2018/ 03.08.2019/ 29.11.2019	
304.	<b>Shri Sthitapragnya Biswal,</b> LL.B Cuttack	11.04.1978 30.04.2036 30.04.2038	30.07.2018	30.07.2018	J.M.F.C, Bhubaneswar 30.07.2018/ 03.08.2019/ 29.11.2019	<b>L.R</b>
305.	<b>Shri Surya Narayan Mohanty,</b> LL.B Puri	11.07.1986 31.07.2044 31.07.2046	30.07.2018	30.07.2018	J.M.F.C, Rayagada 30.07.2018/ 03.08.2019/ 29.11.2019	To join as JMFC, Kashipur
306.	<b>Ms. Ipsita Abhinandita Mishra,</b> B.A, LL.B, Angul	24.02.1995 28.02.2053 28.02.2055	24.09.2019	24.09.2019	Civil Judge on Probation, Cuttack 24.09.2019	
307.	<b>Sri Tanmaya Ranjan Das,</b> B.A, LL.B, Balasore	11.12.1994 31.12.2052 31.12.2054	24.09.2019	24.09.2019	Civil Judge on Probation, Cuttack 24.09.2019	
308.	<b>Ms. Shrutakirti Acharya,</b> LL.B, Cuttack	14.06.1990 30.06.2048 30.06.2050	24.09.2019	24.09.2019	Civil Judge on Probation, Kendrapara 24.09.2019	
309.	<b>Ms. Reeti Tripathy,</b> B.A, LL.B, Jagatsinghpur	09.04.1995 30.04.2053 30.04.5055	24.09.2019	24.09.2019	Civil Judge on Probation, Jajpur 24.09.2019	
310.	<b>Sri Chinmaya Das,</b> B.A, LL.B, Balasore	12.07.1995 31.07.2053 31.07.2055	24.09.2019	24.09.2019	Civil Judge on Probation, Baripada 24.09.2019	
311.	<b>Ms. Shreemayee Nanda,</b> B.A, LL.B, Cuttack	08.12.1994 31.12.2052 31.12.2054	24.09.2019	24.09.2019	Civil Judge on Probation, Dhenkanal 24.09.2019	
312.	<b>Ms. Subhalaxmi Priyadarsini,</b> B.A, LL.B, Ganjam	23.05.1995 31.05.2053 31.05.2055	24.09.2019	24.09.2019	Civil Judge on Probation, Paralakhemundi 24.09.2019	



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1	2	3	4	5	6	7
313.	<b>Ms. Ritika Garg,</b> Bsc, LL.B, Rayagada	01.01.1995 31.12.2052 31.12.2054	24.09.2019	24.09.2019	Civil Judge on Probation, Bhawanipatna 24.09.2019	
314.	<b>Sri Prakash Kumar Kar,</b> LL.B, Bhadrak	08.01.1989 31.01.2047 31.01.2049	24.09.2019	24.09.2019	Civil Judge on Probation, Balasore 24.09.2019	
315.	<b>Ms. Taslima Das,</b> LL.B, Jagatsinghpur	02.07.1994 31.07.2052 31.07.2054	24.09.2019	24.09.2019	Civil Judge on Probation, Jajpur 24.09.2019	
316.	<b>Ms. Angswarupa Chatterjee,</b> BBA, LL.B, BBSR/ Kolkata (W.B)	13.01.1994 31.01.2052 31.01.2054	24.09.2019	24.09.2019	Civil Judge on Probation, Balasore 24.09.2019	
317.	<b>Sri Tarun Kumar Sethi,</b> B.A, LL.B, Khurda	28.01.1994 31.01.2052 31.01.2054	24.09.2019	24.09.2019	Civil Judge on Probation, Cuttack 24.09.2019	
318.	<b>Ms. Ritika Jena,</b> B.A, LL.B, Cuttack	15.04.1994 30.04.2052 30.04.2054	24.09.2019	24.09.2019	Civil Judge on Probation, Bhadrak 24.09.2019	
319.	<b>Ms. Hitashree Behera,</b> B.A, LL.B, Mayurbhanj	20.04.1994 30.04.2052 30.04.2054	24.09.2019	24.09.2019	Civil Judge on Probation, Balasore 24.09.25019	
320.	<b>Sri Suvankar Mohanty,</b> BBA, LL.B, Khurda	23.09.1993 30.09.2051 30.09.2052	24.09.2019	24.09.2019	Civil Judge on Probation, Berhampur 24.09.2019	
321.	<b>Ms. Pracheta Priyadashini Mohapatra,</b> B.A, LL.B, Ganjam	08.07.1993 31.07.2051 31.07.2053	24.09.2019	24.09.2019	Civil Judge on Probation, Nayagarh 24.09.2019	
322.	<b>Sri Pravin Kumar Hota,</b> B.A, LL.B, Sundargarh	22.11.1991 30.11.2049 30.11.2051	24.09.2019	24.09.2019	Civil Judge on Probation, Anandpur 24.09.2019	
323.	<b>Ms. Shrabani Acharya,</b> BBA, LL.B, Cuttack	20.01.1995 31.01.2053 31.01.2055	24.09.2019	24.09.2019	Civil Judge on Probation, Bhadrak 24.09.2019	
324.	<b>Sri Manoj Kumar Das Mohapatra,</b> LL.B, Balasore	27.08.1986 31.08.2044 31.08.2046	24.09.2019	24.09.2019	Civil Judge on Probation, Cuttack 24.09.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
325.	<b>Ms. Puja Priyadarshini Pati,</b> Bsc., LL.B, Dhenkanal	15.05.1994 31.05.2052 31.05.2054	24.09.2019	24.09.2019	Civil Judge on Probation, Cuttack 24.09.2019	
326.	<b>Sri Satyanarayan Dash,</b> B.A, LL.B, Puri	27.11.1994 30.11.2052 30.11.2054	24.09.2019	24.09.2019	Civil Judge on Probation, Cuttack 24.09.2019	
327.	<b>Ms. Debashree Das,</b> LL.B, Cuttack	19.11.1992 30.11.2052 30.11.2054	24.09.2019	24.09.2019	Civil Judge on Probation, Puri 24.09.2019	
328.	<b>Ms. Pallavi Priyadasini Dash,</b> LL.B, Khurda	08.03.1995 31.08.2053 31.08.2055	24.09.2019	24.09.2019	Civil Judge on Probation, Puri 24.09.2019	
329.	<b>Sri Harmohan Dash,</b> LL.B, Puri	30.12.1985 31.12.2043 31.12.2045	24.09.2019	24.09.2019	Civil Judge on Probation, Cuttack 24.09.2019	
330.	<b>Ms. Parinita Nayak,</b> LL.B, Khurda	01.03.1990 29.02.2048 28.02.2050	24.09.2019	24.09.2019	Civil Judge on Probation, Cuttack 24.09.2019	
331.	<b>Ms. Smitashree Banikalyani Mishra,</b> B.A, LL.B, Cuttack	28.02.1993 28.02.2051 28.02.2053	24.09.2019	24.09.2019	Civil Judge on Probation, Puri 24.09.2019	
332.	<b>Ms. Pragyan Rout,</b> LL.B, Khurda	06.09.1982 30.09.2040 30.09.2042	24.09.2019	24.09.2019	Civil Judge on Probation, Berhampur 24.09.2019	
333.	<b>Sri A. Abhinash Naidu,</b> B.A, LL.B, Puri	12.01.1995 31.01.2053 31.01.2055	24.09.2019	24.09.2019	Civil Judge on Probation, Cuttack 24.09.2019	
334.	<b>Ms. Preranashree Deo,</b> B.A, LL.B, Ganjam	18.12.1991 31.12.2049 31.12.2051	24.09.2019	24.09.2019	Civil Judge on Probation, Phulbani 24.09.2019	
335.	<b>Ms. Soumyashree Mahapatra,</b> B.A, LL.B, Khurda	07.03.1995 31.03.2053 31.03.2055	24.09.2019	24.09.2019	Civil Judge on Probation, Puri 24.09.2019	
336.	<b>Sri Sumanta Kumar Pattnaik,</b> LL.B, Kalahandi	08.08.1990 31.08.2048 31.08.2050	24.09.2019	24.09.2019	Civil Judge on Probation, Nabarangpur 24.09.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
337.	<b>Ms. Nazeda Khatun,</b> LL.B, Sambalpur	10.12.1993 31.12.2051 31.12.2053	24.09.2019	24.09.2019	Civil Judge on Probation, Bargarh 24.09.2019	
338.	<b>Ms. Monali Behera,</b> B.A, LL.B, Cuttack	04.02.1995 28.02.2053 28.02.2055	24.09.2019	24.09.2019	Civil Judge on Probation, Balasore 24.09.2019	
339.	<b>Sri Anusam Dash,</b> BBA, LL.B Khurda	05.03.1992 31.03.2050 31.03.2052	24.09.2019	24.09.2019	Civil Judge on Probation, Berhampur 24.09.2019	
340.	<b>Sri Pradosh Kumar Dash,</b> LL.B, Khurda	24.08.1993 31.08.2051 31.08.2053	24.09.2019	24.09.2019	Civil Judge on Probation, Baripada 24.09.2019	
341.	<b>Ms. Soncy Senile,</b> B.A, LL.B, Bhadrak	05.11.1994 30.11.2052 30.11.2054	24.09.2019	24.09.2019	Civil Judge on Probation, Balasore 24.09.2019	
342.	<b>Sri Somesh Somyajit Panda,</b> B.A, LL.B, Cuttack	28.05.1995 31.05.2053 31.05.2055	24.09.2019	24.09.2019	Civil Judge on Probation, Balasore 24.09.2019	
343.	<b>Ms. Sonali Mohanty,</b> LL.B, Khurda	27.02.1993 28.02.2051 28.02.2053	24.09.2019	24.09.2019	Civil Judge on Probation, Berhampur 24.09.2019	
344.	<b>Ms. Shreeya Reetuparna Sahu,</b> B.A, LL.B, Kalahandi	21.06.1995 30.06.2053 30.06.2055	24.09.2019	24.09.2019	Civil Judge on Probation, Aska 24.09.2019	
345.	<b>Ms. Sudha Shree Surjhalia,</b> B.A, LL.B, Sundargarh	01.11.1994 31.10.2052 31.10.2054	24.09.2019	24.09.2019	Civil Judge on Probation, Baripada 24.09.2019	
346.	<b>Sri Ashwini Kumar Sahu,</b> LL.B., Sundargarh	02.04.1989 30.04.2047 30.04.2049	24.09.2019	24.09.2019	Civil Judge on Probation, Keonjhar 24.09.2019	

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**N.B :** The above Draft Civil List is uploaded in the website pending approval of the same in the Full Court.

